

BEFORE HONOURABLE COMMITTEE CONSTITUTED BY THE NATIONAL GREEN TRIBUNAL

AT-WESERN ZONE BENCH, PUNE.

Original Application No.69 of 2022WZ.

With

Original Application No. 114 of 2023WZ.

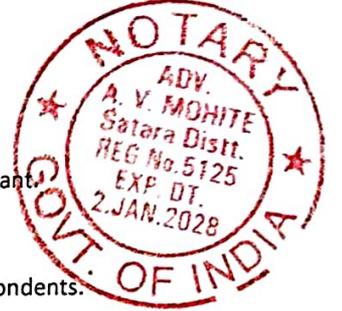
Mr. Sunil Pharate, Sangali District Head of Swatantra Bharat Paksh

.....}Applicant,

V/S.

M/s Yashwantrao Mohite Krishna SSK Ltd. & Others

.....} Respondents.



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For Respondent Nos 8 & 16 in O. A. No.69 of 2022WZ & R. N. 1 in O.A. No. 114 of 2023WZ.

Authorized Signatory.

**MANAGING DIRECTOR**  
Y.M. Krishna Sahakari Sakhar  
Karkhana Ltd., Rethare Bk;  
P.O. Shivnagar, 415 108.  
Tal. Karad, Dist. Satara

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT-PUNE.

Original Application No 69 of 2022WZ.

With

Original Application No.114 of 2023WZ.

Mr. Sunil Pharate, Sangali District Head Swatantra Bharat Paksha



VERSUS

Secretary, Environment & Climate Change Department, Government of Maharashtra & Others.

.....} Respondents.

Counter Affidavit cum Objections to the Additional Reply filed by & on behalf of the MPCB on behalf of M/s Yashwantrao Mohite Krishna SSK Ltd (Sugar & Distillery) for proposed to be imposed Environmental Compensation

I, Ramchandra Shivajirao Patil, the Managing Director and Authorized Signatory of M/s Yashwantrao Mohite Krishna SSK Ltd (Sugar & Distillery) do hereby state on solemn affirmation by filing this Counter Reply and Objections to the Additional Affidavit Reply filed by the MPCB with the proposal to impose an Environmental Compensation without taking into consideration who is responsible for the Fishkill referred in both the Applications filed by the Applicant proposed to impose an Environmental Compensation for 388 days of Rs.1,16,40,000/- without specifying as to whether it is separately for Sugar & Distillery Units and without having substantial documentary evidence to link so-called alleged discharges really met Krishna River and by not following due procedure of law including principles of natural justice as under:

M/s Yashwantrao Mohite Krishna SSK Ltd., Rethare Bk, Shivnagar, Taluka- Karad, District-Satara

(Sugar-Unit): R.N. 8 in O.A. No.69/2022WZ & R.N.1 in O.A. No.114/2023WZ Submissions

- 1) This Hon'ble Tribunal specifically directed the MPCB that which of the industries said to be responsible for fish kill of which the Joint Committee has found violation to be indulged in letting the effluent being flowed into Krishna River, which has resulted in pollution of said river as well as killing of fish should be submitted by filing of additional affidavit as the Joint Committee Report of November, 2022 is silent about imposition of environmental compensation to be levied from the responsible industries for fish kill. A copy of the said Order dated 29<sup>th</sup> August, 2023 is enclosed for ready reference and marked as an **Annexure-R-1**.
- 2) After going through the MPCB -Additional Affidavit dated 28<sup>th</sup> November, 2023, it can be seen that the MPCB has referred to the following observations of the Joint Committee:
  - a) The R. Nos. 8 & 16 have provided full-fledged ETP & PCD for waste-streams (effluent & emissions) generated from its sugar & distillery units. (Pages 35 & 36-56 of Joint Committee Report) The Report specifically observed as below;
    - i) The industry in compliance to the Schedule-I (A) of CTO dated 27-12-2021 i.e. Terms & Conditions for compliance of water pollution control, has provided

- ETP of reported design capacity of 2,000 m<sup>3</sup>/day comprising of primary and secondary & tertiary system for treatment of process effluent. However, the Respondent-Sugar-Industry generates only 835 CMD Effluent.
- ii) The industry in compliance of the Schedule-(D) of CTO dated 27-12-2021 i.e. Terms & Conditions for compliance of water pollution control has executed a bilateral agreement with the farmers for discharge of trade effluent for irrigation on 150 acres of own agricultural land & shareholders land & 56 acres of nearby agricultural land. It is also noted that the farmers belonging to Rethare Bk, Kilemachidragadh, Beradmachi, Lavanmachi, and Other-Villages are shareholders with the Karkhana and the unit has submitted the list of farmers with the copy of bilateral agreement to it.
- iii) The unit has provided 15 days treated effluent storage tank of the capacity of 12,500 m<sup>3</sup> to take care during no demand for irrigation as per the CREP Condition mentioned in the CTO.
- iv) It is also noted that the industry has installed online continuous effluent monitoring system (OCEMS) at the final treated effluent conveyance pipeline/final treated effluent for monitoring of parameters of Ph, TSS, COD, BOD & Flow in compliance of CPCB-Directions. The copies of Online Monitoring Statement and MPCB- Joint Vigilance Sample Reports of Sugar - Industry for the period (01-03-2022 to 17-12-23), which includes the period of calculation/assessment of Environmental Compensation (EC) for the period from 13-07-2022 to 05-08-2023 = 388 days are enclosed for kind perusal and marked as an Annexure-R-2 & R-3 collectively and respectively.

After going through the Statement of Online Monitoring & MPCB-JVS-Reports enclosed at R-2 & R-3, it can be seen that the results for the above months are not abnormal so as to treat it as the violation for imposing an environmental compensation. The MPCB-Average Report of Sugar-Industry reflected as below:

A) Average BOD- Between – 35.70 milligram per litter minimum on 05-04-2023 to maximum 137.75 mg/l on 17-03-2023. Except 137.75 mg/l on 17-03-2023 & 102.75 mg/l (slight exceeding) on 21-03-2023, nowhere, BOD was seen to be exceeding its Standard 100 mg/l during 388 days except 17--3-2-23 & 21-03-2023. Thus, Average -BOD appears to be exceeding on 2 dates only.

B) Average COD Between 97.01 mg/l minimum on 05-04-2023 & maximum 255.42 mg/l on 06-03-2023. It has been observed that the Average COD was observed to be exceeding on i) 01-03-2023 as 250.63 mg/l (Very Slightly exceeding of 250 mg/l Standard prescribed under EPA/Consent, ii) on 02-03-2023 -253.03, iii) on 03-03-2023 – 254.61 mg/l, iv) on 04-03-2023-255.28 mg/l, v) on 05-03-2023-255.41 mg/l, vi) on 06-03-2023-255.42 mg/l (Slightly Exceeding) & vii) on 21-03-2023 COD had been 279.3 mg/l (Exceeding by 29,3 mg/l) It means that the COD was found exceeding on 7 dates on Average-basis during the period of 388 days calculated by the MPCB. The COD is shown NA for the period from 22-04-2022 to 19-11-2022 at Sr. Nos. 53 to 264, From Sr. Nos. 286 to 302 from 11-12-2022 to 27-12-2022, From Sr. Nos.318 to 328 from 12-01-2023 to 22-01-2023, Sr. Nos. 336 to 342 for a period from 30-01-2023 to 05-02-2023,07-03-2023 to 04-04-2023 at Sr. Nos.372 to 400 except on 10-04-2023, From 28-05-2023 to 24-11-2023 at Sr. Nos. 454 to 625 & From 18-11-2023 to 24-11-2023 at Sr. Nos. 628 to 634 for total period of 149 days no data



available, might be on account of non-operation of both the Sugar & Distillery Units of the R.N.1 during its Of-season or on account of non-monitoring by the MPCB. Therefore, the calculation of environmental compensation without vetting analytical data of Online Monitoring & MoEF & CC, Government of India -Approved Laboratory Reports as well as Average Monitoring Reports for the period from 01-03-2022 to 17-12-2023 of the MPCB itself are not only without application of mind but also very much exorbitant and also unrealistic and hence whole calculation/assessment of environmental compensation needs to be re-assessed. It does not take into consideration the factual position about operation of Sugar & Distillery for its Season only and non-operation during of-season of 2022-2023. Both the Sugar & Distillery of the Respondent No.1 have been operated from 15-10-2022 to 24-03-2023 about 130 days only and 16-10-2022 to 10-06-2023 about 203 days period during the period 13-07-2022 to 05-08-2023 and not 388 days for which Environmental Compensation and therefore, calculation of Environmental Compensation for total 388 days without taking into consideration actual exceeding results of BOD & COD for only few dates is unwarranted & liable to be set aside and to be re-assessed/re-calculated. The documentary evidence about operation of Sugar & Distillery for 150 days & 200 days are enclosed & marked as an Annexure- R-4. Further, without having any record of exceeding results except for 2 dates for BOD & 7 dates for COD, how EC can be calculated for 388 days i.e 13-07-2022 to 05-08-2023 not explained and it can't be done.

The Hon'ble Joint Committee has further observed from the 2 Analysis Results of grab effluent sample collected on 07-01-2020 & 03-02-2021 from the so-called bypass line of ETP that the concentration of BOD (210 & 2000 > 100 mg/L) & COD (700 & 7,616 > 250 mg/L) which are stated to be exceeding the MPCB- Prescribed Discharge – Standards for irrigation. C) Nowhere TSS was found to be exceeding MPCB-Standard of 2100 mg/l

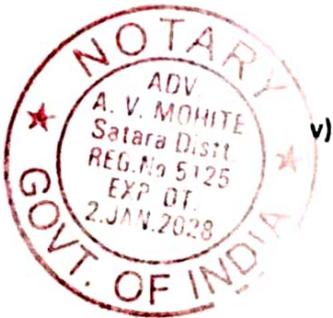
MPCB has compared the so-called Bypass effluent by the Sakhar Karkhana with the Grab Samples collected from the natural drain near Kole Odha and Kole Sugar Farm on 7-1-2020, 3-2-21 & again on 3-2-21 respectively. It shows that the BOD concentration was 120 on 7-1-20, 10,000 and 1200 on 3-2-21 respectively against 100 mg/L and COD was 360 on 7-1-20 and 360, 39630 and 4,532 against 250 mg/L standard prescribed for the COD. Sulphate concentration 2311 against 1000 mg/L & Chloride 2,050 against 600 mg/L. It appears that if we compare these results with the so-called Bypass of Sugar-Industry, it cannot match to the Bypass etc. In fact, it is not the Bypass, but one natural nalla bypassing nearby ETP of the Respondent-Sugar Industry where sometimes in rainy season due to natural gradation treated effluent finds its overflow more particularly in rainy season, for which now bandhara provided to arrest it.

v) The period of violation is also shown wrong treating unilaterally by the MPCB as if whole period of 388 days Bypass was continued even without operation of sugar unit in non-season, which needs to be reviewed suitably.

- 3) Compliance of the various Actions referred into the MPCB Additional Affidavit dated 28<sup>th</sup> November,2023 received by email dated 28<sup>th</sup> November,2023 evening one day before last date of hearing on 29-11-2023. (Annexures at Pages--24 to 51 of Additional Affidavit.)



- I) Complaint dated 08<sup>th</sup> August, 2023 by the Applicant to the Respondents **mentioned** in the complaint and Reply given by the SRO, MPCB, Sangali dated 08<sup>th</sup> August, 2023: In fact, the SRO, MPCB has investigated the Complaint immediately after receipt of the complaint dated 08-08-2023 of the Applicant on the same day itself and rightly communicated him that it being under the jurisdiction of the SRO, MPCB, Satara, the complaint is transferred to the R.N.6. The Field Officer of the MPCB, Satara had already investigated the complaint & submitted the Report to the concerned officer as per information of the R.N.8 in OA No.69/2022.
- II) I, say and submit that the Proposed Directions issued by the Respondent-Board dated 23-05-2022 have already been replied with the compliance-points vide Reply dated **27<sup>th</sup> July, 2022** Copy of the Reply is enclosed & marked as an **Annexure-R-5**, which is self-explanatory.
- III) The Respondent No.8 & 16 in the original application no 69 of 2022 WZ & R. N. 1 in the O.A. No.114 of 2023 WZ has submitted its Reply to the Interim Direction dated 02-06-2-22 on **9<sup>th</sup> June, 2022 (Sugar-Reply) & 3<sup>rd</sup> February, 2023 (Distillery Reply) respectively. A copy of the said reply is enclosed and marked as an Annexure- R-6 & R-7 respectively. The Respondent-Industry undertake not to discharge leachate/effluent into the nearby nalla and 100% utilize it on land for irrigation purpose having 76 acres(32ha) of land available for irrigation purposes.**  
The compost yard is required to be cleaned up every season before starting composting and also before rainy season at the time of close up of season of sugar industry each season. This is already done. The compliance report is already submitted and then only renewal of consent granted after issuance of crushing license. MPCB has already forfeited BG of Rs. 1,50,000/- towards the exceeding limits of JVS collected on 14<sup>th</sup> July, 2023 with respect to the BOD & COD as well as non-compliance mentioned in the Proposed Directions dated 22<sup>nd</sup> July, 2022. Therefore, imposition of environmental compensation again for the back dated violations for which action is already taken for non-season operation of the sugar industry for 388 days is totally against assessment of fiscal compensation by actual strict assessment and not without any logical assessment.



- v) With regard to the Interim Directions dated 02-06-2022, the Respondent-Industry has already taken effective steps to comply with it as below:
- a) The Feasibility Report in respect of Effluent Treatment Plant & Air Pollution Control System has been got prepared and also submitted to the MPCB vide Letter dated **16-09-2023**, copy is enclosed & marked as an **Annexure-R-8**.
- b) Adequate pumping capacity has been provided by spending Rs. **2,30,19,000/-**. The documentary evidence with the photograph of Pumping -Arrangements are enclosed for ready reference. **(Annexure-R-9 collectively)**
- c) The Respondent-Industry ensures that its production capacity conforms to the consented capacity and does not allow to discharge any effluent outside factory premises. It has made available adequate land of 76 Acres for scientific disposal of 835 CMD treated effluent after achieving the prescribed standards, which land is more than adequate, of which details are already submitted along with its first affidavit in reply to the main application no 69 of 2022WZ (Page-47 of the Affidavit in Reply dated 1<sup>st</sup> October, 2022. The List of Bilateral Agreements with nearby farmers and

- 7/12 Extracts of the Land owned by the Respondent-Industry are enclosed and marked as an **Annexure-R-10.**
- d) Adequate APC System is provided and it has been duly examined by the Education Institute, Govt. of Maharashtra- Government College of Engineering, Karad, which has sent its Report vide Letter dated 04<sup>th</sup> August, 2023. A copy of the Report is already enclosed & marked as an **Annexure-R-8.**
  - e) The Respondent-Industry has already provided pucca road within its premises prior to visit of officer avoid dust emission due to vehicular movement. Photographs enclosed and marked as **an Annexure-R-11.**
  - f) Existing BG of Rs. 5 Lakhs is already forfeited. Enclosed Forfeiture Details for ready reference. **(Annexure-R-12.)** Thus, almost all steps taken to comply with all consent conditions & directions issued by the MPCB & Joint Committee by the Sugar-Unit.
- 4) M/s Yaswantrao Mohite Krishna SSK Ltd., Rethare Bk, Shivnagar, Taluka- Karad, District-Satara (Distillery-Unit): R.N.16 in O.A. No.69/2022WZ: Submissions are as under: The MPCB has issued Interim Directions dated 19-01-2023 in continuation of its earlier Proposed Directions dated 22<sup>nd</sup> July, 2022 & Reply submitted by the Distillery Management after extending personal hearing on 28-07-2022. Copies of the Proposed Directions dated 22-07-2-22, Reply thereto dated **27-07-2022** and Interim Directions dated 19-01-2023 are already enclosed. After going through the Proposed Directions & Interim Directions issued to the Distillery-Unit of the Respondent No.16, it can be seen that those directions are issued only with a view to take precautionary measures and not pointed out any specific damage to the nearby environment. The directions were to ensure not to discharge Leachate/Effluent into nearby nalla, to clean compost yard with Leachate carrying system and to ensure about it should not flow with the rain water, compliance was directed to reported to the MPCB. Regional Officer, MPCB, Pune has forfeited the Bank Guarantee of Rs. 150,000/- towards exceeding results by the said Interim Directions dated 19-01-2023 and nowhere it was related to the Fishkill occurred after season of sugar industry is over and the Distillery – Operations defendant on the Sugar-Industry was also not in operation at the time of Fishkill. Therefore, the very basic ground of Fishkill occurred on account of pollution of Krishna River due to discharge of untreated effluent by several industries situated near Mauje Digraj, which is **40** Km from the RespondentNo.16 - Distillery has not been proved and therefore, assessment of environmental compensation @ of PI-80, No of Days-388, Rs.250/- as an E.C. + Scale of Operation @ 1.5 & Location Factor itself is wrong and can not be acceptable for the Distillery. There are no complaint/s except the Applicant in this case against both the Sugar & Distillery
- 5) Therefore, the Respondent No.8 in its earlier Affidavit dated 1<sup>st</sup> October,2022 has made it clear that both the Sugar & Distillery Units were not in operation at the time of Fishkill Incidence after July, 2022 as it was of season and Fishkill spot is 40 km away from both the R. Nos. 8 & 16. The Distillery has been granted renewal for generation of 920 CMD effluent and it 100% utilize it as per consent conditions and nothing discharged outside the factory premises. 65 KLPD utilize for Bio-composting after Bio-digester and MEE provided for ZLD and no spent wash finds its way outside the factory premises either on land or stream directly or indirectly. Spent is being stored in impervious tanks with proper HDPE-Lining, which are its valuable products/raw material. Therefore, the MPCB has made lame attempt to convert simple proposed directions & interim directions issued to the Distillery Unit to take precautionary measures into assessment of environmental compensation



without bringing on record any reports of highly exceeding analytical reports of it. Hence assessment of environmental compensation to the Distillery is not only unwarranted but also totally unjustified and liable to be rejected.

- 6) The assessment of environmental compensation for both the sugar and distillery units for 388 days including of-season is totally objectionable. MPCB has not extended any opportunity of hearing to both the R. Nos. 8 & 16 and therefore the Respondent Nos. 8 & 16 strongly object to the assessment of proposed environmental compensation. The complaint of the Applicant is mainly in respect of Kolhapur & Sangali Regions, but the Applicant could not get details of the discharges of other industries from the said area, hence it appears that in order to finger out some industry has tried to insert name of the Respondent-Nos. 8 & 16. Whatever non-compliances of the R.Nos.8 & 16 brought on record are some directions given to improve the operation & maintenance of pollution control devices and to take measures to prevent mixing of effluent of R.N.8 into nearby natural nalla passing through nearby ETP, which is due to natural geographical site conditions, which is unnecessary treated as Bypass, which is now stopped, which was happening in the rainy season. Hence, the assessment of environmental compensation for all 388 days in respect accidental mixing of some traces of effluent remained in the said area due to rainy season can not be treated as violation for 388 days. Therefore, the MPCB may kindly be directed to extend us an opportunity of hearing by allowing us to present our above factual position about non-responsible for Fishkill. For this act of kindness, the R. Nos. 8 & 16 will remain grateful.
- 7) The Applicant has filed another Original Application No.114 of 2023WZ in which it is contended by the Applicant that the nalla & Krishna river have been polluted. The SRO, MPCB, Satara has collected samples of Kole-nalla at a distance of 3Km & Krishna-River at a distance of 4 km away from the R.N.1 on 05-08-2023, i.e. Second day after the News appeared in the TV-9. The Analytical Reports of SRO, MPCB, Satara-Office of samples collected at near Lagoon, Kole-Nalla & Krishna River dated 26-08-2023 are enclosed herewith and marked as an **Annexure-R- 13, R-14 & R-15 respectively** Though, the COD of R.N. 1 near Lagoon appears to be 356 mg/l against 250 mg/l standards, it was subsequently taken for treatment & then for irrigation and not allowed to enter outside premises of Karkhana. Therefore, the Results of Nalla & River are not abnormal.
- 8) The Field Officer of the SRO, MPCB, Satara had caused visit & inspection of the Sugar-Industry after Fish-Kill on 14-07-2022 and investigated the fish-kill reasons. He had specifically observed that in the said area of sugar factory of the R.N.1 no traces of Fish-Kill or Dead-Fish observed. The copy of Visit Report dated 14-07-2022 along with the True Typed visible copy of the Visit Report duly countersigned are enclosed & marked as an **Annexure-R-16 & 17 respectively**. Thereafter also, the SRO, MPCB, Satara with his Field Officer caused further inspection on 30-08-2022 and observed that no objectional discharge into nalla & compost yard was observed. The R.N.1 would like to enclosed herewith the Auto-Desk Educational Product GS-Map showing various activities which are in between Respondent-No.1-Industry & Accident Zone where Fish-Kill occurred at about 40 km from the R.N.1-Industry, for which, it can not even remotely responsible at all. The True- copy of said Map is enclosed & marked as an **Annexure-R-18**. Hence, it has unnecessary made respondent and entitle for discharge from the proceedings.
- Dated this 8<sup>th</sup> January, 2024 at Karad.

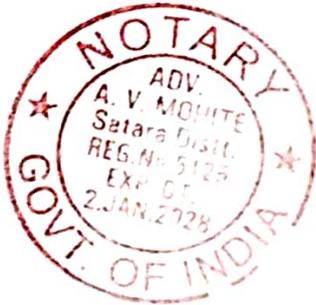


For & On behalf of the Respondent Nos. 8 & 16

(Ramchandra Shivajirao Patil)

Managing Director & Authorized Signatory.

**MANAGING DIRECTOR**  
Y.M. Krishna Sahakari Sakhar  
Karkhana Ltd., Rethare Bk;  
P.O. Shivr Nagar. 415 108.  
Tal. Karad, Dist. Satara



**VERIFICATION**

I, Ramchandra Shivajirao Patil, the Managing Director & Authorized Signatory of the Respondent Nos. 8 and 16 hereby state that the contents of paragraph nos. 1 to 8 of this Counter-Affidavit to the MPCB-Additional Affidavit proposed to impose an Environmental Compensation for 388 days of Rs.1,16,400/- without specifying as to whether it is separately for Sugar & Distillery Units and without having substantial documentary evidence to link so-called alleged discharges really met Krishna River are true & correct to the best of my knowledge & belief. All Annexures thereto are true copies duly signed by me after verification of office record thereof.

Ramchandra Shivajirao Patil)

Managing Director & Authorized Signatory.

**MANAGING DIRECTOR**  
Y.M. Krishna Sahakari Sakhar  
Karkhana Ltd., Rethare Bk;  
P.O. Shivr Nagar. 415 108.  
Tal. Karad, Dist. Satara



**BEFORE ME**

ADV ASHUK V MOHITE  
NOTARY GOVT OF INDIA  
KARAD, DISTRICT SATARA  
REGD No 5125

**NOTED & REGISTERED**  
**TODAY AT KARAD**  
SR No 241/2024  
DATE: 1 FEB 2024



**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**  
THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)  
**Original Application No.69/2022(WZ)**  
Sunil Pharate, Sangli District Head of Swatantra Bharat Paksh  
.....Applicant  
*Versus*  
State of Maharashtra & Ors.  
....Respondent(s)  
Date of hearing: 29.08.2023



**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER**

**HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : Mr. Omkar Wangikar, Advocate

Respondent(s) : Mr. Aniruddha S. Kulkarni, Advocate for R-1/Env't. Deptt. & R-2/CPCB

Mr. Vilas Jadhav, Advocate for R-4 & 5/MPCB

Ms. Supriya Dangare, Advocate for R-7/SMKMC

Mr. Dattatray Devale, Advocate for R-8 & 16

Mr. Saurabh Kulkarni, Advocate for R-9 to 15

Mr. Aditya Desai, Advocate for R-18 & 19

Mr. Abhineet Pange, Advocate for R-19/IMC

**ORDER**

1. From the side of applicant, learned Counsel Mr. Omkar Wangikar has appeared, who submits that he needs some time to be allowed to file rejoinder affidavit against the reply affidavit filed from the side of respondent Nos.10, 11, 13 & 15, which has been received by him yesterday only, for which we allow two weeks' time to file the same.

2. From the side of respondent No.1/Ministry of Environment, Forest & Climate Change (MoEF&CC) and for respondent No.2/Central Pollution Control Board (CPCB), learned Counsel Mr. Aniruddha S. Kulkarni has appeared, who apprised us that he has already filed reply affidavit on

behalf of Respondent No.2/CPCB and does not want to file reply affidavit on behalf of respondent No.1/MoEF&CC.



3. None has appeared from the side of respondent No.3/the Collector, Sangli, respondent No.6/Department of Fisheries despite sufficient service.

4. From the side of Respondent Nos.4 & 5/Maharashtra Pollution Control Board (MPCB), learned Counsel Mr. Vilas Jadhav has appeared, who apprised us that reply affidavit as well as Joint Committee Report have already been filed.

5. From the side of respondent No.7/Sangli Miraj Kupwad Municipal Corporation, learned Counsel Ms. Supriya Dangare has appeared, who apprised us that reply affidavit has already been filed.

6. From the side of respondent No.8/Yaswantrao Mohite Sahakari Sakhar Karkhana Ltd. and for respondent No.16-M/s. Yashwantrao Mohite Krishna SSK Ltd. (Distillery unit), learned Counsel Mr. Dattatray Devale has appeared, who apprised that reply affidavit has been filed from the side of respondent No.8 and the same may be treated to have been filed from the side of respondent No.16 as well. He further submits that in addition to the reply affidavit filed earlier, today he has filed additional reply affidavit on behalf of these respondents and a copy of the same is said to have been served upon all the other parties.

7. From the side of respondent Nos.9 to 15/Project Proponents, learned Counsel Mr. Saurabh Kulkarni has appeared, who submits that he has filed reply affidavits on behalf of respondent Nos.10, 11, 13 & 15 and he does not want to file reply affidavits from the side of respondent Nos.9, 12 & 14 because no relief is sought against them.

8. We find from record that the Joint Committee Report was submitted as far back as on November 2022 and there is no computation made by it with respect to the environmental compensation to be levied from the industries, which are said to be responsible for fish killing as well as for letting the effluent run into the river Krishna, which is said to be the reason for fish kill. We want that the MPCB shall submit an additional affidavit mentioning therein clearly as to which of these industries regarding which the Joint Committee has found violation to be indulged in letting the effluent being flowed into river Krishan, which has resulted in pollution of the said river as well as killing of fish. The period of violation shall also be mentioned specifically against each of the industry and accordingly, environmental compensation to be levied from them should also be calculated by them and submit the said affidavit within a period two weeks. We further direct that a copy of the said affidavit shall also be served upon all other parties, who may file objections against the same, if any, within a period of one week thereafter.

Put up this matter for final hearing on 29.11.2023

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

August 29, 2023

Original Application No.69/2022(WZ)

P.Kr



MAHARASHTRA POLLUTION CONTROL BOARD

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Phone1 : 02025811698  
Fax : 025811029



Regional Laboratory

Jog Centre, 3rd Floor  
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Pune-Mumbai Road,  
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Website : <http://mpcb.gov.in>

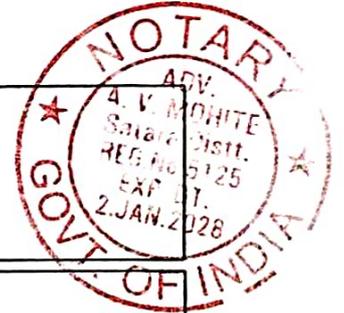
E-mail : [sopuneiab@mpcb.gov.in](mailto:sopuneiab@mpcb.gov.in)

Report No: MPCB/RLPN/JVS/20/2202

Date: 19/05/2021

ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Y.M.krishna SSK Ltd, Rethare, Karad	Industry Code	
Consent No		Type Of Industry	Sugar
Dt. & Time of Sample Collection	25/03/2021 06:43:00		
Sample ID	SROSA/JVS/20/06402	Sample Source	ETP
Lab Sample Code	RLPN/JVS/20/01969		
Sample Location	Outlet	Location Details	
Collected By	Shankar Shidhram Kendule	Seal No.	
Dt. of Submission	26/03/2021	Dt.of Receipt	31/03/2021



Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	115.0
2	C.O.D	mg/lit	272.0
3	Oil & Grease	mg/lit	2.2
4	pH		8.1
5	Suspended Solids	mg/lit	102.0
6	Chlorides	mg/lit	73.0
7	Sulphate	mg/lit	24.3
8	T.D.Solids	mg/lit	440.0

NA : Not Analysed    BDL : Below Detection Limit    ND : Not Detectable    UoM : Unit Of Measurement

Reviewed By

Dr.P.D.Khadkikar  
Scientific Officer

I/C ,Regional Laboratory - Pune

M/s. Y.M. Krishna SSK Ltd  
A/P- Rethare BK.  
Tal. Karad, Dist. Satara  
(ETP Tr.)

## MAHARASHTRA POLLUTION CONTROL BOARD

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Website : <http://mpcb.gov.in>

E-mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)

Report No: MPCB/RLPN/JVS/19/2031

Date: 27/08/2020

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Y.M.krishna SSK Sugar, Rethare	Industry Code	
Consent No		Type Of Industry	Sugar
Dt. & Time of Sample Collection	18/03/2020 09:7:00		

Sample ID	SROSA/JVS/15.06144	Sample Source	ETP
Lab Sample Code	RLPN/JVS/19/03277		
Sample Location	Outlet	Location Details	
Collected By	Shankar Shidhram Kendule	Seal No.	
Dt. of Submission	20/03/2020	Dt. of Receipt	30/06/2020

Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	88.0
2	C.O.D	mg/lit	272.0
3	Oil & Grease	mg/lit	BDL
4	pH		7.8
5	Suspended Solids	mg/lit	106.0
6	Chlorides	mg/lit	146.0
7	Sulphate	mg/lit	103.2
8	T.D.Solids	mg/lit	712.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Dr.P.D.Khadkikar  
Scientific Officer  
I/C ,Regional Laboratory - Pune



M/s. Y. M. Krishna ssk Ltd  
(sugar)  
At - Shivnagar, Po - Rethare,  
Tal - Karad, Dist - Satara  
(ETP Outlet)

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E-mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)

Report No: MPCB/RLPN/JVS/19/2031

Date: 27/08/2020

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Y.M Krishna SSK Ltd, Rethare	Industry Code	
Consent No		Type Of Industry	Sugar
Dt. & Time of Sample Collection	18/03/2020 09:8:00		

Sample ID	SROSA/JVS/19/06145	Sample Source	Others
Lab Sample Code	RLPN/JVS/19/03278		
Sample Location	Others	Location Details	By pass
Collected By	Shankar Shidhram Kendule	Seal No.	
Dt. of Submission	20/03/2020	Dt. of Receipt	30/06/2020

Sr.No	Paramotor	UoM	Results
1	BOD	mg/lit	180.0
2	C.O.D	mg/lit	560.0
3	Oil & Grease	mg/lit	3.6
4	pH		7.5
5	Suspended Solids	mg/lit	154.0
6	Chlorides	mg/lit	120.0
7	Sulphate	mg/lit	105.2
8	T.D.Solids	mg/lit	570.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Dr.P.D.Khadkikar  
Scientific Officer

I/C, Regional Laboratory - Pune

M/s. Y.M. Krishna ssk Ltd  
(Sugar)  
At- Shivnagar, Post- Rethare  
Tal. Karad, Dist- satara  
(Bypass)



## MAHARASHTRA POLLUTION CONTROL BOARD

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Fax : 025811029



## Regional Laboratory

Jog Centre, 3rd Floor  
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Website : <http://mpcb.gov.in>

E-mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)

Report No: MPCB/RLPN/JVS/20/2194

Date: 03/05/2021

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Yashwantrao Mohite Krishna SSK Ltd, Rethare Bk.	Industry Code	
Consent No		Type Of Industry	Sugar
Dt. & Time of Sample Collection	05/03/2021 08:30:00		

Sample ID	SROSA/JVS/20/06364	Sample Source	ETP
Lab Sample Code	RLPN/JVS/20/01779		
Sample Location	Outlet	Location Details	
Collected By	L.S.Bhad	Seal No.	
Dt. of Submission	08/03/2021	Dt. of Receipt	12/03/2021

Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	110.0
2	C.O.D	mg/lit	276.0
3	Oil & Grease	mg/lit	1.8
4	pH		8.3
5	Suspended Solids	mg/lit	104.0
6	Chlorides	mg/lit	219.9
7	Sulphate	mg/lit	54.0
8	T.D.Solids	mg/lit	498.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

M/s. Yashwantrao Mohite Krishna SSK  
A/P - Rethare Bk.  
Tal. Karad, Dist. Satara  
(ETP Tr.)

Dr. P. D. Khadkikar  
Scientific Officer

I/C, Regional Laboratory - Pune



## MAHARASHTRA POLLUTION CONTROL BOARD

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Report No: MPCB/RLPN/JVS/20/2160

Date: 14/03/2021

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Krishna SSK	Industry Code	
Consent No		Type Of Industry	Sugar
Dt. & Time of Sample Collection	05/02/2021 06:29:00		

Sample ID	SROSA/JVS/20/06304	Sample Source	ETP
Lab Sample Code	RLPN/JVS/20/01395		
Sample Location	Outlet	Location Details	
Collected By	Rekha Togare	Seal No.	
Dt. of Submission	08/02/2021	Dt. of Receipt	10/02/2021

Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	140.0
2	COD	mg/lit	376.0
3	Oil & Grease	mg/lit	3.8
4	pH		7.9
5	Suspended Solids	mg/lit	122.0
6	Chlorides	mg/lit	82.0
7	Sulphate	mg/lit	45.2
8	T.D.Solids	mg/lit	534.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Dr.P.D.Khadkikar  
Scientific Officer

I/C, Regional Laboratory - Pune



M/s. Yashwantrao Mohite Krishna SSK Ltd  
A/P - Rethare Bk. Tal. Karad  
Dist. Satara (ETP Tr)

## MAHARASHTRA POLLUTION CONTROL BOARD

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 Website <http://mpcb.gov.in>



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E-mail [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)

Report No: MPCB/RLPN/JVS/20/2160

Date: 14/03/2021

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Krishna SSK	Industry Code	
		Type Of Industry	Sugar
Consent No			
Dt. & Time of Sample Collection	05/02/2021 06:32:00		
Sample ID	SROSA/JVS/20/06305	Sample Source	Others
Lab Sample Code	RLPN/JVS/20/01396		
Sample Location	Others	Location Details	By Pass Khubi Nalla
Collected By	Rekha Togare	Seal No.	
Dt. of Submission	08/02/2021	Dt. of Receipt	10/02/2021

Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	105.0
2	C O D	mg/lit	252.0
3	Oil & Grease	mg/lit	4.4
4	pH		7.6
5	Suspended Solids	mg/lit	112.0
6	Chlorides	mg/lit	148.0
7	Sulphate	mg/lit	43.1
8	T.D.Solids	mg/lit	528.0

NA : Not Analysed

BDL : Below Detection Limit

ND : Not Detectable

UoM : Unit Of Measurement

Reviewed By

Dr.P.D.Khadkikar  
 Scientific Officer

I/C, Regional Laboratory - Pune



M/s. Yashwantrao Mohite Krishna SSK Ltd  
 AlP. Redhare Bk.  
 Tal. Karad, Dist. Satara  
 (By Pass Khubi Nalla)

## MAHARASHTRA POLLUTION CONTROL BOARD

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## Regional Laboratory

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E-mail [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)

Report No: MPCB/RLPN/JVS/20/2163

Date: 14/03/2021

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Krishna SSK	Industry Code	
Consent No		Type Of Industry	Sugar
Dt. & Time of Sample Collection	05/02/2021 06 34 00		

Sample ID	SROSA/JVS/20/06306	Sample Source	Others
Lab Sample Code	RLPN/JVS/20/01397		
Sample Location	Others	Location Details	Bedarmachi nalla
Collected By	Rekha Togare	Seal No.	
Dt. of Submission	08/02/2021	Dt. of Receipt	10/02/2021

Sr.No	Parameter	UoM	Results
1	BCD	mg/lit	80.0
2	C.O.D	mg/lit	220.0
3	Oil & Grease	mg/lit	9.2
4	pH		8.0
5	Suspended Solids	mg/lit	288.0
6	Chlorides	mg/lit	126.0
7	Sulphate	mg/lit	30.3
8	T.D Solids	mg/lit	630.0

NA : Not Analysed      BDL : Below Detection Limit      ND : Not Detectable      UoM : Unit Of Measurement

Reviewed By

Dr.P.D.Khadkikar  
Scientific Officer

I/C, Regional Laboratory - Pune.



M/s. Yashwantrao Mohite Krishna SSK Ltd  
A/P- Redhare Bk., Tal- Karad  
Dist- Satara (Bedarmachi nalla)

## MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in		<b>Regional Laboratory</b> Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003
-------------------------------------------------------------------------------------------------------------	-----------------------------------------------------------------------------------	--------------------------------------------------------------------------------------------------------------------------------------------------------------------------

Report Outward No.: MPCB/RL-Pune/JVS/21-22/01/153  
Date: 11/01/2022 05:41 PM

## Analysis Report-Water (JVS)

## Client/Industry/location Name &amp; Address

Yashwantrao Mohite Krishna SSK Ltd.  
R12 Sugar ( excluding Khandsari)

## Sample Details

Field Sample ID :	BR-0011951
Laboratory Sample Code :	MPCB/RL-Pune/JVS/21-22/919
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	SRO-Satara (Shri. Limbaji S. Bhad) (SRO-Satara)
Seal No. :	146
Type of Industry / Location details :	Red
Sample Collected On :	Nov 29 2021 02:50:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.4		
2	Total Dissolved Solids(TDS)	561.0	mg/l	
3	Suspended Solids ( SS )	22.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	<u>110.0</u>	mg/l	
5	Chloride	115.96	mg/l	
6	Chemical Oxygen Demand (COD)	<u>272.0</u>	mg/l	
7	Sulphate	42.75	mg/l	
8	Oil & Grease	3.2	mg/l	

Report Type: final

Report generated on: 2022-01-11 17:41:56

Compiled & Approved by: Dr P D Khadkikar

Reviewed on Date: 11/01/2022 05:41 PM



Reviewed by:  
Dr P D Khadkikar (Lab. I/c.)  
Sr. Scientific Officer/Se. Officer  
Pune Lab, MPCB

P.T.O.



# MAHARASHTRA POLLUTION CONTROL BOARD

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### REGIONAL LABORATORY, CHIPLUN

(An ISO: 9001:2015 & OHSAS: 18001:2007 Certified Laboratory)

To,  
The Sub-Regional Officer,  
M.P.C. Board, Sangli.

Lab. Report No:-121

Date of Collection:-03/02/2021

Sample Code No:-SRS/JVS/08/21

Date of receipt:-05/02/2021

#### ANALYSIS REPORT

Type of industry	Sugar
Parameter	Result
pH	4.2
B.O.D. 3 days 27° C	1200.0
C.O.D	4532.0
Suspended Solids	93.0
Oil & Grease	BDL
Chloride	68.0
Sulphate	72.0
Total Dissolved Solid	845.0
Sample Collected by	R.R. Matarar, FO
Seal No	173

- Note: - 1) All results are expressed in ppm except pH.  
2) N.A. indicates Not Analysed.  
3) BDL indicates Below Detectable Limit.

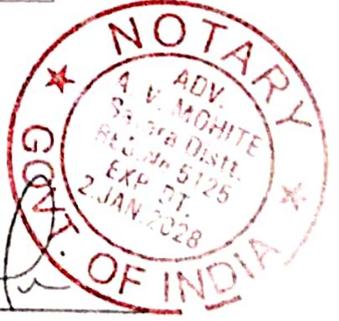
Ms. Y.M. Krishna SSK Ltd.

Retre [B]

Tal - Karad.

Dist - Solapur

[ KOLE SUGAR FARM ]

  
 (A.V. Mandavkar)  
 Scientific Officer,  
 Regional Laboratory, Chiplun



# MAHARASHTRA POLLUTION CONTROL BOARD

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

REGIONAL LABORATORY, CHIPLUN

(An ISO: 9001:2015 & OHSAS: 18001:2007 Certified Laboratory)

To,  
The Sub-Regional Officer,  
M.P.C. Board, Sangli.

Lab. Report No:-118

Date of Collection:-03/02/2021

Sample Code No:-SRS/JVS/05/21

Date of receipt:-05/02/2021 ✓

### ANALYSIS REPORT

Type of industry	Sugar
Parameter	Result
pH	3.7
B.O.D. 3 days 27° C	2400.0
C.O.D	9856.0
Suspended Solids	105.0
Oil & Grease	BDL
Chloride	152.0
Sulphate	343.0
Total Dissolved Solid	1635.0
Sample Collected by	R.R. Matarar, FO
Seal No	173

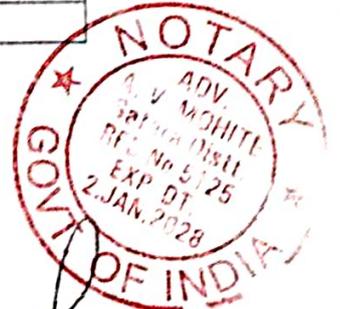
- Note: - 1) All results are expressed in ppm except pH.  
2) N.A. indicates Not Analysed.  
3) BDL indicates Below Detectable Limit.

M/s. ymkrishna SSK Ltd.

Retre [B]

Tal- Karad, Dist- Satara

[ETP Inlet]



*(Signature)*

(A.V.Mandavkar)

Scientific Officer,  
Regional Laboratory, Chiplun

## MAHARASHTRA POLLUTION CONTROL BOARD

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 Website <http://www.mpcb.gov.in>



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Report No. MPCB/RLPN/JVS/19/2009

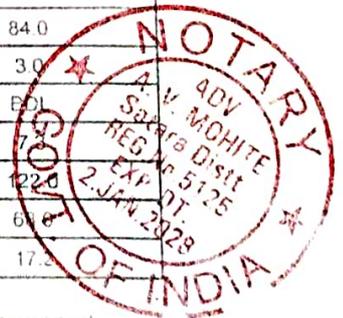
Date: 05/06/2020

## ANALYSIS REPORT-WATER (JVS)

Industry Name & Address	Y M Krishna SSK	Industry Code	
		Type Of Industry	Sugar
Consent No			
Dt. & Time of Sample Collection	24/01/2020 05.50.00		
Sample ID	SRGSA/JVS/19/06070	Sample Source	ETP
Lab Sample Code	RLPN/JVS/19/02706		
Sample Location	Outlet	Location Details	
Collected By	L S Bhad	Seal No.	
Dt. of Submission	29/01/2020	Dt. of Receipt	06/02/2020

Sr.No	Parameter	UoM	Results
1	BOD	mg/lit	16.0
2	C.O.D	mg/lit	84.0
3	Dissoive Oxygen	mg/lit	3.0
4	Oil & Grease	mg/lit	ED
5	pH		
6	Suspended Solids	mg/lit	122
7	Chlorides	mg/lit	6
8	Sulphate	mg/lit	17.2

NA Not Analysed BDL Below Detection Limit ND Not Detectable UoM Unit Of Measurement



Reviewed By

M/s. Y. M. Krishna SSK Ltd  
 At. Rethare (Bk); Po- Shivnagar  
 Tal- Karad, Dist- Satara  
 (ETP)

Suresh V. Bhosle  
 Scientific Officer  
 I/C, Regional Laboratory - Pune



# EHS MATRIX

PRIVATE LIMITED

☎ Sr. No. 30/7, Office No. 202, 203, Chintamani Industrial Estate  
Near Dran Company, Dhayari, Pune - 411041, Maharashtra, India  
☎ +91 91585 60571 / +91 95796 84751 / +91 90961 85285  
🌐 www.ehsmatrix.co.in ✉ ehsmatrixpune@gmail.com

## TEST REPORT

Report No:	EHSM/2021/Nov/R-737	Issue Date	29/11/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	25/11/2021	Sampling duration	24 hrs
Start Date of Analysis	26/11/2021	End Date of Analysis	29/11/2021
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	28°C	Wet bulb temperature	22°C
Relative Humidity	68 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

## Results

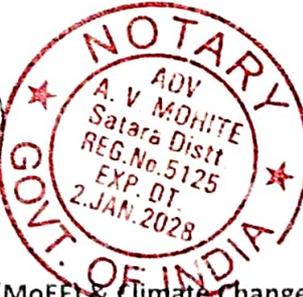
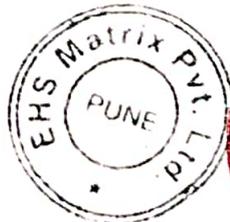
Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	16.6	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	21.4	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	56.4	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	32.3	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.2	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

*Aishwarya Shetty*

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)

Page 01 of 01

Laboratory Recognized by Ministry of Environment, Forest (MoEF) & Climate Change (CC) Govt. of India.  
S.O. 3511 (E), Dated 24<sup>th</sup> August 2021 valid till 9<sup>th</sup> September 2023.

☎ Register Office Address :  
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Baugh, Sinhgad Road, Pune - 411051  
☎ +91 20 2435 6133  
☎ +91 90961 85285 / +91 91585 60571

☎ Branch Office Address :  
F-01, Shakuntala Complex,  
Rajarampuri, 4th Lane,  
Kolhapur - 416008  
☎ +91 98343 07334

CERTIFICATIONS :  
ISO 9001 : 2015  
ISO 14001 : 2015  
ISO 45001 : 2018



# EHS MATRIX

PRIVATE LIMITED

513

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www.ehsmatrix.co.in | ehsmatrixpune@gmail.com

## TEST REPORT

Report No:	EHSM/2021/Nov/R-738	Issue Date	29/11/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Sugar Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	25/11/2021	Sampling duration	24 hrs
Start Date of Analysis	26/11/2021	End Date of Analysis	29/11/2021
Sampling Location	Near ETP	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	29°C
Relative Humidity	38 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

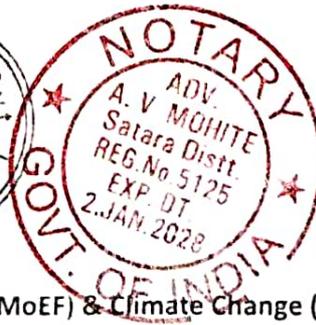
### Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	14.6	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	22.5	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	55.8	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	24.6	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.3	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

#### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)

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Branch Office Address :  
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+91 98343 07334

CERTIFICATIONS :  
ISO 9001 : 2015  
ISO 14001 : 2015  
ISO 45001 : 2018



# EHS MATRIX

PRIVATE LIMITED

Sr. No.30/7, Office No. 202, 203, Chintamani Industrial Estate,  
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## TEST REPORT

Report No:	EHSM/2021/Nov/R-739	Issue Date	29/11/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Ambient Noise	Sample Description	--
Date of Sampling	25/11/2021	Sampling duration	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.		

### Results

Sr. No.	Location	Result dB(A)		Specifications (CPCB Standards dB(A))	Method
		Day	Night		
1.	Near Main Gate	66.9	61.2	75/70	CPCB Guideline
2.	Near STP	60.2	55.6		
3.	Near Office	56.4	51.4		

#### Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70dB.

*Aishwarya Shetty*

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*

Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

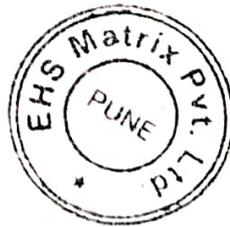
Report No:	EHSM/2021/Nov/R-740	Issue Date	29/11/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Sugar Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Waste Water	Sample Description	ETP Outlet
Date of Sampling	25/11/2021	Sampling duration	--
Sampling Location	ETP	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	26/11/2021	End Date of Analysis	29/11/2021

## Results

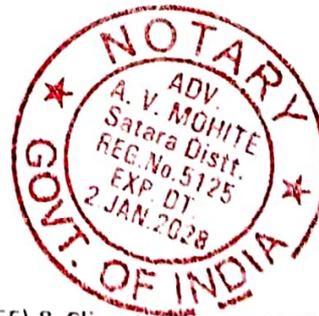
Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	7.6	--	5.5-9.0	APHA 4500 H+ A, 23 <sup>rd</sup> Ed. 2017
2	Total Suspended Solids TSS	32.00	mg/L	100	APHA 2540 D, 23 <sup>rd</sup> Ed. 2017
3	Total Dissolved Solids TDS	1021.0	mg/L	2100	APHA 2540 C, 23 <sup>rd</sup> Ed. 2017
4	Biochemical Oxygen Demand BOD at 27°C for 3 days	56.0	mg/L	100	IS 3025 (Part 44)
5	Chemical Oxygen Demand COD	64.2	mg/L	250	IS 3025 (Part 58)
6	Oil & Grease	<5.0	mg/L	10	APHA 5520 B, 23 <sup>rd</sup> Ed. 2017
7	Chloride (as Cl)	74.6	mg/L	600	APHA 4500 Cl, 23 <sup>rd</sup> Ed. 2017
8	Sulphate (as SO <sub>4</sub> )	54.2	mg/L	1000	IS 3025 (Part 24)

Remark-All Parameters are within MPCB Limits.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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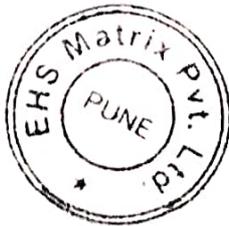
### TEST REPORT

Report No:	EHSM/2021/Nov/R-741	Issue Date	29/11/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Compost Sample	Sample Description	Compost Sample
Date of Sampling	25/11/2021	Sampling duration	--
Sampling Location	Compost yard	Sampling Procedure	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	1 kg
Start Date of Analysis	26/11/2021	End Date of Analysis	29/11/2021

### Results

Sr. No.	Parameters	Results	Unit(s)	Limits	Methods
1	pH	7.5	--	NA	The Bio-Fertilizers & Organic Fertilizer in fertilizer (Control) order,1985 (Part D Methods of Analysis of organic Fertilizer)
2	Moisture	32.6	%	30 to 35 %	
3	Total Nitrogen (as N)	2.54	%	NA	
4	Total Phosphate (as P2O5)	1.64	%	1.5 to 2 %	
5	Total Potassium (as K2O)	3.24	%	3 to 4 %	
6	C/N Ratio	15:1	--	Below 17	

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

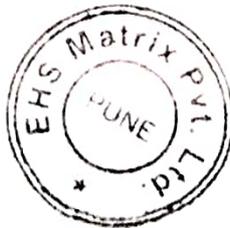
Report No:	EHSM/2021/Nov/R-742	Issue Date	29/11/2021
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., (Distillery Unit) Rethare (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Biogas outlet	Sample Description	Biogas outlet
Date of Sampling	25/11/2021	Sampling duration	--
Sampling Location	Biogas	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	26/11/2021	End Date of Analysis	29/11/2021

### Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	8.00	--	---	IS:3025(P-11)1983
2	Alkalinity	8367	mg/L	>6000	IS:3025(P-23)1986
3	Volatile Acid	3229	mg/L	>3000	APHA22nd Edition2012,5560C
4	Chemical Oxygen Demand ( COD)	35110	mg/L	35000-50000	IS:3025(P-58)2006
5	Biochemical Oxygen Demand BOD at 27°C for 3 days	6240	mg/L	5000-7000	IS:3025(P-44)1993
6	Total Solids	68310	mg/L	60000-80000	APHA22nd Edition2012,2540B
7	Total Volatile Solids	39560	mg/L	35000-45000	APHA22nd Edition2012,2540-E,G
8	Total Inorganic Solids	28750	mg/L	25000-35000	APHA22nd Edition2012,2540-C
9	Chlorides	5691	mg/L	6000-8000	IS:3025(P-32)1988
10	Sulphates	2618	mg/L	4000-6000	IS:3025(P-24)1986
11	K	8490	mg/L	----	IS:3025(P-45)1993

Remark-All Parameters are within MPCB Limits.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2021/Dec/R-762	Issue Date	30/12/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	23/12/2021	Sampling duration	24 hrs
Start Date of Analysis	24/12/2021	End Date of Analysis	30/12/2021
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	29°C	Wet bulb temperature	23°C
Relative Humidity	64 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

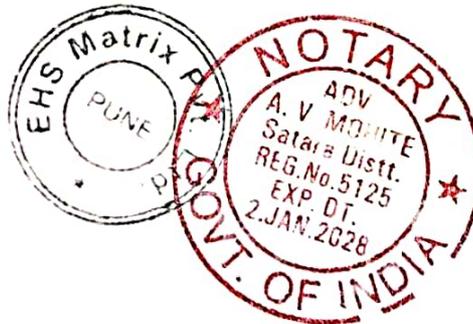
## Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	15.4	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	22.6	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	54.3	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	31.4	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.1	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

*Aishetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2021/Dec/R-763	Issue Date	30/12/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Sugar Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	23/12/2021	Sampling duration	24 hrs
Start Date of Analysis	24/12/2021	End Date of Analysis	30/12/2021
Sampling Location	Near STP	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	34°C	Wet bulb temperature	29°C
Relative Humidity	38 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

### Results

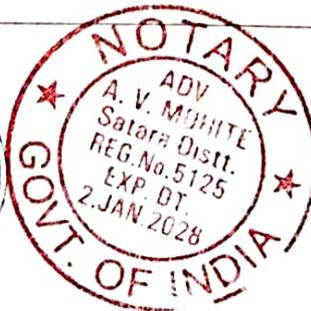
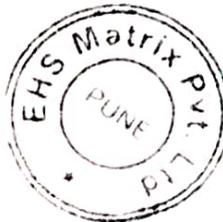
Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	16.9	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	23.5	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	54.2	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	22.4	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.2	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

#### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

*Aishwarya Shetty*  
Checked by

Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2021/Dec/R-764	Issue Date	30/12/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Ambient Noise	Sample Description	--
Date of Sampling	23/12/2021	Sampling duration	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.		

### Results

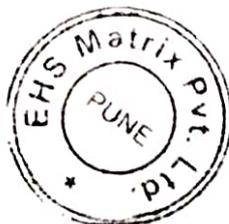
Sr. No.	Location	Result dB(A) Day	Result dB(A) Night	Specifications (CPCB Standards dB(A))	Method
1.	Near Main Gate	68.7	62.5	75/70	CPCB Guideline
2.	Near STP	62.4	56.4		
3.	Near Office	58.9	54.2		

#### Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70dB.

Checked by

Miss. Aishwarya Shetty  
(Technical Manager)



Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

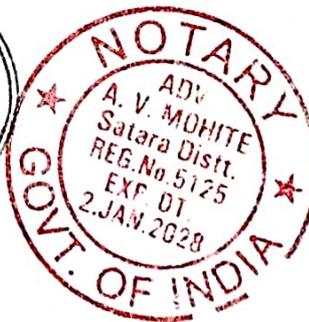
Report No:	EHSM/2021/Dec/R-765	Issue Date	30/12/2021
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., ( Sugar Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Waste Water	Sample Description	ETP Outlet
Date of Sampling	23/12/2021	Sampling duration	--
Sampling Location	ETP	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	24/12/2021	End Date of Analysis	30/12/2021

### Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	7.4	--	5.5-9.0	APHA 4500 H+ A, 23 <sup>rd</sup> Ed. 2017
2	Total Suspended Solids TSS	31.6	mg/L	100	APHA 2540 D, 23 <sup>rd</sup> Ed. 2017
3	Total Dissolved Solids TDS	985.0	mg/L	2100	APHA 2540 C, 23 <sup>rd</sup> Ed. 2017
4	Biochemical Oxygen Demand BOD at 27°C for 3 days	70.23	mg/L	100	IS 3025 (Part 44)
5	Chemical Oxygen Demand COD	66.4	mg/L	250	IS 3025 (Part 58)
6	Oil & Grease	<5.0	mg/L	10	APHA 5520 B, 23 <sup>rd</sup> Ed. 2017
7	Chloride (as Cl)	72.4	mg/L	600	APHA 4500 Cl, 23 <sup>rd</sup> Ed. 2017
8	Sulphate (as SO <sub>4</sub> )	51.6	mg/L	1000	IS 3025 (Part 24)

Remark-All Parameters are within MPCB Limits.

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2021/Dec/R-766	Issue Date	30/12/2021
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Compost Sample	Sample Description	Compost Sample
Date of Sampling	23/12/2021	Sampling duration	--
Sampling Location	--	Sampling Procedure	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	1 kg
Start Date of Analysis	24/12/2021	End Date of Analysis	30/12/2021

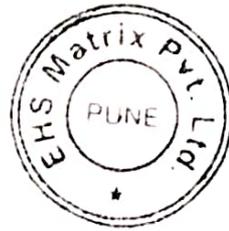
## Results

Sr. No.	Parameters	Results	Unit(s)	Limits	Methods
1	pH	7.6	--	NA	The Bio-Fertilizers & Organic Fertilizer in fertilizer (Control) order, 1985 (Part D) Methods of Analysis of organic Fertilizer)
2	Moisture	31.5	%	30 to 35 %	
3	Total Nitrogen (as N)	2.61	%	NA	
4	Total Phosphate (as P2O5)	1.69	%	1.5 to 2 %	
5	Total Potassium (as K2O)	3.54	%	3 to 4 %	
6	C/N Ratio	16:1	--	Below 17	

*Aishetty*

Checked by

Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

Report No:	EHSM/2021/Dec/R-767	Issue Date	30/12/2021
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., (Distillery Unit) Rethare (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Biogas outlet	Sample Description	Biogas outlet
Date of Sampling	23/12/2021	Sampling duration	--
Sampling Location	Biogas	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	24/12/2021	End Date of Analysis	30/12/2021

## Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	8.00	--	---	IS:3025(P-11)1983
2	Alkalinity	9560	mg/L	>6000	IS:3025(P-23)1986
3	Volatile Acid	2560	mg/L	>3000	APHA22nd Edition2012,5560C
4	Chemical Oxygen Demand ( COD)	32561	mg/L	35000-50000	IS:3025(P-58)2006
5	Biochemical Oxygen Demand BOD at 27°C for 3 days	7568	mg/L	5000-7000	IS:3025(P-44)1993
6	Total Solids	65890	mg/L	60000-80000	APHA22nd Edition2012,2540B
7	Total Volatile Solids	38740	mg/L	35000-45000	APHA22nd Edition2012,2540-E,G
8	Total Inorganic Solids	27690	mg/L	25000-35000	APHA22nd Edition2012,2540-C
9	Chlorides	5477	mg/L	6000-8000	IS:3025(P-32)1988
10	Sulphates	2567	mg/L	4000-6000	IS:3025(P-24)1986
11	K	7380	mg/L	----	IS:3025(P-45)1993

Remark-All Parameters are within MPCB Limits.

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2022/Feb/R-679	Issue Date	24/02/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	16/02/2022	Sampling duration	24 hrs
Start Date of Analysis	17/02/2022	End Date of Analysis	24/02/2022
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	30°C	Wet bulb temperature	25°C
Relative Humidity	54 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

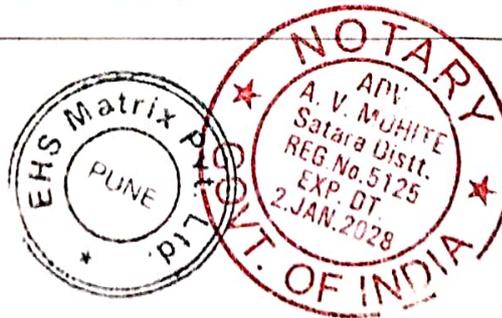
### Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	17.8	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	25.6	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	58.9	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	32.4	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.1	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

#### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2022/Feb/R-680	Issue Date	24/02/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	16/02/2022	Sampling duration	24 hrs
Start Date of Analysis	17/02/2022	End Date of Analysis	24/02/2022
Sampling Location	Near ETP	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	30°C	Wet bulb temperature	25°C
Relative Humidity	54 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

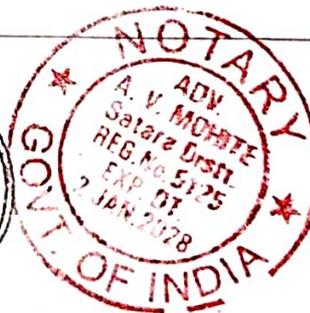
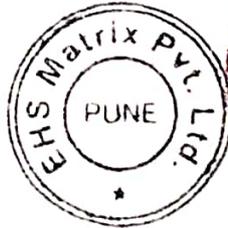
### Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	18.9	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	25.4	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	56.9	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	21.4	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.1	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

#### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2022/Feb/R-681	Issue Date	24/02/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Ambient Noise	Sample Description	--
Date of Sampling	16/02/2022	Sampling duration	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.		

## Results

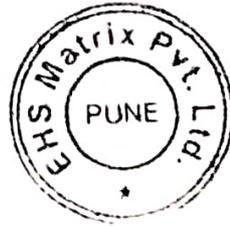
Sr. No.	Location	Result dB(A) Day	Result dB(A) Night	Specifications (CPCB Standards dB(A))	Method
1.	Near Main Gate	69.8	63.4	75/70	CPCB Guideline
2.	Near STP	63.5	59.8		
3.	Near Office	57.6	53.5		

### Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70dB.

*Aishwarya Shetty*

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*

Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

Report No:	EHSM/2022/Feb/R-682	Issue Date	24/02/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Waste Water	Sample Description	STP Outlet
Date of Sampling	16/02/2022	Sampling duration	--
Sampling Location	--	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	17/02/2022	End Date of Analysis	24/02/2022

### Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	7.3	--	5.5-9.0	APHA 4500 H+ A, 23 <sup>rd</sup> Ed. 2017
2	Total Suspended Solids TSS	32.0	mg/L	100	APHA 2540 D, 23 <sup>rd</sup> Ed. 2017
3	Total Dissolved Solids TDS	951.0	mg/L	2100	APHA 2540 C, 23 <sup>rd</sup> Ed. 2017
4	Biochemical Oxygen Demand BOD at 27°C for 3 days	62.04	mg/L	100	IS 3025 (Part 44)
5	Chemical Oxygen Demand COD	62.4	mg/L	250	IS 3025 (Part 58)
6	Oil & Grease	<5.0	mg/L	10	APHA 5520 B, 23 <sup>rd</sup> Ed. 2017
7	Chloride (as Cl)	64.1	mg/L	600	APHA 4500 Cl, 23 <sup>rd</sup> Ed. 2017
8	Sulphate (as SO <sub>4</sub> )	54.3	mg/L	1000	IS 3025 (Part 24)

Remark-All Parameters are within MPCB Limits.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

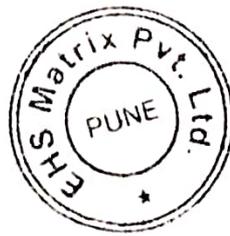
Report No:	EHSM/2022/Feb/R-683	Issue Date	24/02/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Compost Sample	Sample Description	Compost Sample
Date of Sampling	16/02/2022	Sampling duration	--
Sampling Location	Compost yard	Sampling Procedure	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	1 kg
Start Date of Analysis	17/02/2022	End Date of Analysis	24/02/2022

## Results

Sr. No.	Parameters	Results	Unit(s)	Limits	Methods
1	pH	7.3	--	NA	The Bio-Fertilizers & Organic Fertilizer in fertilizer (Control) order,1985 (Part D Methods of Analysis of organic Fertilizer)
2	Moisture	33.6	%	30 to 35 %	
3	Total Nitrogen (as N)	2.59	%	NA	
4	Total Phosphate (as P2O5)	1.61	%	1.5 to 2 %	
5	Total Potassium (as K2O)	3.52	%	3 to 4 %	
6	C/N Ratio	14:1	--	Below 17	

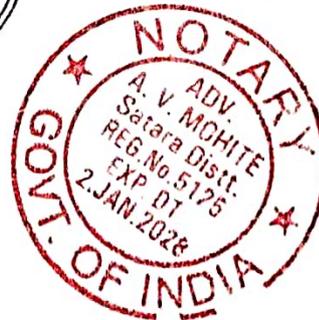
*Aishwarya Shetty*

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*

Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

Report No:	EHSM/2022/Feb/R-684	Issue Date	24/02/2022
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., (Distillery Unit) Rethare (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Biogas outlet	Sample Description	Biogas outlet
Date of Sampling	16/02/2022	Sampling duration	--
Sampling Location	Biogas	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	17/02/2022	End Date of Analysis	23/02/2022

### Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	8.30	--	---	IS:3025(P-11)1983
2	Alkalinity	10560	mg/L	>6000	IS:3025(P-23)1986
3	Volatile Acid	2155	mg/L	>3000	APHA22nd Edition2012,5560C
4	Chemical Oxygen Demand ( COD)	30531	mg/L	35000-50000	IS:3025(P-58)2006
5	Biochemical Oxygen Demand BOD at 27°C for 3 days	8768	mg/L	5000-7000	IS:3025(P-44)1993
6	Total Solids	72410	mg/L	60000-80000	APHA22nd Edition2012,2540B
7	Total Volatile Solids	35930	mg/L	35000-45000	APHA22nd Edition2012,2540-E,G
8	Total Inorganic Solids	24615	mg/L	25000-35000	APHA22nd Edition2012,2540-C
9	Chlorides	6287	mg/L	6000-8000	IS:3025(P-32)1988
10	Sulphates	3500	mg/L	4000-6000	IS:3025(P-24)1986
11	K	6882	mg/L	----	IS:3025(P-45)1993

Remark-All Parameters are within MPCB Limits.

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



Authorized Signatory  
Mr. Rahul Patil  
(Director)

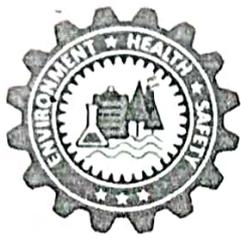
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CERTIFICATIONS :  
ISO 9001 : 2015  
ISO 14001 : 2015  
ISO 45001 : 2018



# EHS MATRIX

PRIVATE LIMITED

Sr. No.30/7, Office No. 202, 203, Chintamani Industrial Estate,  
Near Dran Company, Dhayari, Pune - 411041, Maharashtra, India  
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## TEST REPORT

Report No:	EHSM/2022/Mar/R-1213	Issue Date	30/03/2022
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., (Sugar Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	24/03/2022	Sampling duration	24 hrs
Start Date of Analysis	25/03/2022	End Date of Analysis	30/03/2022
Sampling Location	Near Main Gate	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	31 °C	Wet bulb temperature	25°C
Relative Humidity	52 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

### Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	18.9	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	26.4	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	62.3	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	33.4	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.3	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

#### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

*Aishwarya Shetty*

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*

Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2022/Mar/R-1214	Issue Date	30/03/2022
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Air	Sample Description	Ambient Air
Date of Sampling	24/03/2022	Sampling duration	24 hrs
Start Date of Analysis	25/03/2022	End Date of Analysis	30/03/2022
Sampling Location	Near ETP	Sampling Procedure	CPCB Guideline for measurement of Ambient Air pollutants Volume I
Dry bulb temperature	31 °C	Wet bulb temperature	25°C
Relative Humidity	52 %	Sampling done by	Eurofine Enviro Lab Pvt. Ltd.

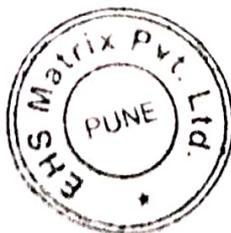
## Results

Sr. No.	Parameter	Result	Unit(s)	Specifications (NAAQ Standards)	Method
1	Sulphur Dioxide(SO <sub>2</sub> )	21.6	µg/m <sup>3</sup>	≤ 80	IS 5182(Part 2)
2	Oxides of Nitrogen(NO <sub>2</sub> )	27.9	µg/m <sup>3</sup>	≤ 80	IS 5182 (Part 6)
3	Particulate Matter PM <sub>10</sub>	58.7	µg/m <sup>3</sup>	≤ 100	CPCB Guideline for measurement of Ambient Air pollutants Volume I
4	Particulate Matter PM <sub>2.5</sub>	22.4	µg/m <sup>3</sup>	≤ 60	
5	Carbon Monoxide (CO)	0.2	mg/m <sup>3</sup>	≤ 04	
6	Ozone(O <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 180	
7	Lead (Pb)	BDL	µg/m <sup>3</sup>	≤ 01	
8	Arsenic(As)	BDL	ng/m <sup>3</sup>	≤ 06	
9	Nickel(Ni)	BDL	ng/m <sup>3</sup>	≤ 20	
10	Ammonia(NH <sub>3</sub> )	BDL	µg/m <sup>3</sup>	≤ 400	
11	Benzo(a)Pyrene(BaP)	BDL	ng/ m <sup>3</sup>	≤ 1.0	
12	Benzene(C <sub>6</sub> H <sub>6</sub> )	BDL	µg/m <sup>3</sup>	≤ 05	

### Remark-

- All above results are within National Ambient Air Quality standards.
- BDL – Below Detectable Limit.

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



Authorized Signatory  
Mr. Rahul Patil  
(Director)

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## TEST REPORT

Report No:	EHSM/2022/Mar/R-1215	Issue Date	30/03/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Ambient Noise	Sample Description	--
Date of Sampling	24/03/2022	Sampling duration	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.		

## Results

Sr. No.	Location	Result dB(A) Day	Result dB(A) Night	Specifications (CPCB Standards dB(A))	Method
1.	Near Main Gate	66.9	61.5	75/70	CPCB Guideline
2.	Near STP	61.5	54.6		
3.	Near Office	56.9	52.4		

### Remark-

- All above Noise level results are within Central Pollution Control Board Standards limit.
- Day/Night -75/70dB.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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### TEST REPORT

Report No:	EHSM/2022/Mar/R-1216	Issue Date	30/03/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Sugar Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Waste Water	Sample Description	STP Outlet
Date of Sampling	24/03/2022	Sampling duration	--
Sampling Location	ETP	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	25/03/2022	End Date of Analysis	30/03/2022

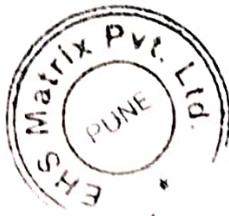
### Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	7.40	--	5.5-9.0	APHA 4500 H+ A, 23 <sup>rd</sup> Ed. 2017
2	Total Suspended Solids TSS	36.0	mg/L	100	APHA 2540 D, 23 <sup>rd</sup> Ed. 2017
3	Total Dissolved Solids TDS	964.0	mg/L	2100	APHA 2540 C, 23 <sup>rd</sup> Ed. 2017
4	Biochemical Oxygen Demand BOD at 27°C for 3 days	59.01	mg/L	100	IS 3025 (Part 44)
5	Chemical Oxygen Demand COD	63.6	mg/L	250	IS 3025 (Part 58)
6	Oil & Grease	<5.0	mg/L	10	APHA 5520 B, 23 <sup>rd</sup> Ed. 2017
7	Chloride (as Cl)	61.5	mg/L	600	APHA 4500 Cl, 23 <sup>rd</sup> Ed. 2017
8	Sulphate (as SO <sub>4</sub> )	51.6	mg/L	1000	IS 3025 (Part 24)

Remark-All Parameters are within MPCB Limits.

*Aishwarya Shetty*

Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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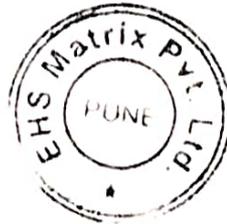
## TEST REPORT

Report No:	EHSM/2022/Mar/R-1217	Issue Date	30/03/2022
Name and Address of Customer	M/s. Yashwantrao Mohite KrishnaSSK Ltd., (Distillery Unit) Rethere (BK) 500, Shivnagar, Tal.Karad, Dist-Satara.		
Sample Name	Compost Sample	Sample Description	Compost Sample
Date of Sampling	24/03/2022	Sampling duration	--
Sampling Location	Compost yard	Sampling Procedure	--
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	1 kg
Start Date of Analysis	25/03/2022	End Date of Analysis	30/03/2022

## Results

Sr. No.	Parameters	Results	Unit(s)	Limits	Methods
1	pH	7.40	--	NA	The Bio-Fertilizers & Organic Fertilizer in fertilizer (Control) order,1985 (Part D Methods of Analysis of organic Fertilizer)
2	Moisture	31.6	%	30 to 35 %	
3	Total Nitrogen (as N)	2.84	%	NA	
4	Total Phosphate (as P2O5)	1.69	%	1.5 to 2 %	
5	Total Potassium (as K2O)	3.54	%	3 to 4 %	
6	C/N Ratio	15:1	--	Below 17	

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
(Director)



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## TEST REPORT

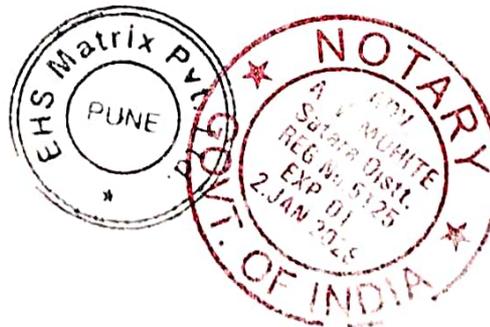
Report No:	EHSM/2022/Mar/R-1218	Issue Date	30/03/2022
Name and Address of Customer	M/s. Yashwantrao Mohite Krishna SSK Ltd., (Distillery Unit) Rethare (BK) 500, Shivanagar, Tal.Karad, Dist-Satara.		
Sample Name	Biogas outlet	Sample Description	Biogas outlet
Date of Sampling	26/03/2022	Sampling duration	--
Sampling Location	Biogas	Sampling Procedure	APHA 1060
Sampling done by	Eurofine Enviro Lab Pvt. Ltd.	Sample Quantity	2 L
Start Date of Analysis	27/03/2022	End Date of Analysis	29/03/2022

## Results

Sr. No.	Parameters	Results	Unit(s)	MPCB Limit	Methods
1	pH	8.25	--	---	IS:3025(P-11)1983
2	Alkalinity	11522	mg/L	>6000	IS:3025(P-23)1986
3	Volatile Acid	1702	mg/L	>3000	APHA22nd Edition2012,5560C
4	Chemical Oxygen Demand ( COD)	29865	mg/L	35000-50000	IS:3025(P-58)2006
5	Biochemical Oxygen Demand BOD at 27°C for 3 days	9711	mg/L	5000-7000	IS:3025(P-44)1993
6	Total Solids	75104	mg/L	60000-80000	APHA22nd Edition2012,2540B
7	Total Volatile Solids	31920	mg/L	35000-45000	APHA22nd Edition2012,2540-E,G
8	Total Inorganic Solids	26617	mg/L	25000-35000	APHA22nd Edition2012,2540-C
9	Chlorides	6503	mg/L	6000-8000	IS:3025(P-32)1988
10	Sulphates	3200	mg/L	4000-6000	IS:3025(P-24)1986
11	K	6560	mg/L	----	IS:3025(P-45)1993

Remark-All Parameters are within MPCB Limits.

*Aishwarya Shetty*  
Checked by  
Miss. Aishwarya Shetty  
(Technical Manager)



*Rahul Patil*  
Authorized Signatory  
Mr. Rahul Patil  
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# Maharashtra Pollution Control Board

Site Name: Yashwantrao Mohite SSK Ltd. Sugar

Report: Average Report

From Date: 2022-03-01 00:00 To Date: 2023-12-17 00:00

Description	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
Prescribed Standards	0 - 100	0 - 250	0 - 0	0 - 100	0 - 835	5.5 - 9
Maximum Data	137.75	374.31	18.01	112.3	NA	14.97
Minimum Data	35.7	97.01	0.0	29.1	NA	3.88
Geometric Mean	68.63	180.67	2.48	57.83	NA	7.51
Median	66.51	179.03	0.0	57.17	NA	7.24
Standard Deviation	9.33	28.48	3.97	7.4	NA	1.0
Maximum Value At Time	2023-03-17 00:00:00	2023-03-17 00:00:00	2023-03-01 00:00:00	2023-03-17 00:00:00	NA	2023-03-17 00:00:00
Minimum Value At Time	2023-04-05 00:00:00	2023-04-05 00:00:00	2022-03-12 00:00:00	2023-04-05 00:00:00	NA	2023-04-05 00:00:00
Valid Data Points	153	153	153	153	0	153
Total Data Points	657	657	657	657	657	657
Data Availability %	23.29%	23.29%	23.29%	23.29%	0.0%	23.29%

Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
1	2022-03-01 00:00:00	63.74	156.53	0.87	57.37	NA	7.08
2	2022-03-02 00:00:00	63.83	156.75	1.23	57.45	NA	7.09
3	2022-03-03 00:00:00	63.91	156.94	2.90	57.52	NA	7.10
4	2022-03-04 00:00:00	63.89	156.88	1.41	57.50	NA	7.10
5	2022-03-05 00:00:00	63.67	156.34	1.92	57.30	NA	7.07
6	2022-03-06 00:00:00	63.69	156.41	2.31	57.33	NA	7.08
7	2022-03-07 00:00:00	63.94	157.00	8.53	57.54	NA	7.10
8	2022-03-08 00:00:00	64.07	157.32	0.83	57.66	NA	7.12
9	2022-03-09 00:00:00	64.20	157.64	3.57	57.78	NA	7.13
10	2022-03-10 00:00:00	64.41	158.16	1.89	57.97	NA	7.16
11	2022-03-11 00:00:00	64.70	158.87	6.17	58.23	NA	7.19
12	2022-03-12 00:00:00	64.11	157.41	0.00	57.69	NA	7.12



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m <sup>3</sup> /hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m <sup>3</sup> /day)	ETP-pH(pH)
13	2022-03-13 00:00:00	64.35	158.01	1.24	57.91	NA	7.15
14	2022-03-14 00:00:00	64.53	158.47	0.04	58.08	NA	7.17
15	2022-03-15 00:00:00	64.68	158.83	0.75	58.21	NA	7.19
16	2022-03-16 00:00:00	64.92	159.42	2.08	58.43	NA	7.22
17	2022-03-17 00:00:00	64.63	158.71	4.24	58.17	NA	7.18
18	2022-03-18 00:00:00	61.97	152.18	1.53	55.77	NA	6.89
19	2022-03-19 00:00:00	63.17	155.11	1.38	56.85	NA	7.02
20	2022-03-20 00:00:00	63.35	155.56	1.52	57.02	NA	7.04
21	2022-03-21 00:00:00	63.52	155.97	6.61	57.17	NA	7.06
22	2022-03-22 00:00:00	63.58	156.12	3.50	57.22	NA	7.07
23	2022-03-23 00:00:00	61.63	151.35	11.41	55.47	NA	6.85
24	2022-03-24 00:00:00	62.00	152.24	6.07	55.80	NA	6.89
25	2022-03-25 00:00:00	62.23	152.82	6.44	56.01	NA	6.92
26	2022-03-26 00:00:00	62.95	154.57	7.74	56.65	NA	6.99
27	2022-03-27 00:00:00	63.38	155.62	6.81	57.04	NA	7.04
28	2022-03-28 00:00:00	65.40	160.60	3.31	58.86	NA	7.27
29	2022-03-29 00:00:00	67.45	165.62	3.33	60.70	NA	7.49
30	2022-03-30 00:00:00	67.80	166.48	4.87	61.02	NA	7.53
31	2022-03-31 00:00:00	67.51	165.76	2.43	60.76	NA	7.50
32	2022-04-01 00:00:00	67.28	165.21	3.70	60.55	NA	7.48
33	2022-04-02 00:00:00	67.33	165.33	2.01	60.60	NA	7.48
34	2022-04-03 00:00:00	67.63	166.07	3.48	60.87	NA	7.51
35	2022-04-04 00:00:00	67.47	165.68	0.00	60.73	NA	7.50
36	2022-04-05 00:00:00	66.99	164.51	3.65	60.29	NA	7.44
37	2022-04-06 00:00:00	66.96	164.44	5.43	60.27	NA	7.44
38	2022-04-07 00:00:00	67.27	165.18	0.00	60.54	NA	7.47



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
39	2022-04-08 00:00:00	67.03	164.60	0.00	60.33	NA	7.45
40	2022-04-09 00:00:00	66.70	163.79	0.00	60.03	NA	7.41
41	2022-04-10 00:00:00	67.57	165.93	0.00	60.82	NA	7.51
42	2022-04-11 00:00:00	66.51	163.33	0.00	59.86	NA	7.39
43	2022-04-12 00:00:00	67.59	165.98	0.00	60.83	NA	7.51
44	2022-04-13 00:00:00	68.10	167.22	0.00	61.29	NA	7.57
45	2022-04-14 00:00:00	67.52	165.79	0.00	60.76	NA	7.50
46	2022-04-15 00:00:00	67.17	164.93	0.00	60.45	NA	7.46
47	2022-04-16 00:00:00	67.42	165.56	0.00	60.68	NA	7.49
48	2022-04-17 00:00:00	67.75	166.35	0.00	60.97	NA	7.53
49	2022-04-18 00:00:00	68.01	167.01	0.00	61.21	NA	7.56
50	2022-04-19 00:00:00	66.99	164.50	0.00	60.29	NA	7.44
51	2022-04-20 00:00:00	65.56	160.98	0.00	59.00	NA	7.28
52	2022-04-21 00:00:00	65.19	160.08	0.00	58.67	NA	7.24
53	2022-04-22 00:00:00	NA	NA	NA	NA	NA	NA
54	2022-04-23 00:00:00	NA	NA	NA	NA	NA	NA
55	2022-04-24 00:00:00	NA	NA	NA	NA	NA	NA
56	2022-04-25 00:00:00	NA	NA	NA	NA	NA	NA
57	2022-04-26 00:00:00	NA	NA	NA	NA	NA	NA
58	2022-04-27 00:00:00	NA	NA	NA	NA	NA	NA
59	2022-04-28 00:00:00	NA	NA	NA	NA	NA	NA
60	2022-04-29 00:00:00	NA	NA	NA	NA	NA	NA
61	2022-04-30 00:00:00	NA	NA	NA	NA	NA	NA
62	2022-05-01 00:00:00	NA	NA	NA	NA	NA	NA
63	2022-05-02 00:00:00	NA	NA	NA	NA	NA	NA
64	2022-05-03 00:00:00	NA	NA	NA	NA	NA	NA



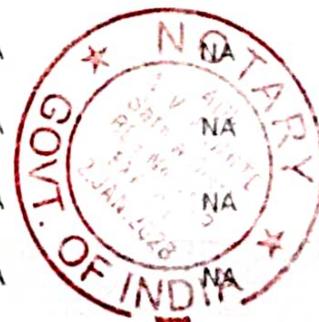
Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
65	2022-05-04 00:00:00	NA	NA	NA	NA	NA	NA
66	2022-05-05 00:00:00	NA	NA	NA	NA	NA	NA
67	2022-05-06 00:00:00	NA	NA	NA	NA	NA	NA
68	2022-05-07 00:00:00	NA	NA	NA	NA	NA	NA
69	2022-05-08 00:00:00	NA	NA	NA	NA	NA	NA
70	2022-05-09 00:00:00	NA	NA	NA	NA	NA	NA
71	2022-05-10 00:00:00	NA	NA	NA	NA	NA	NA
72	2022-05-11 00:00:00	NA	NA	NA	NA	NA	NA
73	2022-05-12 00:00:00	NA	NA	NA	NA	NA	NA
74	2022-05-13 00:00:00	NA	NA	NA	NA	NA	NA
75	2022-05-14 00:00:00	NA	NA	NA	NA	NA	NA
76	2022-05-15 00:00:00	NA	NA	NA	NA	NA	NA
77	2022-05-16 00:00:00	NA	NA	NA	NA	NA	NA
78	2022-05-17 00:00:00	NA	NA	NA	NA	NA	NA
79	2022-05-18 00:00:00	NA	NA	NA	NA	NA	NA
80	2022-05-19 00:00:00	NA	NA	NA	NA	NA	NA
81	2022-05-20 00:00:00	NA	NA	NA	NA	NA	NA
82	2022-05-21 00:00:00	NA	NA	NA	NA	NA	NA
83	2022-05-22 00:00:00	NA	NA	NA	NA	NA	NA
84	2022-05-23 00:00:00	NA	NA	NA	NA	NA	NA
85	2022-05-24 00:00:00	NA	NA	NA	NA	NA	NA
86	2022-05-25 00:00:00	NA	NA	NA	NA	NA	NA
87	2022-05-26 00:00:00	NA	NA	NA	NA	NA	NA
88	2022-05-27 00:00:00	NA	NA	NA	NA	NA	NA
89	2022-05-28 00:00:00	NA	NA	NA	NA	NA	NA
90	2022-05-29 00:00:00	NA	NA	NA	NA	NA	NA



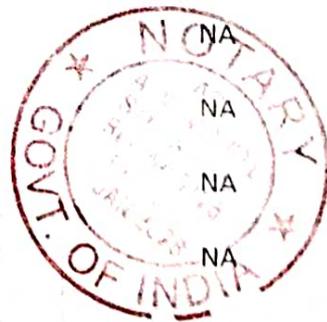
SI No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
91	2022-05-30 00:00:00	NA	NA	NA	NA	NA	NA
92	2022-05-31 00:00:00	NA	NA	NA	NA	NA	NA
93	2022-06-01 00:00:00	NA	NA	NA	NA	NA	NA
94	2022-06-02 00:00:00	NA	NA	NA	NA	NA	NA
95	2022-06-03 00:00:00	NA	NA	NA	NA	NA	NA
96	2022-06-04 00:00:00	NA	NA	NA	NA	NA	NA
97	2022-06-05 00:00:00	NA	NA	NA	NA	NA	NA
98	2022-06-06 00:00:00	NA	NA	NA	NA	NA	NA
99	2022-06-07 00:00:00	NA	NA	NA	NA	NA	NA
100	2022-06-08 00:00:00	NA	NA	NA	NA	NA	NA
101	2022-06-09 00:00:00	NA	NA	NA	NA	NA	NA
102	2022-06-10 00:00:00	NA	NA	NA	NA	NA	NA
103	2022-06-11 00:00:00	NA	NA	NA	NA	NA	NA
104	2022-06-12 00:00:00	NA	NA	NA	NA	NA	NA
105	2022-06-13 00:00:00	NA	NA	NA	NA	NA	NA
106	2022-06-14 00:00:00	NA	NA	NA	NA	NA	NA
107	2022-06-15 00:00:00	NA	NA	NA	NA	NA	NA
108	2022-06-16 00:00:00	NA	NA	NA	NA	NA	NA
109	2022-06-17 00:00:00	NA	NA	NA	NA	NA	NA
110	2022-06-18 00:00:00	NA	NA	NA	NA	NA	NA
111	2022-06-19 00:00:00	NA	NA	NA	NA	NA	NA
112	2022-06-20 00:00:00	NA	NA	NA	NA	NA	NA
113	2022-06-21 00:00:00	NA	NA	NA	NA	NA	NA
114	2022-06-22 00:00:00	NA	NA	NA	NA	NA	NA
115	2022-06-23 00:00:00	NA	NA	NA	NA	NA	NA
116	2022-06-24 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
117	2022-06-25 00:00:00	NA	NA	NA	NA	NA	NA
118	2022-06-26 00:00:00	NA	NA	NA	NA	NA	NA
119	2022-06-27 00:00:00	NA	NA	NA	NA	NA	NA
120	2022-06-28 00:00:00	NA	NA	NA	NA	NA	NA
121	2022-06-29 00:00:00	NA	NA	NA	NA	NA	NA
122	2022-06-30 00:00:00	NA	NA	NA	NA	NA	NA
123	2022-07-01 00:00:00	NA	NA	NA	NA	NA	NA
124	2022-07-02 00:00:00	NA	NA	NA	NA	NA	NA
125	2022-07-03 00:00:00	NA	NA	NA	NA	NA	NA
126	2022-07-04 00:00:00	NA	NA	NA	NA	NA	NA
127	2022-07-05 00:00:00	NA	NA	NA	NA	NA	NA
128	2022-07-06 00:00:00	NA	NA	NA	NA	NA	NA
129	2022-07-07 00:00:00	NA	NA	NA	NA	NA	NA
130	2022-07-08 00:00:00	NA	NA	NA	NA	NA	NA
131	2022-07-09 00:00:00	NA	NA	NA	NA	NA	NA
132	2022-07-10 00:00:00	NA	NA	NA	NA	NA	NA
133	2022-07-11 00:00:00	NA	NA	NA	NA	NA	NA
134	2022-07-12 00:00:00	NA	NA	NA	NA	NA	NA
135	2022-07-13 00:00:00	NA	NA	NA	NA	NA	NA
136	2022-07-14 00:00:00	NA	NA	NA	NA	NA	NA
137	2022-07-15 00:00:00	NA	NA	NA	NA	NA	NA
138	2022-07-16 00:00:00	NA	NA	NA	NA	NA	NA
139	2022-07-17 00:00:00	NA	NA	NA	NA	NA	NA
140	2022-07-18 00:00:00	NA	NA	NA	NA	NA	NA
141	2022-07-19 00:00:00	NA	NA	NA	NA	NA	NA
142	2022-07-20 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m <sup>3</sup> /hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m <sup>3</sup> /day)	ETP-pH(pH)
143	2022-07-21 00:00:00	NA	NA	NA	NA	NA	NA
144	2022-07-22 00:00:00	NA	NA	NA	NA	NA	NA
145	2022-07-23 00:00:00	NA	NA	NA	NA	NA	NA
146	2022-07-24 00:00:00	NA	NA	NA	NA	NA	NA
147	2022-07-25 00:00:00	NA	NA	NA	NA	NA	NA
148	2022-07-26 00:00:00	NA	NA	NA	NA	NA	NA
149	2022-07-27 00:00:00	NA	NA	NA	NA	NA	NA
150	2022-07-28 00:00:00	NA	NA	NA	NA	NA	NA
151	2022-07-29 00:00:00	NA	NA	NA	NA	NA	NA
152	2022-07-30 00:00:00	NA	NA	NA	NA	NA	NA
153	2022-07-31 00:00:00	NA	NA	NA	NA	NA	NA
154	2022-08-01 00:00:00	NA	NA	NA	NA	NA	NA
155	2022-08-02 00:00:00	NA	NA	NA	NA	NA	NA
156	2022-08-03 00:00:00	NA	NA	NA	NA	NA	NA
157	2022-08-04 00:00:00	NA	NA	NA	NA	NA	NA
158	2022-08-05 00:00:00	NA	NA	NA	NA	NA	NA
159	2022-08-06 00:00:00	NA	NA	NA	NA	NA	NA
160	2022-08-07 00:00:00	NA	NA	NA	NA	NA	NA
161	2022-08-08 00:00:00	NA	NA	NA	NA	NA	NA
162	2022-08-09 00:00:00	NA	NA	NA	NA	NA	NA
163	2022-08-10 00:00:00	NA	NA	NA	NA	NA	NA
164	2022-08-11 00:00:00	NA	NA	NA	NA	NA	NA
165	2022-08-12 00:00:00	NA	NA	NA	NA	NA	NA
166	2022-08-13 00:00:00	NA	NA	NA	NA	NA	NA
167	2022-08-14 00:00:00	NA	NA	NA	NA	NA	NA
168	2022-08-15 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
169	2022-08-16 00:00:00	NA	NA	NA	NA	NA	NA
170	2022-08-17 00:00:00	NA	NA	NA	NA	NA	NA
171	2022-08-18 00:00:00	NA	NA	NA	NA	NA	NA
172	2022-08-19 00:00:00	NA	NA	NA	NA	NA	NA
173	2022-08-20 00:00:00	NA	NA	NA	NA	NA	NA
174	2022-08-21 00:00:00	NA	NA	NA	NA	NA	NA
175	2022-08-22 00:00:00	NA	NA	NA	NA	NA	NA
176	2022-08-23 00:00:00	NA	NA	NA	NA	NA	NA
177	2022-08-24 00:00:00	NA	NA	NA	NA	NA	NA
178	2022-08-25 00:00:00	NA	NA	NA	NA	NA	NA
179	2022-08-26 00:00:00	NA	NA	NA	NA	NA	NA
180	2022-08-27 00:00:00	NA	NA	NA	NA	NA	NA
181	2022-08-28 00:00:00	NA	NA	NA	NA	NA	NA
182	2022-08-29 00:00:00	NA	NA	NA	NA	NA	NA
183	2022-08-30 00:00:00	NA	NA	NA	NA	NA	NA
184	2022-08-31 00:00:00	NA	NA	NA	NA	NA	NA
185	2022-09-01 00:00:00	NA	NA	NA	NA	NA	NA
186	2022-09-02 00:00:00	NA	NA	NA	NA	NA	NA
187	2022-09-03 00:00:00	NA	NA	NA	NA	NA	NA
188	2022-09-04 00:00:00	NA	NA	NA	NA	NA	NA
189	2022-09-05 00:00:00	NA	NA	NA	NA	NA	NA
190	2022-09-06 00:00:00	NA	NA	NA	NA	NA	NA
191	2022-09-07 00:00:00	NA	NA	NA	NA	NA	NA
192	2022-09-08 00:00:00	NA	NA	NA	NA	NA	NA
193	2022-09-09 00:00:00	NA	NA	NA	NA	NA	NA
194	2022-09-10 00:00:00	NA	NA	NA	NA	NA	NA



SI No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
195	2022-09-11 00:00:00	NA	NA	NA	NA	NA	NA
196	2022-09-12 00:00:00	NA	NA	NA	NA	NA	NA
197	2022-09-13 00:00:00	NA	NA	NA	NA	NA	NA
198	2022-09-14 00:00:00	NA	NA	NA	NA	NA	NA
199	2022-09-15 00:00:00	NA	NA	NA	NA	NA	NA
200	2022-09-16 00:00:00	NA	NA	NA	NA	NA	NA
201	2022-09-17 00:00:00	NA	NA	NA	NA	NA	NA
202	2022-09-18 00:00:00	NA	NA	NA	NA	NA	NA
203	2022-09-19 00:00:00	NA	NA	NA	NA	NA	NA
204	2022-09-20 00:00:00	NA	NA	NA	NA	NA	NA
205	2022-09-21 00:00:00	NA	NA	NA	NA	NA	NA
206	2022-09-22 00:00:00	NA	NA	NA	NA	NA	NA
207	2022-09-23 00:00:00	NA	NA	NA	NA	NA	NA
208	2022-09-24 00:00:00	NA	NA	NA	NA	NA	NA
209	2022-09-25 00:00:00	NA	NA	NA	NA	NA	NA
210	2022-09-26 00:00:00	NA	NA	NA	NA	NA	NA
211	2022-09-27 00:00:00	NA	NA	NA	NA	NA	NA
212	2022-09-28 00:00:00	NA	NA	NA	NA	NA	NA
213	2022-09-29 00:00:00	NA	NA	NA	NA	NA	NA
214	2022-09-30 00:00:00	NA	NA	NA	NA	NA	NA
215	2022-10-01 00:00:00	NA	NA	NA	NA	NA	NA
216	2022-10-02 00:00:00	NA	NA	NA	NA	NA	NA
217	2022-10-03 00:00:00	NA	NA	NA	NA	NA	NA
218	2022-10-04 00:00:00	NA	NA	NA	NA	NA	NA
219	2022-10-05 00:00:00	NA	NA	NA	NA	NA	NA
220	2022-10-06 00:00:00	NA	NA	NA	NA	NA	NA



SI No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
221	2022-10-07 00:00:00	NA	NA	NA	NA	NA	NA
222	2022-10-08 00:00:00	NA	NA	NA	NA	NA	NA
223	2022-10-09 00:00:00	NA	NA	NA	NA	NA	NA
224	2022-10-10 00:00:00	NA	NA	NA	NA	NA	NA
225	2022-10-11 00:00:00	NA	NA	NA	NA	NA	NA
226	2022-10-12 00:00:00	NA	NA	NA	NA	NA	NA
227	2022-10-13 00:00:00	NA	NA	NA	NA	NA	NA
228	2022-10-14 00:00:00	NA	NA	NA	NA	NA	NA
229	2022-10-15 00:00:00	NA	NA	NA	NA	NA	NA
230	2022-10-16 00:00:00	NA	NA	NA	NA	NA	NA
231	2022-10-17 00:00:00	NA	NA	NA	NA	NA	NA
232	2022-10-18 00:00:00	NA	NA	NA	NA	NA	NA
233	2022-10-19 00:00:00	NA	NA	NA	NA	NA	NA
234	2022-10-20 00:00:00	NA	NA	NA	NA	NA	NA
235	2022-10-21 00:00:00	NA	NA	NA	NA	NA	NA
236	2022-10-22 00:00:00	NA	NA	NA	NA	NA	NA
237	2022-10-23 00:00:00	NA	NA	NA	NA	NA	NA
238	2022-10-24 00:00:00	NA	NA	NA	NA	NA	NA
239	2022-10-25 00:00:00	NA	NA	NA	NA	NA	NA
240	2022-10-26 00:00:00	NA	NA	NA	NA	NA	NA
241	2022-10-27 00:00:00	NA	NA	NA	NA	NA	NA
242	2022-10-28 00:00:00	NA	NA	NA	NA	NA	NA
243	2022-10-29 00:00:00	NA	NA	NA	NA	NA	NA
244	2022-10-30 00:00:00	NA	NA	NA	NA	NA	NA
245	2022-10-31 00:00:00	NA	NA	NA	NA	NA	NA
246	2022-11-01 00:00:00	NA	NA	NA	NA	NA	NA



SI No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
247	2022-11-02 00:00:00	NA	NA	NA	NA	NA	NA
248	2022-11-03 00:00:00	NA	NA	NA	NA	NA	NA
249	2022-11-04 00:00:00	NA	NA	NA	NA	NA	NA
250	2022-11-05 00:00:00	NA	NA	NA	NA	NA	NA
251	2022-11-06 00:00:00	NA	NA	NA	NA	NA	NA
252	2022-11-07 00:00:00	NA	NA	NA	NA	NA	NA
253	2022-11-08 00:00:00	NA	NA	NA	NA	NA	NA
254	2022-11-09 00:00:00	NA	NA	NA	NA	NA	NA
255	2022-11-10 00:00:00	NA	NA	NA	NA	NA	NA
256	2022-11-11 00:00:00	NA	NA	NA	NA	NA	NA
257	2022-11-12 00:00:00	NA	NA	NA	NA	NA	NA
258	2022-11-13 00:00:00	NA	NA	NA	NA	NA	NA
259	2022-11-14 00:00:00	NA	NA	NA	NA	NA	NA
260	2022-11-15 00:00:00	NA	NA	NA	NA	NA	NA
261	2022-11-16 00:00:00	NA	NA	NA	NA	NA	NA
262	2022-11-17 00:00:00	NA	NA	NA	NA	NA	NA
263	2022-11-18 00:00:00	NA	NA	NA	NA	NA	NA
264	2022-11-19 00:00:00	NA	NA	NA	NA	NA	NA
265	2022-11-20 00:00:00	65.51	178.03	0.00	53.41	NA	7.12
266	2022-11-21 00:00:00	64.66	175.72	0.00	52.72	NA	7.03
267	2022-11-22 00:00:00	NA	NA	NA	NA	NA	NA
268	2022-11-23 00:00:00	66.49	180.68	0.00	54.20	NA	7.23
269	2022-11-24 00:00:00	66.33	180.25	0.00	54.07	NA	7.21
270	2022-11-25 00:00:00	66.71	181.28	0.00	54.38	NA	7.25
271	2022-11-26 00:00:00	66.98	182.01	0.00	54.60	NA	7.28
272	2022-11-27 00:00:00	66.95	181.92	0.00	54.58	NA	7.28



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m <sup>3</sup> /hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m <sup>3</sup> /day)	ETP-pH(pH)
273	2022-11-28 00:00:00	66.75	181.39	0.00	54.42	NA	7.26
274	2022-11-29 00:00:00	66.64	181.08	0.00	54.32	NA	7.24
275	2022-11-30 00:00:00	66.30	180.17	0.00	54.05	NA	7.21
276	2022-12-01 00:00:00	65.86	178.97	0.00	53.69	NA	7.16
277	2022-12-02 00:00:00	66.06	179.50	0.00	53.85	NA	7.18
278	2022-12-03 00:00:00	66.73	181.34	0.00	54.40	NA	7.25
279	2022-12-04 00:00:00	67.02	182.11	0.00	54.63	NA	7.28
280	2022-12-05 00:00:00	67.04	182.18	0.00	54.66	NA	7.29
281	2022-12-06 00:00:00	66.60	180.97	0.00	54.29	NA	7.24
282	2022-12-07 00:00:00	66.16	179.79	0.00	53.94	NA	7.19
283	2022-12-08 00:00:00	66.10	179.62	0.00	53.89	NA	7.19
284	2022-12-09 00:00:00	65.83	178.88	0.00	53.66	NA	7.15
285	2022-12-10 00:00:00	65.43	177.80	0.00	53.34	NA	7.11
286	2022-12-11 00:00:00	NA	NA	NA	NA	NA	NA
287	2022-12-12 00:00:00	NA	NA	NA	NA	NA	NA
288	2022-12-13 00:00:00	NA	NA	NA	NA	NA	NA
289	2022-12-14 00:00:00	NA	NA	NA	NA	NA	NA
290	2022-12-15 00:00:00	NA	NA	NA	NA	NA	NA
291	2022-12-16 00:00:00	NA	NA	NA	NA	NA	NA
292	2022-12-17 00:00:00	NA	NA	NA	NA	NA	NA
293	2022-12-18 00:00:00	NA	NA	NA	NA	NA	NA
294	2022-12-19 00:00:00	NA	NA	NA	NA	NA	NA
295	2022-12-20 00:00:00	NA	NA	NA	NA	NA	NA
296	2022-12-21 00:00:00	NA	NA	NA	NA	NA	NA
297	2022-12-22 00:00:00	NA	NA	NA	NA	NA	NA



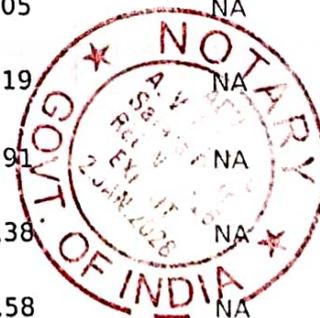
Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
298	2022-12-23 00:00:00	66.01	179.38	0.00	53.81	NA	7.17
299	2022-12-24 00:00:00	65.32	177.50	0.00	53.25	NA	7.10
300	2022-12-25 00:00:00	NA	NA	NA	NA	NA	NA
301	2022-12-26 00:00:00	NA	NA	NA	NA	NA	NA
302	2022-12-27 00:00:00	NA	NA	NA	NA	NA	NA
303	2022-12-28 00:00:00	67.15	182.46	0.00	54.74	NA	7.30
304	2022-12-29 00:00:00	66.80	181.53	0.00	54.46	NA	7.26
305	2022-12-30 00:00:00	66.72	181.30	0.00	54.39	NA	7.25
306	2022-12-31 00:00:00	66.72	181.31	0.00	54.39	NA	7.25
307	2023-01-01 00:00:00	66.79	181.49	0.00	54.45	NA	7.26
308	2023-01-02 00:00:00	66.79	181.49	0.00	54.45	NA	7.26
309	2023-01-03 00:00:00	66.88	181.73	0.00	54.52	NA	7.27
310	2023-01-04 00:00:00	67.05	182.20	0.00	54.66	NA	7.29
311	2023-01-05 00:00:00	67.07	182.25	0.00	54.67	NA	7.29
312	2023-01-06 00:00:00	66.95	181.94	0.00	54.58	NA	7.28
313	2023-01-07 00:00:00	66.99	182.05	0.00	54.62	NA	7.28
314	2023-01-08 00:00:00	66.82	181.58	0.00	54.47	NA	7.26
315	2023-01-09 00:00:00	66.38	180.37	0.00	54.11	NA	7.21
316	2023-01-10 00:00:00	66.53	180.80	0.00	54.24	NA	7.23
317	2023-01-11 00:00:00	66.09	179.59	0.00	53.88	NA	7.18
318	2023-01-12 00:00:00	NA	NA	NA	NA	NA	NA
319	2023-01-13 00:00:00	NA	NA	NA	NA	NA	NA
320	2023-01-14 00:00:00	NA	NA	NA	NA	NA	NA
321	2023-01-15 00:00:00	NA	NA	NA	NA	NA	NA
322	2023-01-16 00:00:00	NA	NA	NA	NA	NA	NA
323	2023-01-17 00:00:00	NA	NA	NA	NA	NA	NA



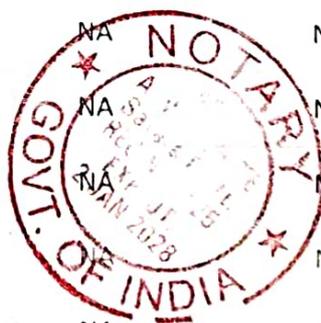
SI No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
324	2023-01-18 00:00:00	NA	NA	NA	NA	NA	NA
325	2023-01-19 00:00:00	NA	NA	NA	NA	NA	NA
326	2023-01-20 00:00:00	NA	NA	NA	NA	NA	NA
327	2023-01-21 00:00:00	NA	NA	NA	NA	NA	NA
328	2023-01-22 00:00:00	NA	NA	NA	NA	NA	NA
329	2023-01-23 00:00:00	65.92	179.13	0.00	53.74	NA	7.17
330	2023-01-24 00:00:00	65.75	178.67	0.00	53.60	NA	7.15
331	2023-01-25 00:00:00	65.88	179.02	0.00	53.71	NA	7.16
332	2023-01-26 00:00:00	66.01	179.37	0.00	53.81	NA	7.18
333	2023-01-27 00:00:00	66.00	179.35	0.00	53.81	NA	7.17
334	2023-01-28 00:00:00	65.62	178.30	0.00	53.49	NA	7.13
335	2023-01-29 00:00:00	65.56	178.16	0.00	53.45	NA	7.13
336	2023-01-30 00:00:00	NA	NA	NA	NA	NA	NA
337	2023-01-31 00:00:00	NA	NA	NA	NA	NA	NA
338	2023-02-01 00:00:00	NA	NA	NA	NA	NA	NA
339	2023-02-02 00:00:00	NA	NA	NA	NA	NA	NA
340	2023-02-03 00:00:00	NA	NA	NA	NA	NA	NA
341	2023-02-04 00:00:00	NA	NA	NA	NA	NA	NA
342	2023-02-05 00:00:00	NA	NA	NA	NA	NA	NA
343	2023-02-06 00:00:00	66.17	179.82	0.00	53.95	NA	7.19
344	2023-02-07 00:00:00	65.70	178.53	5.32	53.56	NA	7.14
345	2023-02-08 00:00:00	65.65	178.39	10.98	53.52	NA	7.14
346	2023-02-09 00:00:00	65.57	178.17	9.29	53.45	NA	7.13
347	2023-02-10 00:00:00	65.76	178.71	10.83	53.61	NA	7.15
348	2023-02-11 00:00:00	65.85	178.95	17.24	53.68	NA	7.16
349	2023-02-12 00:00:00	65.84	178.91	2.24	53.67	NA	7.16



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
350	2023-02-13 00:00:00	66.02	179.40	15.70	53.82	NA	7.18
351	2023-02-14 00:00:00	65.85	178.93	10.13	53.68	NA	7.16
352	2023-02-15 00:00:00	65.84	178.91	1.17	53.67	NA	7.16
353	2023-02-16 00:00:00	65.88	179.03	6.68	53.71	NA	7.16
354	2023-02-17 00:00:00	66.17	179.80	14.16	53.94	NA	7.19
355	2023-02-18 00:00:00	66.12	179.66	10.49	53.90	NA	7.19
356	2023-02-19 00:00:00	66.06	179.51	0.03	53.85	NA	7.18
357	2023-02-20 00:00:00	66.20	179.88	5.01	53.96	NA	7.19
358	2023-02-21 00:00:00	66.00	179.34	12.36	53.80	NA	7.17
359	2023-02-22 00:00:00	65.75	178.67	3.06	53.60	NA	7.15
360	2023-02-23 00:00:00	65.79	178.77	8.76	53.63	NA	7.15
361	2023-02-24 00:00:00	65.86	178.97	12.30	53.69	NA	7.16
362	2023-02-25 00:00:00	65.78	178.75	8.36	53.63	NA	7.15
363	2023-02-26 00:00:00	65.92	179.13	8.49	53.74	NA	7.16
364	2023-02-27 00:00:00	79.26	215.39	8.40	64.62	NA	8.62
365	2023-02-28 00:00:00	90.84	246.85	4.96	74.05	NA	9.87
366	2023-03-01 00:00:00	92.23	250.63	18.01	75.19	NA	10.02
367	2023-03-02 00:00:00	93.12	253.03	9.83	75.91	NA	10.12
368	2023-03-03 00:00:00	93.70	254.61	8.13	76.38	NA	10.18
369	2023-03-04 00:00:00	93.94	255.28	9.74	76.58	NA	10.21
370	2023-03-05 00:00:00	93.99	255.41	3.30	76.62	NA	10.22
371	2023-03-06 00:00:00	93.99	255.42	1.72	76.63	NA	10.22
372	2023-03-07 00:00:00	NA	NA	NA	NA	NA	NA
373	2023-03-08 00:00:00	NA	NA	NA	NA	NA	NA
374	2023-03-09 00:00:00	NA	NA	NA	NA	NA	NA
375	2023-03-10 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
376	2023-03-11 00:00:00	NA	NA	NA	NA	NA	NA
377	2023-03-12 00:00:00	NA	NA	NA	NA	NA	NA
378	2023-03-13 00:00:00	NA	NA	NA	NA	NA	NA
379	2023-03-14 00:00:00	NA	NA	NA	NA	NA	NA
380	2023-03-15 00:00:00	NA	NA	NA	NA	NA	NA
381	2023-03-16 00:00:00	NA	NA	NA	NA	NA	NA
382	2023-03-17 00:00:00	137.75	374.31	0.00	112.30	NA	14.97
383	2023-03-18 00:00:00	NA	NA	NA	NA	NA	NA
384	2023-03-19 00:00:00	NA	NA	NA	NA	NA	NA
385	2023-03-20 00:00:00	NA	NA	NA	NA	NA	NA
386	2023-03-21 00:00:00	102.75	279.23	0.00	83.77	NA	11.17
387	2023-03-22 00:00:00	NA	NA	NA	NA	NA	NA
388	2023-03-23 00:00:00	NA	NA	NA	NA	NA	NA
389	2023-03-24 00:00:00	NA	NA	NA	NA	NA	NA
390	2023-03-25 00:00:00	NA	NA	NA	NA	NA	NA
391	2023-03-26 00:00:00	NA	NA	NA	NA	NA	NA
392	2023-03-27 00:00:00	NA	NA	NA	NA	NA	NA
393	2023-03-28 00:00:00	NA	NA	NA	NA	NA	NA
394	2023-03-29 00:00:00	NA	NA	NA	NA	NA	NA
395	2023-03-30 00:00:00	NA	NA	NA	NA	NA	NA
396	2023-03-31 00:00:00	NA	NA	NA	NA	NA	NA
397	2023-04-01 00:00:00	NA	NA	NA	NA	NA	NA
398	2023-04-02 00:00:00	NA	NA	NA	NA	NA	NA
399	2023-04-03 00:00:00	NA	NA	NA	NA	NA	NA
400	2023-04-04 00:00:00	NA	NA	NA	NA	NA	NA
401	2023-04-05 00:00:00	35.70	97.01	4.67	29.10	NA	3.88



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
402	2023-04-06 00:00:00	50.99	138.56	1.77	41.57	NA	5.54
403	2023-04-07 00:00:00	NA	NA	NA	NA	NA	NA
404	2023-04-08 00:00:00	NA	NA	NA	NA	NA	NA
405	2023-04-09 00:00:00	NA	NA	NA	NA	NA	NA
406	2023-04-10 00:00:00	75.04	203.90	0.00	61.17	NA	8.16
407	2023-04-11 00:00:00	NA	NA	NA	NA	NA	NA
408	2023-04-12 00:00:00	NA	NA	NA	NA	NA	NA
409	2023-04-13 00:00:00	NA	NA	NA	NA	NA	NA
410	2023-04-14 00:00:00	NA	NA	NA	NA	NA	NA
411	2023-04-15 00:00:00	NA	NA	NA	NA	NA	NA
412	2023-04-16 00:00:00	NA	NA	NA	NA	NA	NA
413	2023-04-17 00:00:00	NA	NA	NA	NA	NA	NA
414	2023-04-18 00:00:00	NA	NA	NA	NA	NA	NA
415	2023-04-19 00:00:00	NA	NA	NA	NA	NA	NA
416	2023-04-20 00:00:00	NA	NA	NA	NA	NA	NA
417	2023-04-21 00:00:00	NA	NA	NA	NA	NA	NA
418	2023-04-22 00:00:00	NA	NA	NA	NA	NA	NA
419	2023-04-23 00:00:00	NA	NA	NA	NA	NA	NA
420	2023-04-24 00:00:00	NA	NA	NA	NA	NA	NA
421	2023-04-25 00:00:00	NA	NA	NA	NA	NA	NA
422	2023-04-26 00:00:00	NA	NA	NA	NA	NA	NA
423	2023-04-27 00:00:00	NA	NA	NA	NA	NA	NA
424	2023-04-28 00:00:00	NA	NA	NA	NA	NA	NA
425	2023-04-29 00:00:00	NA	NA	NA	NA	NA	NA
426	2023-04-30 00:00:00	NA	NA	NA	NA	NA	NA
427	2023-05-01 00:00:00	NA	NA	NA	NA	NA	NA





Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
454	2023-05-28 00:00:00	NA	NA	NA	NA	NA	NA
455	2023-05-29 00:00:00	NA	NA	NA	NA	NA	NA
456	2023-05-30 00:00:00	NA	NA	NA	NA	NA	NA
457	2023-05-31 00:00:00	NA	NA	NA	NA	NA	NA
458	2023-06-01 00:00:00	NA	NA	NA	NA	NA	NA
459	2023-06-02 00:00:00	NA	NA	NA	NA	NA	NA
460	2023-06-03 00:00:00	NA	NA	NA	NA	NA	NA
461	2023-06-04 00:00:00	NA	NA	NA	NA	NA	NA
462	2023-06-05 00:00:00	NA	NA	NA	NA	NA	NA
463	2023-06-06 00:00:00	NA	NA	NA	NA	NA	NA
464	2023-06-07 00:00:00	NA	NA	NA	NA	NA	NA
465	2023-06-08 00:00:00	NA	NA	NA	NA	NA	NA
466	2023-06-09 00:00:00	NA	NA	NA	NA	NA	NA
467	2023-06-10 00:00:00	NA	NA	NA	NA	NA	NA
468	2023-06-11 00:00:00	NA	NA	NA	NA	NA	NA
469	2023-06-12 00:00:00	NA	NA	NA	NA	NA	NA
470	2023-06-13 00:00:00	NA	NA	NA	NA	NA	NA
471	2023-06-14 00:00:00	NA	NA	NA	NA	NA	NA
472	2023-06-15 00:00:00	NA	NA	NA	NA	NA	NA
473	2023-06-16 00:00:00	NA	NA	NA	NA	NA	NA
474	2023-06-17 00:00:00	NA	NA	NA	NA	NA	NA
475	2023-06-18 00:00:00	NA	NA	NA	NA	NA	NA
476	2023-06-19 00:00:00	NA	NA	NA	NA	NA	NA
477	2023-06-20 00:00:00	NA	NA	NA	NA	NA	NA
478	2023-06-21 00:00:00	NA	NA	NA	NA	NA	NA
479	2023-06-22 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
480	2023-06-23 00:00:00	NA	NA	NA	NA	NA	NA
481	2023-06-24 00:00:00	NA	NA	NA	NA	NA	NA
482	2023-06-25 00:00:00	NA	NA	NA	NA	NA	NA
483	2023-06-26 00:00:00	NA	NA	NA	NA	NA	NA
484	2023-06-27 00:00:00	NA	NA	NA	NA	NA	NA
485	2023-06-28 00:00:00	NA	NA	NA	NA	NA	NA
486	2023-06-29 00:00:00	NA	NA	NA	NA	NA	NA
487	2023-06-30 00:00:00	NA	NA	NA	NA	NA	NA
488	2023-07-01 00:00:00	NA	NA	NA	NA	NA	NA
489	2023-07-02 00:00:00	NA	NA	NA	NA	NA	NA
490	2023-07-03 00:00:00	NA	NA	NA	NA	NA	NA
491	2023-07-04 00:00:00	NA	NA	NA	NA	NA	NA
492	2023-07-05 00:00:00	NA	NA	NA	NA	NA	NA
493	2023-07-06 00:00:00	NA	NA	NA	NA	NA	NA
494	2023-07-07 00:00:00	NA	NA	NA	NA	NA	NA
495	2023-07-08 00:00:00	NA	NA	NA	NA	NA	NA
496	2023-07-09 00:00:00	NA	NA	NA	NA	NA	NA
497	2023-07-10 00:00:00	NA	NA	NA	NA	NA	NA
498	2023-07-11 00:00:00	NA	NA	NA	NA	NA	NA
499	2023-07-12 00:00:00	NA	NA	NA	NA	NA	NA
500	2023-07-13 00:00:00	NA	NA	NA	NA	NA	NA
501	2023-07-14 00:00:00	NA	NA	NA	NA	NA	NA
502	2023-07-15 00:00:00	NA	NA	NA	NA	NA	NA
503	2023-07-16 00:00:00	NA	NA	NA	NA	NA	NA
504	2023-07-17 00:00:00	NA	NA	NA	NA	NA	NA
505	2023-07-18 00:00:00	NA	NA	NA	NA	NA	NA



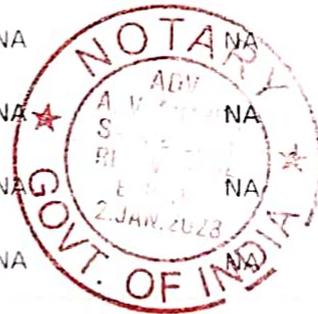
SI No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
506	2023-07-19 00:00:00	NA	NA	NA	NA	NA	NA
507	2023-07-20 00:00:00	NA	NA	NA	NA	NA	NA
508	2023-07-21 00:00:00	NA	NA	NA	NA	NA	NA
509	2023-07-22 00:00:00	NA	NA	NA	NA	NA	NA
510	2023-07-23 00:00:00	NA	NA	NA	NA	NA	NA
511	2023-07-24 00:00:00	NA	NA	NA	NA	NA	NA
512	2023-07-25 00:00:00	NA	NA	NA	NA	NA	NA
513	2023-07-26 00:00:00	NA	NA	NA	NA	NA	NA
514	2023-07-27 00:00:00	NA	NA	NA	NA	NA	NA
515	2023-07-28 00:00:00	NA	NA	NA	NA	NA	NA
516	2023-07-29 00:00:00	NA	NA	NA	NA	NA	NA
517	2023-07-30 00:00:00	NA	NA	NA	NA	NA	NA
518	2023-07-31 00:00:00	NA	NA	NA	NA	NA	NA
519	2023-08-01 00:00:00	NA	NA	NA	NA	NA	NA
520	2023-08-02 00:00:00	NA	NA	NA	NA	NA	NA
521	2023-08-03 00:00:00	NA	NA	NA	NA	NA	NA
522	2023-08-04 00:00:00	NA	NA	NA	NA	NA	NA
523	2023-08-05 00:00:00	NA	NA	NA	NA	NA	NA
524	2023-08-06 00:00:00	NA	NA	NA	NA	NA	NA
525	2023-08-07 00:00:00	NA	NA	NA	NA	NA	NA
526	2023-08-08 00:00:00	NA	NA	NA	NA	NA	NA
527	2023-08-09 00:00:00	NA	NA	NA	NA	NA	NA
528	2023-08-10 00:00:00	NA	NA	NA	NA	NA	NA
529	2023-08-11 00:00:00	NA	NA	NA	NA	NA	NA
530	2023-08-12 00:00:00	NA	NA	NA	NA	NA	NA
531	2023-08-13 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
532	2023-08-14 00:00:00	NA	NA	NA	NA	NA	NA
533	2023-08-15 00:00:00	NA	NA	NA	NA	NA	NA
534	2023-08-16 00:00:00	NA	NA	NA	NA	NA	NA
535	2023-08-17 00:00:00	NA	NA	NA	NA	NA	NA
536	2023-08-18 00:00:00	NA	NA	NA	NA	NA	NA
537	2023-08-19 00:00:00	NA	NA	NA	NA	NA	NA
538	2023-08-20 00:00:00	NA	NA	NA	NA	NA	NA
539	2023-08-21 00:00:00	NA	NA	NA	NA	NA	NA
540	2023-08-22 00:00:00	NA	NA	NA	NA	NA	NA
541	2023-08-23 00:00:00	NA	NA	NA	NA	NA	NA
542	2023-08-24 00:00:00	NA	NA	NA	NA	NA	NA
543	2023-08-25 00:00:00	NA	NA	NA	NA	NA	NA
544	2023-08-26 00:00:00	NA	NA	NA	NA	NA	NA
545	2023-08-27 00:00:00	NA	NA	NA	NA	NA	NA
546	2023-08-28 00:00:00	NA	NA	NA	NA	NA	NA
547	2023-08-29 00:00:00	NA	NA	NA	NA	NA	NA
548	2023-08-30 00:00:00	NA	NA	NA	NA	NA	NA
549	2023-08-31 00:00:00	NA	NA	NA	NA	NA	NA
550	2023-09-01 00:00:00	NA	NA	NA	NA	NA	NA
551	2023-09-02 00:00:00	NA	NA	NA	NA	NA	NA
552	2023-09-03 00:00:00	NA	NA	NA	NA	NA	NA
553	2023-09-04 00:00:00	NA	NA	NA	NA	NA	NA
554	2023-09-05 00:00:00	NA	NA	NA	NA	NA	NA
555	2023-09-06 00:00:00	NA	NA	NA	NA	NA	NA
556	2023-09-07 00:00:00	NA	NA	NA	NA	NA	NA
557	2023-09-08 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
558	2023-09-09 00:00:00	NA	NA	NA	NA	NA	NA
559	2023-09-10 00:00:00	NA	NA	NA	NA	NA	NA
560	2023-09-11 00:00:00	NA	NA	NA	NA	NA	NA
561	2023-09-12 00:00:00	NA	NA	NA	NA	NA	NA
562	2023-09-13 00:00:00	NA	NA	NA	NA	NA	NA
563	2023-09-14 00:00:00	NA	NA	NA	NA	NA	NA
564	2023-09-15 00:00:00	NA	NA	NA	NA	NA	NA
565	2023-09-16 00:00:00	NA	NA	NA	NA	NA	NA
566	2023-09-17 00:00:00	NA	NA	NA	NA	NA	NA
567	2023-09-18 00:00:00	NA	NA	NA	NA	NA	NA
568	2023-09-19 00:00:00	NA	NA	NA	NA	NA	NA
569	2023-09-20 00:00:00	NA	NA	NA	NA	NA	NA
570	2023-09-21 00:00:00	NA	NA	NA	NA	NA	NA
571	2023-09-22 00:00:00	NA	NA	NA	NA	NA	NA
572	2023-09-23 00:00:00	NA	NA	NA	NA	NA	NA
573	2023-09-24 00:00:00	NA	NA	NA	NA	NA	NA
574	2023-09-25 00:00:00	NA	NA	NA	NA	NA	NA
575	2023-09-26 00:00:00	NA	NA	NA	NA	NA	NA
576	2023-09-27 00:00:00	NA	NA	NA	NA	NA	NA
577	2023-09-28 00:00:00	NA	NA	NA	NA	NA	NA
578	2023-09-29 00:00:00	NA	NA	NA	NA	NA	NA
579	2023-09-30 00:00:00	NA	NA	NA	NA	NA	NA
580	2023-10-01 00:00:00	NA	NA	NA	NA	NA	NA
581	2023-10-02 00:00:00	NA	NA	NA	NA	NA	NA
582	2023-10-03 00:00:00	NA	NA	NA	NA	NA	NA
583	2023-10-04 00:00:00	NA	NA	NA	NA	NA	NA



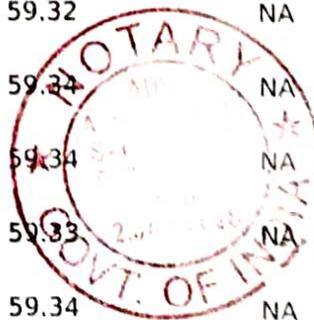
Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
584	2023-10-05 00:00:00	NA	NA	NA	NA	NA	NA
585	2023-10-06 00:00:00	NA	NA	NA	NA	NA	NA
586	2023-10-07 00:00:00	NA	NA	NA	NA	NA	NA
587	2023-10-08 00:00:00	NA	NA	NA	NA	NA	NA
588	2023-10-09 00:00:00	NA	NA	NA	NA	NA	NA
589	2023-10-10 00:00:00	NA	NA	NA	NA	NA	NA
590	2023-10-11 00:00:00	NA	NA	NA	NA	NA	NA
591	2023-10-12 00:00:00	NA	NA	NA	NA	NA	NA
592	2023-10-13 00:00:00	NA	NA	NA	NA	NA	NA
593	2023-10-14 00:00:00	NA	NA	NA	NA	NA	NA
594	2023-10-15 00:00:00	NA	NA	NA	NA	NA	NA
595	2023-10-16 00:00:00	NA	NA	NA	NA	NA	NA
596	2023-10-17 00:00:00	NA	NA	NA	NA	NA	NA
597	2023-10-18 00:00:00	NA	NA	NA	NA	NA	NA
598	2023-10-19 00:00:00	NA	NA	NA	NA	NA	NA
599	2023-10-20 00:00:00	NA	NA	NA	NA	NA	NA
600	2023-10-21 00:00:00	NA	NA	NA	NA	NA	NA
601	2023-10-22 00:00:00	NA	NA	NA	NA	NA	NA
602	2023-10-23 00:00:00	NA	NA	NA	NA	NA	NA
603	2023-10-24 00:00:00	NA	NA	NA	NA	NA	NA
604	2023-10-25 00:00:00	NA	NA	NA	NA	NA	NA
605	2023-10-26 00:00:00	NA	NA	NA	NA	NA	NA
606	2023-10-27 00:00:00	NA	NA	NA	NA	NA	NA
607	2023-10-28 00:00:00	NA	NA	NA	NA	NA	NA
608	2023-10-29 00:00:00	NA	NA	NA	NA	NA	NA
609	2023-10-30 00:00:00	NA	NA	NA	NA	NA	NA



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
610	2023-10-31 00:00:00	NA	NA	NA	NA	NA	NA
611	2023-11-01 00:00:00	NA	NA	NA	NA	NA	NA
612	2023-11-02 00:00:00	NA	NA	NA	NA	NA	NA
613	2023-11-03 00:00:00	NA	NA	NA	NA	NA	NA
614	2023-11-04 00:00:00	NA	NA	NA	NA	NA	NA
615	2023-11-05 00:00:00	NA	NA	NA	NA	NA	NA
616	2023-11-06 00:00:00	NA	NA	NA	NA	NA	NA
617	2023-11-07 00:00:00	NA	NA	NA	NA	NA	NA
618	2023-11-08 00:00:00	NA	NA	NA	NA	NA	NA
619	2023-11-09 00:00:00	NA	NA	NA	NA	NA	NA
620	2023-11-10 00:00:00	NA	NA	NA	NA	NA	NA
621	2023-11-11 00:00:00	NA	NA	NA	NA	NA	NA
622	2023-11-12 00:00:00	NA	NA	NA	NA	NA	NA
623	2023-11-13 00:00:00	NA	NA	NA	NA	NA	NA
624	2023-11-14 00:00:00	NA	NA	NA	NA	NA	NA
625	2023-11-15 00:00:00	NA	NA	NA	NA	NA	NA
626	2023-11-16 00:00:00	66.36	180.33	0.00	54.10	NA	7.21
627	2023-11-17 00:00:00	NA	NA	NA	NA	NA	NA
628	2023-11-18 00:00:00	NA	NA	NA	NA	NA	NA
629	2023-11-19 00:00:00	NA	NA	NA	NA	NA	NA
630	2023-11-20 00:00:00	NA	NA	NA	NA	NA	NA
631	2023-11-21 00:00:00	NA	NA	NA	NA	NA	NA
632	2023-11-22 00:00:00	NA	NA	NA	NA	NA	NA
633	2023-11-23 00:00:00	NA	NA	NA	NA	NA	NA
634	2023-11-24 00:00:00	NA	NA	NA	NA	NA	NA
635	2023-11-25 00:00:00	72.79	197.81	0.00	59.34	NA	7.91



Sl No	Time	ETP-BOD(mg/l)	ETP-COD(mg/l)	ETP-Flow(m3/hr)	ETP-TSS(mg/l)	ETP-Totalizer Flow(m3/day)	ETP-pH(pH)
636	2023-11-26 00:00:00	72.86	197.99	0.00	59.40	NA	7.92
637	2023-11-27 00:00:00	72.59	197.25	0.14	59.17	NA	7.89
638	2023-11-28 00:00:00	72.15	196.05	1.14	58.82	NA	7.84
639	2023-11-29 00:00:00	72.18	196.13	0.00	58.84	NA	7.84
640	2023-11-30 00:00:00	72.79	197.80	0.00	59.34	NA	7.91
641	2023-12-01 00:00:00	72.71	197.57	0.00	59.27	NA	7.90
642	2023-12-02 00:00:00	72.76	197.70	0.00	59.31	NA	7.91
643	2023-12-03 00:00:00	NA	NA	NA	NA	NA	NA
644	2023-12-04 00:00:00	72.70	197.57	0.00	59.27	NA	7.90
645	2023-12-05 00:00:00	72.80	197.84	0.00	59.35	NA	7.91
646	2023-12-06 00:00:00	72.52	197.06	0.00	59.12	NA	7.88
647	2023-12-07 00:00:00	72.83	197.92	0.00	59.37	NA	7.92
648	2023-12-08 00:00:00	72.71	197.58	0.00	59.27	NA	7.90
649	2023-12-09 00:00:00	72.72	197.62	0.00	59.28	NA	7.90
650	2023-12-10 00:00:00	72.74	197.65	0.00	59.30	NA	7.91
651	2023-12-11 00:00:00	72.72	197.62	0.00	59.29	NA	7.91
652	2023-12-12 00:00:00	72.74	197.66	2.78	59.30	NA	7.91
653	2023-12-13 00:00:00	72.76	197.72	2.87	59.32	NA	7.91
654	2023-12-14 00:00:00	72.79	197.79	1.52	59.34	NA	7.91
655	2023-12-15 00:00:00	72.80	197.81	0.34	59.34	NA	7.91
656	2023-12-16 00:00:00	72.78	197.77	0.84	59.33	NA	7.91
657	2023-12-17 00:00:00	72.79	197.80	1.73	59.34	NA	7.91



Report Details: YASHWANT\_S | 2023-12-18 17:37:52 | Average Report



**YASHWANTRAO MOHITE KRISHNA SAHAKARI SAKHAR  
KARKHANA LTD; RETHARE BK.**

Post Shivnagar, Tal. Karad, Dist. Satara. (Maharashtra) Pin 415 108.

Tel. : 02164 - 266222 to 266225

Tel. : 02342 - 234070, 234071

E-mail : ymkrisnassk@rediffmail.com

Fax : 02164 - 266226

E-mail : ymksskcogen@gmail.com



Ref. No. Ymkrisna/distillery/2022-23/

2705

Date : 25/07/2022.

27 JUL 2022

To,

Hon'ble Regional Officer,  
Maharashtra Pollution Control Board,  
3<sup>rd</sup> floor, Jog center, Near Vodafone office,  
Old Pune-Mumbai Road, Wakadewadi,  
Shivajinagar, Pune-411003.

**Subject:** Appeal for withdrawal of proposed Direction issued on  
Dated : 23<sup>th</sup> July 2022-Reg.

**Ref:** your letter MPCB/ROP/MPCB/PD/2207220004  
dated: 22<sup>th</sup> July 2022.



Respected sir,

This has reference to your above letter which was received by us on 23/07/2022. In the same, certain observations recorded during the visit of 14/07/2022 same clarification and necessary information have been submitted to your office for withdrawal of the proposed direction issued to us.

1. Industry not discharging any type of effluent at the outside premises. At the time of visit slightly colored effluent appears for the running rain water was noticed in the pipeline same line diverted to lagoon. Further, here we clarify and inform you that, as per the consent conditions allowed us 270 days for production out of which we have run the distillery only 198 days and production unit has been stopped since 9<sup>th</sup> June 2022 before rainy seasons. Generated effluents have been utilized for composting and not store any type of effluent in the storage lagoons.
  - 1.1 Here we also clarify that during the visit there was heavy rainfall in that week and some of the rain water was getting mixed on the ground/ empty compost yard and lagoons. Hence it was observed that the water flow was having slight colour and pH noted by the field Officer was also 7.5, however the mixing of rainwater

through Nala was having very much dilution and further to the river.

- 1.2 Also, we would like to inform that the Fishkill incident was about 40 km away from the Nala and during the visit all manufacturing activity of Distillery as well as Sugar plant was not in operation and none of the effluent was store in any of the lagoon or pond.
  
2. After your visit ready compost has been shifted to shed and balance compost has been covered with polythene sheets. Moreover, impervious leachate collection is made in such a manner that run-off water of compost yard can be stored. We have taken enough precautions by having impervious leachate collecting tank, garland canal system and recycling/pumping to composting. This arrangement makes sure that even in worst scenario any spent wash sprayed on the windrows and rain water fallen on the windrows will not exit the compost yard and thus will not pollute the unprotected surface, surface water and ground water systems. We hereby assure that all the conditions would be strictly followed.

We once again assure you that we will take at most care in avoiding any contamination of water bodies and health of soil. As you are aware this odour is generally nontoxic and doesn't affect human health and this odour can't be completely be eliminated.

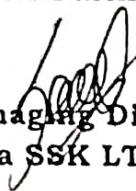
Under the above circumstances and in view of above facts kindly request you to withdraw proposed directions.

Sir, in light of information presented above, we request you kindly not to initiate any action against our unit. We, hereby, assure you that, incidents such as the ones mentioned in your letter will not occur anymore.

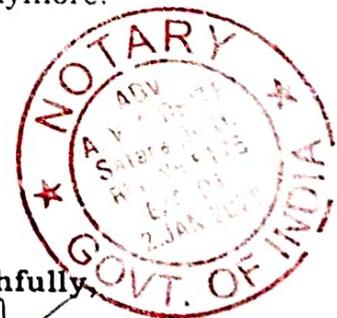
Thanking you,

Regards

Yours Faithfully,

  
Managing Director

( Y.M.Krishna SSK LTD., Rethare BK)



**YASHWANTRAO MOHITE KRISHNA SAHAKARI SAKHAR KARKHANA LTD; RETHARE BK.**

Post Shivnagar, Tal. Karad, Dist. Satara. (Maharashtra) Pin: 415 108 GSTIN : 27AAAAK0946L1ZI  
 Phone : 02164 - 266222 to 266225 Mob : 9075061222 / 9075071222  
 (Subject to Jurisdiction Karad, Dist. Satara) Fax : 02164 - 266226  
 Email : ymkrishnassk@rediffmail.com Email : ymksskcogen@gmail.com

Ref. No. Ymkrishna/distillery/2022-23/

**6971**

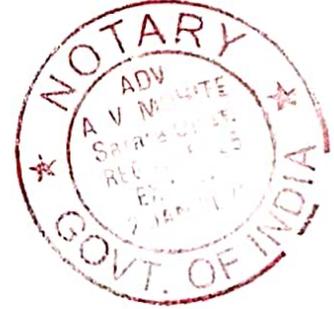
Date - 3 FEB 2023

To,

Hon'ble Regional Officer,  
 Maharashtra Pollution Control Board,  
 3<sup>rd</sup> floor, Jog center, Near Vodafone office,  
 Old Pune-Mumbai Road, Wakadewadi,  
 Shivajinagar, Pune-411003.

Sub: Reply to Interim directions.

- Ref: 1. Your letter No.ROP/MPCB/ID/2301190012 Date:-19/01/2023.  
 2. SRO Officer Visit to industry 14.07.2022.  
 3. Reply to warning letter our letter No- 2712 on 27.07.2022.  
 4. Reply to proposed directions our letter No 2705 on-27/07/2022.  
 5. Personal hearing conducted on 28.07.2022.



Respected Sir,

With reference to the above subject matter and the above referred interim directions received on 30/01/2023 us hereby submitting the compliance as below.

1. Industry not discharging any type of effluent at the outside premises also we taken proper step to avoid any type of effluent and leachate will not go Nalla & River.
2. We have taken enough precautions by having impervious leachate collecting tank, garland canal system and recycling/pumping to composting.
3. We sell finished compost to the karkhana shareholders. If the compost is not sold before the monsoon, we promise to keep the remaining compost in a temporary shed and not store on the compost yard.

We have presenting clarification of various points and commitment to certain points, we are sure the above clarification shall meet approval and consideration and further action may please be avoided.

Thanking you,

Yours Faithfully,

Managing Director

(Y.M.Krishna SSK LTD., Rethare BK)

6



**YASHWANTRAO MOHITE KRISHNA SAHAKARI SAKHAR  
KARKHANA LTD; RETHARE BK.**

Post Shivnagar, Tal. Karad, Dist. Satara. (Maharashtra) Pin 415 108.

Tel. : 02164 - 266222 to 266225

Tel. : 02342 - 234070, 234071

E-mail : ymkrishnassk@rediffmail.com

Fax : 02164 - 266226

E-mail : ymksskcogen@gmail.com

Ref. No. : Ymkrishana/compost/

**1726**

Date : **09 JUN 2022**

**REGISTERED A. D.**

To,  
Hon'ble Regional Officer  
Maharashtra Pollution Control Board,  
3<sup>rd</sup> floor, jog center, Near Vodafone Office,  
Old Pune-Mumbai Road. Wakadewadi,  
Shivajinagar, Pune-411003.



Sub: Reply to Interim directions.

Reference: 1. Your letter No.ROP/MPCB/ID/2206020006 Date:-02/06/2022.  
2. Compliant received from Mr. Anil bellam & Anil Patole Grievance  
illegal

- Disposal of spent wash to the grievance Tal-Walwa, Dist-Sangali,
3. SRO Visit to 24.03.2022.
  4. Reply to warning letter on 05/04/2022 & 27/05/2022.
  5. Proposed direction No.MPCB/2205230001 Date:-23/05/2022.

Respected Sir,

With reference to the above subject matter and the above referred interim directions received on 03/06/2022 we hereby submitting the compliance as below.

1. You shall submit the feasibility report of effluent treatment plant and air pollution control system from government educational institute within 02 months period.

Compliance:-We have communicating to government educational institute for feasibility report of effluent treatment plant also we will submit the report before the commitment period.

2. You shall provide adequate pumping capacity at equalization tank to transfer homogeneous effluent for the further treatment in aeration and settling tank within 01 months.

Compliance:-We will definitely provide adequate pumping capacity to equalization tank & settling tank within commitment period.

3. You shall not operate sugar factory for excess production.

Compliance: - We shall take the precaution for excess crushing will not go exceed. also our last cursing season sugar factory run the unit 185 days and total cane crushed 1338750 MT average production is 7236 MT i.e. our average crushing was not crossed beyond the limit

4. You shall not discharge measures to avoid Krishna river pollution and submit extra compliance report with the 1 month.

Compliance: - Industry is not discharging any type of effluent in Krishna River. As discussed, extra precautionary measures steps will be taken and same report will be submitted with the 1 month.

5. You shall provide adequate Air pollution control system to avoid dust emissions or so as to achieve emission standards within 01 months.

Compliance: Industry has been provided ESP to co-generation 90 TPH boiler and low pressure boilers are provided wet scrubber for controlling air emission, we have taken extra precautionary measures to controlling air emission from the stack, same report will be submit within commitment period.

6. You shall provide the pucca road within premises to avoid the dust emission due to vehicular movement.

Compliance: Presently industry having tar road within a premises and extra precautions will be taken for controlling dust emission due to vehicular movement.

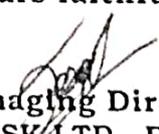
7. You shall be submitting the fresh bank gurantee of Rs 5, 00,000/- Five Lakhs only towards ensure of above compliances and consent conditions. The bank guarantees shall be submitted within 15 days.

Compliance: We will be submitting Rs 5,00,000/-Five Lakhs only towards ensure of above compliances at earliest.

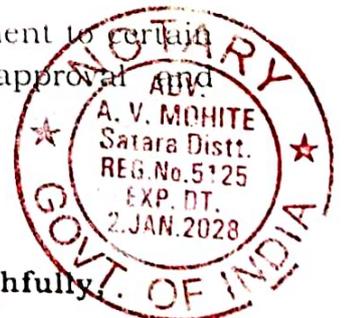
We have presenting clarification of various points and commitment to certain points We are sure the above clarification shall meet approval and consideration and further action may please be avoided.

Thanking you,

Yours faithfully,

  
Managing Director

(Y.M.Krishna SSK LTD., Rethare BK)



Copy to:

1. The Regional Officer, MPCBoard, Pune
2. SRO, MPC Board, Satara



Phone No. (02184) 272414, 8275706613  
Web: <http://gcekarad.ac.in>  
Email: [principal@gcekarad.ac.in](mailto:principal@gcekarad.ac.in),  
[principal.gcekarad@demaharashtra.gov.in](mailto:principal.gcekarad@demaharashtra.gov.in)

Govt. of Maharashtra  
**GOVT. COLLEGE OF ENGINEERING, KARAD**  
(An Autonomous Institute of Govt. of Maharashtra)  
Vidyanagar, Karad -415124 Dist.-Satara.

GCEK/CIVIL/3690  
Date - 14 AUG 2023

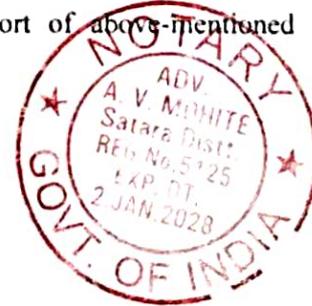
To  
The Managing Director  
Yashvantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd  
Rethare Bk. Tal. Karad Dist Satara

Subject – ETP feasibility report...  
Reference: Your letter no. 1894, dated 16-06-2022

Dear sir,

With reference to the above-mentioned letter, a feasibility report of above-mentioned work prepared by our institute.

Please find enclosed herewith report of feasibility of ETP.



  
Principal

Government College of Engineering Karad



Phone No. (02164) 272414, 8275706613  
 Web: <http://gcekarad.ac.in>  
 Email: [principal@gcekarad.ac.in](mailto:principal@gcekarad.ac.in),  
[principal.gcekarad@demaharashtra.gov.in](mailto:principal.gcekarad@demaharashtra.gov.in)

Govt. of Maharashtra  
**GOVT. COLLEGE OF ENGINEERING, KARAD**  
 (An Autonomous Institute of Govt. of Maharashtra)  
 Vidyanagar, Karad -415124 Dist.-Satara.

### Drawing Checking Report

**Subject:** ETP feasibility report

**Reference:** Your letter no. 1894, dated 16-06-2022

**Name of Work:** ETP feasibility report

**Name of Agency:** Yashvantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd, Rethare Bk. Tal. Karad Dist Satara

**Payment Details:** Receipt No. 16119, Dated 25-07-2022 & Receipt No.17970, Dated 20/07/2023

The ETP feasibility report of Yashvantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd, Rethare Bk. Tal. Karad Dist Satara has been prepared.

1. The total inlet quantity and working volume of ETP has been studied.
2. A preliminary, primary, secondary and tertiary processes worked out and found appropriate.
3. Site dimensions and process adopted as per the norms.
4. The site conditions and site found suitable for ETP.
5. The detailed compliance report enclosed herewith as per the schedule mentioned in MPCB consent letter dated 14/11/2022.

In view of the above, ETP of sugar industry is sugar industry is feasible and appropriate.

  
 Officer Incharge  
 Design Checking



  
 Head, Civil Engineering Department





Phone. No. (02164) 272414, 8275706813  
 Web: <http://gcekarad.ac.in>  
 Email: [principal@gcekarad.ac.in](mailto:principal@gcekarad.ac.in),  
[principal.gcekarad@dtmaharashtra.gov.in](mailto:principal.gcekarad@dtmaharashtra.gov.in)

Govt. of Maharashtra  
**GOVT. COLLEGE OF ENGINEERING, KARAD**  
 (An Autonomous Institute of Govt. of Maharashtra)  
 Vidyannagar, Karad -415124 Dist.-Satara.

GCEK/CIVIL/3689

Date - 24 AUG 2023

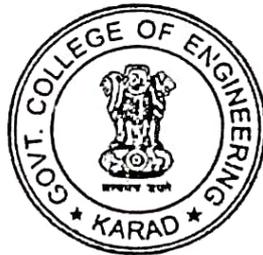
To  
 The Managing Director  
 Yashvantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd  
 Rethare Bk. Tal. Karad Dist Satara

Subject – Air Pollution System feasibility report...  
 Reference: Your letter no. 1894, dated 16-06-2022

Dear sir,

With reference to the above-mentioned letter, a feasibility report of above-mentioned work prepared by our institute.

Please find enclosed herewith report of feasibility of air pollution system.



  
 Principal

Government College of Engineering Karad





Phone. No. (02164) 272414, 8275706613  
 Web: <http://gcekarad.ac.in>  
 Email: [principal@gcekarad.ac.in](mailto:principal@gcekarad.ac.in),  
[principal.gcekarad@temaharashtra.gov.in](mailto:principal.gcekarad@temaharashtra.gov.in)



Govt. of Maharashtra  
**GOVT. COLLEGE OF ENGINEERING, KARAD**  
 (An Autonomous Institute of Govt. of Maharashtra)  
 Vidyanagar, Karad -415124 Dist.-Satara.

### Drawing Checking Report

**Subject:** Air Pollution System feasibility report

**Reference:** Your letter no. 1894, dated 16-06-2022

**Name of Work:** Air Pollution System feasibility report

**Name of Agency:** Yashvantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd, Rethare Bk. Tal. Karad Dist Satara

**Payment Details:** Receipt No. 16119, Dated 25-07-2022

-----  
 The Air Pollution System feasibility report of Yashvantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd, Rethare Bk. Tal. Karad Dist Satara has been prepared and the following are the observations.

1. Site dimensions and process adopted as per the norms.
2. The site conditions and site found suitable for air pollution system.
3. The detailed compliance report enclosed herewith as per the schedule mentioned in MPCB consent letter dated 14/11/2022.

In view of the above, air pollution system of sugar industry is feasible and appropriate.

  
 Officer incharge  
 Design Checking



  
 Head, Civil Engineering Department



## SCHEDULE-I

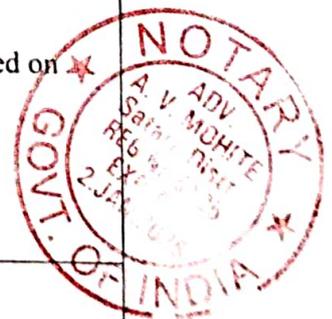
Terms & conditions for compliance of Water Pollution Control:

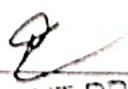
1	(A) As per your application, you have provided Effluent treatment plant of designed capacity 2000 CMD consisting of Primary, secondary & tertiary system for trade effluent 835 CMD and treated effluent is used on land for Irrigation. In no case effluent shall discharge into stream directly or indirectly.	ETP Flowchart enclosed. on page 1 - 3																								
	(B) Industry shall provide CPU for recycle/reuse of treated effluent.	Colling tower photographs and records enclosed on page 4-6.																								
	<p>(C) The Applicant shall operate the effluent treatment plant (ETP) to treat the trade effluent so as to achieve the following standards prescribed by the Board or under EP Act, 1986 and Rules made there under from time to time, whichever is stringent.</p> <table border="1" data-bbox="383 1153 1013 1848"> <thead> <tr> <th data-bbox="383 1153 454 1377">Sr. No.</th> <th data-bbox="454 1153 774 1377">Parameters</th> <th data-bbox="774 1153 1013 1377">Limiting concentration no to exceed in mg/l, except for pH</th> </tr> </thead> <tbody> <tr> <td data-bbox="383 1377 454 1444">1</td> <td data-bbox="454 1377 774 1444">pH</td> <td data-bbox="774 1377 1013 1444">5.5-9.0</td> </tr> <tr> <td data-bbox="383 1444 454 1512">2</td> <td data-bbox="454 1444 774 1512">Oil &amp; Grease</td> <td data-bbox="774 1444 1013 1512">10</td> </tr> <tr> <td data-bbox="383 1512 454 1579">3</td> <td data-bbox="454 1512 774 1579">BOD (3 days 27<sup>0</sup> C)</td> <td data-bbox="774 1512 1013 1579">100</td> </tr> <tr> <td data-bbox="383 1579 454 1646">4</td> <td data-bbox="454 1579 774 1646">Sulphate</td> <td data-bbox="774 1579 1013 1646">1000</td> </tr> <tr> <td data-bbox="383 1646 454 1713">5</td> <td data-bbox="454 1646 774 1713">Suspended solids</td> <td data-bbox="774 1646 1013 1713">100</td> </tr> <tr> <td data-bbox="383 1713 454 1780">6</td> <td data-bbox="454 1713 774 1780">COD</td> <td data-bbox="774 1713 1013 1780">250</td> </tr> <tr> <td data-bbox="383 1780 454 1848">7</td> <td data-bbox="454 1780 774 1848">Chloride</td> <td data-bbox="774 1780 1013 1848">600</td> </tr> </tbody> </table>	Sr. No.	Parameters	Limiting concentration no to exceed in mg/l, except for pH	1	pH	5.5-9.0	2	Oil & Grease	10	3	BOD (3 days 27 <sup>0</sup> C)	100	4	Sulphate	1000	5	Suspended solids	100	6	COD	250	7	Chloride	600	Online monitoring system photographs enclosed on page 7.
Sr. No.	Parameters	Limiting concentration no to exceed in mg/l, except for pH																								
1	pH	5.5-9.0																								
2	Oil & Grease	10																								
3	BOD (3 days 27 <sup>0</sup> C)	100																								
4	Sulphate	1000																								
5	Suspended solids	100																								
6	COD	250																								
7	Chloride	600																								



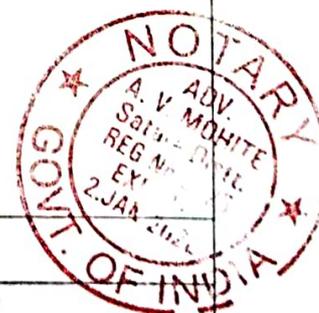
  
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 Department of Civil Engineering  
 Govt. College of Engineering, Karad

	8	Total Dissolved Solids	2100
	(D) The treated effluent 730.00 CMD shall be disposed on land for irrigation on 66.76 hectares of own land /as per the bilateral agreement with farmers. In no any case treated/untreated effluent shall find its way outside the factory premises directly or indirectly.		The details enclosed on page no. 8-12.
	(E) Industry shall operate Online Continuous Emission Monitoring System (OCEMS) and shall transmit Online Continuous Emission Monitoring System (OCEMS) data to Board's server directly through the data logger without any intermediate server.		Online monitoring system photographs enclosed on page 7.
	(F) Trade effluent of 115.00 CMD generated from Co-gen shall be 100% recycle in process.		Compiled
	(G) CREP conditions for Sugar Factory  i. Operation of ETP shall be started at least one month before starting of cane crushing to achieve desired MLSS. So as to meet prescribed standards from day one the operation of mill.  ii. Waste water generation shall be reduced to 100 liters per tone of cane crushed.  iii. Industry shall achieve zero discharge into in land surface water bodies.  iv. 15 days' storage capacity tank shall be provided for treated effluent to take care during no demand for irrigation.		Compiled  Compiled  Compiled  Photographs enclosed on page no. 13.
	(H) Industry to make necessary arrangement to cover the effluent collection systema and to avoid the Ingress of Bagasse and other material.		Compiled
	(I) The unit shall operate ETP even after completion of the crushing season so that ay effluent generated during washing & maintenance activity is to be discharged after proper treatment.		Compiled



  
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 Govt. College of Engineering, Khamgaon

	(J) The unit shall optimize water use in industrial process & maintain records.	Compiled								
2	<p>(A) As per your application, you have provided STP design capacity of 302 CMD for the treatment of 84.00 CMD sewage.</p> <p>(B) The applicant shall operate sewage treatment system to treat sewage so as to achieve the following standards prescribed under EP Act 1986 and rules made under time to time, whichever is stringent.</p> <table border="1"> <tr> <td>1</td> <td>Suspended Solids</td> <td>Not to exceed</td> <td>100 mg/l</td> </tr> <tr> <td>2</td> <td>BOD 3 days (27<sup>o</sup> C)</td> <td>Not to exceed</td> <td>100 mg/l</td> </tr> </table> <p>(C) The treated sewage shall be 100% reused/recycled for gardening purpose within premise. In no any case, sewage shall find its way outside Company's premises.</p>	1	Suspended Solids	Not to exceed	100 mg/l	2	BOD 3 days (27 <sup>o</sup> C)	Not to exceed	100 mg/l	<p>Industry is provided soak pit for sewage water and using for own gardening.</p> <p>Compiled</p> <p>Compiled</p>
1	Suspended Solids	Not to exceed	100 mg/l							
2	BOD 3 days (27 <sup>o</sup> C)	Not to exceed	100 mg/l							
3	The industry shall have bilateral agreement with the fanners on whose land the treated effluent is used for imigation purposes and a copy of the agreements with validity shall be submitted to the Regional Sub Regional Office of the Board	Farmer agreement copy enclosed.								
	The industry shall create Environmental Cell by appointing an Environmental Engineer, Chemist and Agriculture expert for lanking after day to day activities related to Environment and vegation fer where treated effluent is used for rigation	Chart enclosed on page 14-15.								
5	CONDITIONS FOR MOLASSES STORAGE									
	(i) The molasses shall be property collected and stored in steel tanks which shall be leak proof. At no	Compiled								



  
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	<p>stage of handling of molasses, there shall be leakage or spillage.</p> <p>(ii) The capacity of tanks for storage of molasses shall be such that it will take care of bumper production of sugar, non-lifting of molasses etc.</p> <p>(iii) All the area on which molasses are stored and handled should be provided with drain for diverting the spills to the treatment plant/molasses tank. Suitable arrangements for accidental discharges of molasses from the tanks shall be provided to contain the same within factory premises.</p> <p>(iv) Destruction of molasses and its disposal shall not be done without specific permission in writing from the authorized officer of the Board. Intimation of intention to destroy or dispose of the molasses shall be given to the Board at least 15 (fifteen) days in advance by registered post under intimation to the Sub-Regional officer and Regional officer of the Board under whose jurisdiction the factory is situated.</p> <p>(v) The storage tanks shall be kept in good conditions all the year round with adequate maintenance. The tanks size and capacity per cm. height, total capacity in tonnes shall be displayed prominently near /on the tank.</p> <p>(vi) The above conditions shall be in addition to and not in derogation of the provisions contained in the the "Bombay Molasses Rules 1955 and "Maharashtra Molasses Storage and Supply Regulation, 1965"</p>	<p>Compiled</p> <p>Compiled</p> <p>Compiled</p> <p>Compiled</p> <p>Compiled</p>
6	<p>The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time! Environmental Clearance/ CREP guidelines if applicable. ) The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification there of &amp; the system for the disposal of sewage or trade effluent or in connection with the grant of any</p>	<p>Compiled</p>
7	<p>The Board reserves its rights to review plans, specifications or other data relating to plant setup for</p>	<p>Compiled</p>



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	the treatment of waterworks for the purification there of & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.	
8	The industry shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.	Compiled
9	The Applicant shall comply with the provisions of the Water (Prevention & Control of Pollution) Act 1974 and as amended, by installing water meters, and other provisions as contained in the said act	Compiled
10	The Applicant shall provide Specific Water Pollution control system as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance/ CREP guidelines.	Compiled

## SCHEDULE- II

Terms & conditions for compliance of Air Pollution Control:

1	As per your application, you have provided the Air pollution control (APC) system and erected following stack(s) and observe the following fuel pattern							Photographs enclosed on page no. 16-18.
	Stack No	Stack Attached to	APC System	Ht (m)	Fuel	Qty	S%	SO2
	1	Boiler (20TPII)	Wet Scrubber	35	Baggasse	240 MT/D	0.2	960
	1	Boiler	Wet	35	Baggasse	240	0.2	960



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	(20TPH)	Scrubber			MT/D		
2	Boiler (90TPH)	ESP	72	Baggasse	960 MT/D	0.2	3840
3	DG Set 500 KVA	Accoustic Enclosure	3.5	Diesel	100 l/d	1.0	2

2 The Applicant shall provide Specific Air Pollution control equipments as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.

1. The Applicant shall provide ESP/ Bag filter/ Wet scrubber to the Baggasse fired boiler and Dust Collector to Sugar bagging section as an Air Pollution control equipments OR as per the conditions of EP Act, 1986 and rule made there under from time to time/ Environmental Clearance / CREP guidelines.

2. The applicant shall operate and maintain above mentioned air pollution control system, so as to achieve the level of pollutants to the following standards:

Total Particular matter	Not to exceed	150 mg/Nm <sup>3</sup>
-------------------------	---------------	------------------------

3. The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment

4. The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological

Photographs enclosed on page no. 16-18.



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	improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).  5. Industry should not use auxiliary fuel more than 15 % (as per amendment in EIA Notification 2009, power plant upto 15 MW based on Bio-mass and using auxiliary fuel as coal upto 15% are exempt.) as co-gen capacity is below 15 MW.	
3	The Applicant shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement/alteration well before its life come to an end or erection of new pollution control equipment.	Compiled
4	The Board reserves its rights to vary all or any of the condition in the consent, if due to any technological improvement or otherwise such variation (including the change of any control equipment, other in whole or in part is necessary).	Compiled

## SCHEDULE-III

Details of Bank Guarantees: (Enclosed in report)

Sr No	Consent (C2E/C20/C2R)	Amt of BG imposed	Submission Period	Purpose of BG	Compliance Period	Validity Date
1	C to R	25 lakh	15 days	Towards compliance of consent conditions & O&M of pollution control system	31.07.2023	28.02.2024

BG Forfeiture History:

Sr No	Consent (C2E/C20/C2R)	Amt of BG imposed	Submission Period	Purpose of BG	Amount of BG Forfeiture	Reason of BG Forfeiture
1	C to R	25 lakh	---	Towards compliance of consent conditions &	5 lakh	Exceedance of JVS

  
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				O&M of pollution control system		
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## SCHEDULE-IV

General Conditions:

1	The applicant shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.	Compiled
2	The applicant shall provide ports in the chimney/(s) and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's Staff. The chimney(s) vents attached to various sources of emission shall be designated by numbers such as S-1, S-2, etc. and these shall be painted/ displayed to facilitate identification.	Compiled
3	Whenever due to any accident or other unforeseen act or even, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith Reported to Board, concerned Police Station, office of Directorate of Health Services, Department of Explosives, Inspectorate of Factories and Local Body. In case of failure of pollution control equipment, the production process connected to it shall be stopped.	Compiled
4	The applicant shall provide an alternate electric power source sufficient to operate all pollution control facilities Installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control production to abide by terms and conditions of this consent.	Compiled
5	The firm shall submit to this office, the 30th day of September every year, the Environmental Statement Report for the financial year ending 31st March in the prescribed Form-V as per the provisions of rule 14 of the Environment (Protection)(Second Amendment) Rules, 1992.	Compiled



  
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 Govt. College of Engineering, Karad

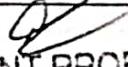
6	The industry should comply with the Hazardous & Other Wastes (M & TM) Rules, 2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous & Other Wastes (M & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year.	Compiled
7	An inspection book shall be opened and made available to the Board's officers during their visit to the applicant.	Compiled
8	The industry shall constitute an Environmental cell with qualified staff/personnel/agency to see the day-to-day compliance of consent condition towards Environment Protection.	Compiled
9	The applicant shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.	Compiled
10	The applicant shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted by September end.	Compiled
11	The industry shall submit official e-mail address and any change will be duly informed to the MPCB.	Compiled
12	Industry should monitor effluent quality, stack emissions and ambient air quality monthly/quarterly.	Compiled
13	The industry shall recycle/reprocess/reuse/recover Hazardous Waste as per the provision contain in the H&OW(M&TM) Rules 2016, which can be recycled/processed/ reused/ recovered and only waste which has to be incinerated shall go to incineration and waste which can be used for land filling and cannot be recycled/ reprocessed etc. should go for that purpose, in order to reduce load on incineration and landnl site/environment.	Compiled
14	Industry shall strictly comply with the Water (P&CP) Act. 1974, Air (P&CP) Act, 1981 and Environmental	Compiled



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	Protection Act.1986 and industry specific standard under EP Rules 1986 which are available on MPCB website(www.mpcb.gov.in).	
15	Separate drainage system shall be provided for collection of trade and sewage effluents Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the terminal manholes. No effluent shall find its way other than in designed and provided collection system.	Compiled
16	Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the factory.	Compiled
17	<p>Conditions for D.G. Set</p> <p>a) Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically.</p> <p>b) Industry should provide acoustic enclosure for control of noise. The acoustic enclosure/ acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB (A) shall also be provided. The measurement of Insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.</p> <p>c) Industry should make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures</p> <p>d) Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.</p> <p>e) A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.</p>	Compiled



  
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 Department of Civil Engineering  
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	<p>f) D.G. Set shall be operated only in case of power failure.</p> <p>g) The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.</p> <p>h) The applicant shall comply with the notification of MOEFCC, India on Environment (Protection) second Amendment Rules vide GSR 371(E) dated 17.05.2002 and its amendments regarding noise limit for generator sets run with diesel.</p>	
18	The industry should not cause any nuisance in surrounding area.	Compiled
19	The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.	Compiled
20	The applicant shall maintain good housekeeping.	Compiled
21	The non-hazardous solid waste arising in the factory premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.	Compiled
22	The applicant shall not change or alter the quantity, quality, the rate of discharge, temperature or the mode of the effluent/emissions or hazardous wastes or control equipment provided for without previous written permission of the Board. The industry will not carry out any activity, for which this consent has not been granted/without prior consent of the Board.	Compiled
23	The industry shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the factory premises.	Compiled
24	The industry shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification dtd. 16.11.2009 as amended	Compiled



  
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 Department of Civil Engineering  
 Govt. College of Engineering, Karad

**YASHWANTRAO MOHITE KRISHNA SAHAKARI SAKHAR KARKHANA LTD; RETHARE BK.**

Post Shivanagar, Tal. Karad, Dist. Satara. (Maharashtra) Pin: 415 108 GSTIN : 27AAAAK0946L1Z1

Phone : 02164 - 266222 to 266225

Mob : 9075061222 / 9075071222

(Subject to Jurisdiction Karad, Dist. Satara)

Fax : 02164 - 266226

Email : ymkrisnassk@rediffmail.com

Email : ymksskcogen@gmail.com

Ref. No. 278 Ymkssk/Environment/2023-24/

Date : - 4 OCT 2023

To,  
The Sub- Regional Officer,  
Maharashtra state pollution Control Board,  
Satara New Government Bhavan,  
Near S.T. Stand, Bazar,  
Satara - 415001

Sub: Reply to scrutiny.  
Ref: scrutiny received on web portal.

Respected Sir,

Reference to above cited subject, we are submitting reply of your scrutiny letter as follows.

Sr. No	Scrutiny	Reply
1	CA certificate showing the gross block investment without depreciation justification in case of increase and decrease of capital investment or audited company balance sheet	In the last year our existing manufacturing unit installed ethanol plant due to this cost of asset was increased also we have paid 15000/- for additional fee as per the increased capital investment.
2	Compliance report in respect of show cause notice, proposed direction, interim directions issued earlier during last two years.	Attached
3	Aadhaar card or PAN card copy of authorized person	Attached
4	self-monitoring report of Air, Water and Hazardous waste	Attached
5	PAN Card copy of Industry	Attached
6	Location plan /site map showing surrounding village/human habitation, town ,river, sea shore, road.	Attached
7	Water budgeting showing water consumption for each process and effluent generation include consumption and generation for domestic purpose	Attached
8	Industry Board of resolution / list of directors (of company - industry)	Attached
9	Detail layout plan of factory premises	Attached
10	Fuel Consumption along with details of Boiler and DG details.	Attached
11	Copy of Environment statement.	Attached
12	Company's Authorization Letter in the name of authorized person	Attached
13	NOC from local body for proposed industry	Attached



Sr. No	Scrutiny	Reply
14	Details of Effluent treatment plant along with flow Diagram for domestic and industrial effluent.	Attached
15	Requisite fees in the form of demand draft along with delay charges, penalty. Pay addl. fees of Rs.15000/- for increase in C.I.	Attached
16	Details of air pollution control equipment for boiler, process emissions, material handling, fugitive emission etc	Attached
17	Annual returns (Form No 4.) as per the hazardous waste rules 2008.	Attached
18	Arrangement made for compliance of CREP guidelines	Attached



Managing Director  
(Y.M.Krishna SSK LTD.,Rethare BK)



VAT TIN -27490000115V  
C.S.T TIN 27490000115C  
G.S.T.N 27AAAAK0946L1Z1

Excise Control Code-  
AAAAK0946LXM001

Range KARAD-V  
Commissionerate-kolhapur

Tel No. - 02164 266222 /23 /24 /25  
Fax No. - 02164 266226

**YASHWANTRAO MOHITE KRISHINA SAHAKARI SAKHAR KARKHANA LTD; RETHARE BK.**

Post-Shivnagar, Tal-Karad, Dist-Satara  
E-mail ymkrisnassk@rediffmail.com, etender.ymksskl@gmail.com

PUR -F- 04

**WORK ORDER**

ORDER NO: YMKSSSK2023-2024/Compost (Loose)/ 392 /2023-2024

Date:

06/06/2023

Executive Board Meeting Date :-

Requisition No:- 972/

Enq No & Date: 656

31/03/2023

Resolution No:-

Club No: 656

Quot No & Date: 706

31/03/2023

Supp Quo.no &Date:

To,  
3550 M/S **GREEN SCIENTIFIC DEVELOPMENT(I)PVT.LTD.,**  
4/A WING BUILDING 23, SUBHASNAGAR  
CHEMBER, MUMBAI

Tel No. - 9820239183

Fax No. -

Mo.No

Subject - MODIFICATION OF EXISTING 500 C,D ETP WITH 1500 CMD NEW INSTALLATION OF ETP -CIVIL WORK.

Ref - YOUR PROPOSAL

Dear Sir,

We are pleased to place with you our work order as shown below subject to the terms and conditions mentioned as under

Sr No	Item Code	Particulars	Quantity	Unit	Rate per Unit	Amount
1	23513	ETP MODIFICATION OF CIVIL WORK. -	1.00	JOB	16719001.00	16719001.00
<b>Total Amount:</b>						<b>16,719,001.00</b>

**TERMS AND CONDITIONS :-**

**F.O.R AT** : AT FACTORY SITE

**CGST**

**Delivery Period** WITHIN 90 DAYS

**C.G.S.T**

1504710.09CGST

**Payment** AS PER BELOW

**SGST**

**S.G.S.T**

1504710.09SGST

**Others** : RATE OF CIVIL SCOPE OF WORK - RS. 16719001/-  
RIDING CHARGES - RS 898871 INCLUSIVE IN ABOVE RATE

**PAYMENT FOR CIVIL SCOPE OF WORK**

A) 30% ADVANCE, BEFORE START THE WORK.

B) 65% AS PER PROGRESS OF WORK.

C) 2.5% AFTER COMPLETION OF WORK.

D) 2.5% AFTER DEFECT LIABILITY OF 12 MONTHS

**WARANTEE - ONE YEAR**

**ONLY LODGING FACILITY WILL BE PROVIDED BY KARKHANA**



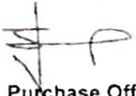
**GENERAL TERMS AND CONDITIONS :-**

*[Signature]*  
Purchase Officer

*[Signature]*  
Head of Department

*[Signature]*  
MANAGING DIRECTOR

1. Item-wise bill must be sent along with material, without this material will not be accepted. Supplier should send their bill in triplicate for payment.
2. Every supply should cover with our P.O.No., Item code details etc.
3. You should be strictly follow and comply all the GST formalities within time.
4. Supplier should become 'C' class member of our karkhana by paying Rs. 100/- while accepting the purchase or job work order.
5. The material received in damaged or unserviceable condition or not as per our specification shall be rejected. Karkhana has no responsibility for rejected material.
6. Supplier has to take delivery of rejected material at their own cost within 4 days from date of supply.
7. All material must be exactly as per approved samples and specification's and will be subject to our inspection and approval at any time after delivery.
8. If the material supplied are not of contract specification or otherwise not satisfactory for any reason of which the buyer shall be the sole judge, the buyer shall be entitled to reject the supplies, cancel the order and buy its requirements from elsewhere.
9. The quantity of material must not exceed without our prior written concurrence.
10. No variation of this order shall be valid unless made in writing and duly signed by both the parties. In the absence of specific written acceptance, the buyer will not be bound by any provision in the supplier's quotation, offer document or forms of acknowledgement to this order.
11. If we not receive order acceptance from your side within 2 days of receipt of our order, the order will be treated as accepted by you.
12. Any disputes that will be arise in connection with this order are subjected to satara jurisdiction only and will be subject to provisions of maharashtra co-oprative society Act 1960.
13. Fail to deliver any or all the material, Fail to complete the work within the agreed time specified in the order, suppliers shall pay liquidated damages as per karkhana rules.



Purchase Officer



Head of Department



MANAGING DIRECTOR

Copy To:- Acc / Store / Purchase/Dept- Compost (Loose)



587

VAT TIN -27490000115V  
C.S.T.TIN:27490000115C  
G.S.T.N: 27AAAAK0946L1Z1

Excise Control Code-  
AAAAK0946LXM001

Range: KARAD-V  
Commissionerate-kolhapur

Tel No. - 02164 266222 /23 /24 /25  
Fax No. - 02164 266226

## YASHWANTRAO MOHITE KRISHINA SAHAKARI SAKHAR KARKHANA LTD; RETHARE BK.

Post-Shivnagar, Tal-Karad, Dist-Satara

E-mail :ymkrishnassk@rediffmail.com, etender.ymksskl@gmail.com

PUR -F- 04

### WORK ORDER

ORDER NO: YMKSSSK2023-2024/Compost (Loose)/ 360 /2023-2024

Date:

02/06/2023

Executive Board Meeting Date :-

Requisition No:- 425/

Enq No & Date : 53

24/04/2023

Resolution No:-

Club No : 53

Quot No & Date: 688

02/06/2023

Supp Quo.no &Date:

To,  
3550 M/S GREEN SCIENTIFIC DEVELOPMENT(I)PVT.LTD.,  
4/A WING BUILDING 23, SUBHASNAGAR  
CHEMBER, MUMBAL

Tel No. - 9820239183

Fax No. -

Mo No

Subject :- MODIFICATION OF EXISTING 500 CMD ETP WITH 1500 CMD NEW INSTALLATION OF ETP.

Ref :- YOUR PROPOSAL

Dear Sir,

We are pleased to place with you our work order as shown below subject to the terms and conditions mentioned as under.

Sr No	Item Code	Particulars	Quantity	Unit	Rate per Unit	Amount
1	41754	MODIFICATION OF EXISTING 500 CMD ETP WITH 1500 CMD NEW INSTALLATION OF ETP. AS PER ATTECHED ANNEXURE SHEET. <i>Electromechanical Unit</i>	1.00	JOB	6300000.00	6300000.00
<b>Total Amount:</b>						6300000.00

#### TERMS AND CONDITIONS :-

F.O.R AT : AT FACTORY SITE -

CGST

C.G.S.T

567000.00 CGST

Delivery Period WITHIN 90 DAYS -

SGST

S.G.S.T

567000.00 SGST

Payment AS BELOW -

- Others : PAYMENT -
- A) 30 % ADVANCE
  - B) 60% AGAINST PROFORMA INVOICE BEFORE DISPATCH.
  - C) 5% AFTER ERECTION.
  - D) 2.5% AFTER COMPLETION OF WORK.
  - E) 2.5% AFTER DEFECT LIABILITY OF 12 MONTHS.

WARANTEE - ONE YEAR -



#### GENERAL TERMS AND CONDITIONS :-

Purchase Officer

Head of Department

MANAGING DIRECTOR

Page 1 of 2

1. Item-wise bill must be sent along with material, without this material will not be accepted. Supplier should send their bill in triplicate for payment.
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Purchase Officer

  
Head of Department

  
MANAGING DIRECTOR

Copy To :- Acc / Store / Purchase/Dept- Compost (Loose)



**Yashwantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd. Rethare BK, Shivnagar, Karad.  
Existing ETP modification & expansion photographs.**



**Newly installed Reaction Tank, Plate settler for removing of sludge, Distribution Tank**



**Diffuser system installed replace by old surface aeration system.**



Newly installed clarifiers for sludge removing & recirculation.

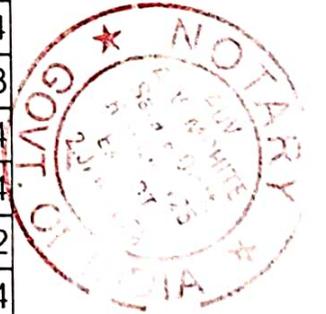


Sand filter & carbon filter system installed.

NOTARY  
OF INDIA

NOTARY  
GOVT  
OF INDIA

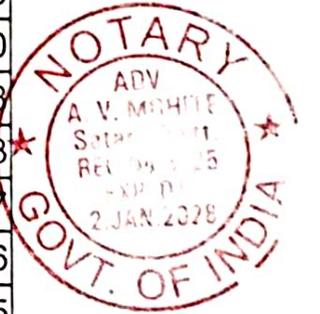
वेस्ट वॉटर बॉर्ड क्षेत्र				
अ.नं.	सभासदाचे नांव	गांव	गट नं.	क्षेत्र हे. आर
1	भानुदास पांडुरंग मंडले	बेरड माची	22	0.23
2	रंजना हणमंत मदन	बेरड माची	19	0.23
3	दादासो शंकर मंडले	बेरड माची	21	0.38
4	जयवंत महादेव मंडले	बेरड माची	17	0.13
5	शिवाजी लक्ष्मण मंडले	बेरड माची	28	0.26
6	तानाजी लक्ष्मण मंडले	बेरड माची	28	0.26
7	वावुराव हरी मंडले	बेरड माची	14	0.20
8	महिपती भगवान मंडले	बेरड माची	18	0.57
9	सुभाष ईश्वरा जवारे	बेरड माची	15	0.16
10	उत्तम खाशाबा जवारे	बेरड माची	19	0.25
11	दिलिप महादेव जवारे	बेरड माची	15	0.12
12	मोहन यशवंत पाटोळे	बेरड माची	325	0.04
13	हिंदुराव संपत पाटोळे	बेरड माची	325	0.14
14	व्रजरंग राजाराम पाटोळे	बेरड माची	325	0.14
	व्रजरंग राजाराम पाटोळे	बेरड माची	145	0.15
15	मर्जेराव खाशाबा पाटोळे	बेरड माची	325	0.04
16	प्रल्हाद आण्णा मंडले	बेरड माची	24	0.14
17	पंढरीनाथ चंद्रु मंडले	बेरड माची	347	0.03
18	विश्वनाथ चंद्रु मंडले	बेरड माची	347	0.04
19	प्रकाश चंद्रु मंडले	बेरड माची	347	0.04
20	मर्जेराव आण्णा मंडले	बेरड माची	7	0.12
	मर्जेराव आण्णा मंडले	बेरड माची	8	0.04
21	शिवाजी आण्णा मंडले	बेरड माची	7	0.11
	शिवाजी आण्णा मंडले	बेरड माची	8	0.05
22	वाल्मिकी मुखंदेव पाटोळे	बेरड माची	499	0.14
23	कुंडलिक शंकर पाटोळे	बेरड माची	499	0.14
24	मधुकर शंकर पाटोळे	बेरड माची	499	0.14
25	पंढरीनाथ शंकर पाटोळे	बेरड माची	499	0.14
26	भिमराव शंकर पाटोळे	बेरड माची	499	0.14



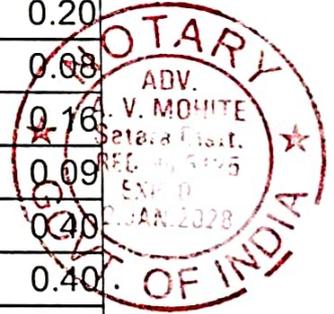
27	शिवाजी ईश्वरा जवारे	वेरड माची	15	0.09
28	हंवीरराव रामचंद्र मंडले	वेरड माची	26	0.17
29	दादासो बाबा मदने	वेरड माची	343	0.14
30	सुभाष दामोदर पाटोळे	वेरड माची	345	0.15
31	नंदकुमार खाशाबा मदने	वेरड माची	333	0.09
32	तानाजी खाशाबा मदने	वेरड माची	333	0.09
33	भुपाल दामोदर जवारे	वेरड माची	15	0.25
34	सुबराव रामू मंडले	वेरड माची	26	0.17
35	रामचंद्र मारुती मंडले	वेरड माची	10	0.16
36	कलावती सर्जेराव मंडले	वेरड माची	349	0.27
37	मचिन सुदास मंडले	वेरड माची	49	0.43
38	संपत बंडू मंडले	वेरड माची	49	0.43
39	संजय खाशाबा मदने	वेरड माची	333	0.09
40	उत्तम हिंदुराव मंडले	वेरड माची	23	0.07
41	दाजी भिवा मदने	वेरड माची	343	0.14
42	भिमराव दामोदर पाटोळे	वेरड माची	325	0.14
	भिमराव दामोदर पाटोळे	वेरड माची	343	0.15
43	दिनकर बापू जाधव	वेरड माची	3	0.30
44	गजानन हिंदुराव मंडले	वेरड माची	48	0.15
45	सुनिल वसंत जाधव	वेरड माची	1	0.18
46	रंगराव खाशाबा जवारे	वेरड माची	15	0.13
47	बालासो पांडुरंग पाटोळे	वेरड माची	47	0.21
48	प्रकाश दिनकर मंडले	वेरड माची	20	0.31
	प्रकाश दिनकर मंडले	वेरड माची	48	0.30
49	बबन बापू मंडले	वेरड माची	347	0.05
50	रमेश महादेव जवारे	वेरड माची	15	0.13
51	विलास बापू मंडले	वेरड माची	17	0.13
52	पोपट सदाशिव पाटोळे	वेरड माची	325	0.14
	पोपट सदाशिव पाटोळे	वेरड माची	345	0.10
53	निवास रामचंद्र मंडले	वेरड माची	28	0.26
54	भानुदाम रामचंद्र मंडले	वेरड माची	28	0.26
55	रविंद्र हिंदुराव मंडले	वेरड माची	21	0.19
56	भास्कर रामचंद्र मंडले	वेरड माची	499	0.19



57	दिनकर रामचंद्र मंडले	वेरड माची	499	0.19
58	गुनिल पांडुरंग मंडले	वेरड माची	22	0.22
59	मंगल बाजीरंग मंडले	वेरड माची	27	0.10
60	बसंत पांडुरंग मंडले	वेरड माची	27	0.10
61	निवाग पांडुरंग मंडले	वेरड माची	27	0.10
62	गंजय पांडुरंग पाटोळे	वेरड माची	47	0.21
63	ज्ञानदेव निवृत्ती मंडले	वेरड माची	14	0.20
64	रंगराव ज्ञानू मंडले	वेरड माची	25	0.17
65	बबन बापू प्रभू मंडले	वेरड माची	20	0.16
66	जानकर सदाशिव मंडले	वेरड माची	352	0.10
67	दादासो मदाशिव मंडले	वेरड माची	352	0.10
68	दिनकर मदाशिव मंडले	वेरड माची	352	0.08
		वेरड माची		
1	पांडुरंग यशवंत सोनुलकर	लवंडमाची	780	0.36
	पांडुरंग यशवंत सोनुलकर	लवंडमाची	784	0.35
2	मदाशिव हरी सोनुलकर	लवंडमाची	785	0.40
3	शिवाजी विष्णू सरोदे	लवंडमाची	776	0.25
4	हणमंत महादेव सोनुलकर	लवंडमाची	779	0.20
	हणमंत महादेव सोनुलकर	लवंडमाची	783	0.28
5	जगन्नाथ आण्णा साळुंखे	लवंडमाची	789	0.83
6	तानाजी दिनकर सोनुलकर	लवंडमाची	781	0.37
	तानाजी दिनकर सोनुलकर	लवंडमाची	748	0.46
	तानाजी दिनकर सोनुलकर	लवंडमाची	788	0.45
7	हणमंत विष्णू सरोदे	लवंडमाची	776	0.26
8	आनंदा विष्णू सरोदे	लवंडमाची	776	0.26
9	भिवाजी विष्णू सरोदे	लवंडमाची	776	0.26
10	शंकर विष्णू सरोदे	लवंडमाची	776	0.26
11	मारुती शंकर सोनुलकर	लवंडमाची	778	0.38
	मारुती शंकर सोनुलकर	लवंडमाची	782	0.35
12	शिवाजी दिनकर सोनुलकर	लवंडमाची	777	0.20
13	जयवंत दिनकर सोनुलकर	लवंडमाची	777	0.19
14	जयवंत मारुती जाधव	लवंडमाची	963	0.55
		लवंडमाची		



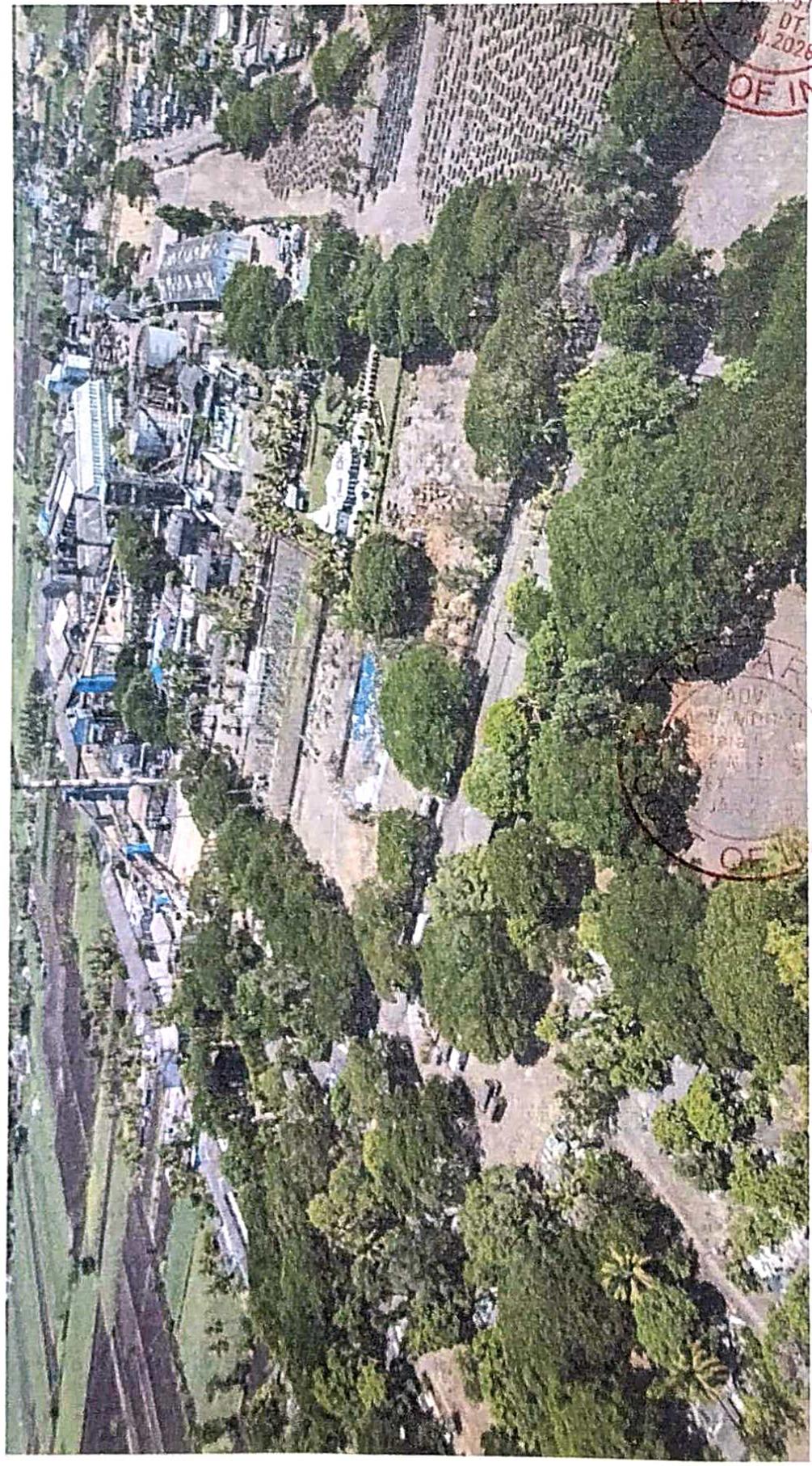
1	भास्कर भिकू पाटील	येडेमच्छिंद्र	951	0.40
2	हणमंत तुकाराम पाटील	येडेमच्छिंद्र	963	0.26
3	विलास तुकाराम पाटील	येडेमच्छिंद्र	963	0.25
4	वासंती शंकर थोरात	येडेमच्छिंद्र	955	0.50
	वासंती शंकर थोरात	येडेमच्छिंद्र	953	0.18
5	बाळाराम भिमराव थोरात	येडेमच्छिंद्र	952	0.53
6	हणमंत भगवान बुवा पाटील	येडेमच्छिंद्र	963	0.40
7	राजेंद्र मोहन थोरात	येडेमच्छिंद्र	954	0.35
	राजेंद्र मोहन थोरात	येडेमच्छिंद्र	952	0.20
8	मच्छिंद्रनाथ बाळामो थोरात	येडेमच्छिंद्र	954	0.68
	मच्छिंद्रनाथ बाळामो थोरात	येडेमच्छिंद्र	952	0.39
9	आप्पासो भिमराव गडदे	येडेमच्छिंद्र	951	0.50
10	नागेश माणिक थोरात	येडेमच्छिंद्र	952	0.25
11	अजित भास्कर पाटील	येडेमच्छिंद्र	955	0.17
	अजित भास्कर पाटील	येडेमच्छिंद्र	951	0.17
12	कैलाम मोहन थोरात	येडेमच्छिंद्र	954	0.35
	कैलाम मोहन थोरात	येडेमच्छिंद्र	922	0.20
13	जगूताई बबन पाटील	येडेमच्छिंद्र	958	0.08
	जगूताई बबन पाटील	येडेमच्छिंद्र	959	0.16
14	विलाम सर्जेराव पाटील	येडेमच्छिंद्र	951	0.09
15	रामराव भगवान पाटील	येडेमच्छिंद्र	963	0.40
16	आनंदराव भगवान पाटील	येडेमच्छिंद्र	963	0.40
17	दिनकर भिमराव पाटील	येडेमच्छिंद्र	963	0.40
18	बाजीराव भिमराव पाटील	येडेमच्छिंद्र	963	0.40
	बाजीराव भिमराव पाटील	येडेमच्छिंद्र	959	0.31
19	सर्जेराव भिमराव पाटील	येडेमच्छिंद्र	963	0.40
	सर्जेराव भिमराव पाटील	येडेमच्छिंद्र	958	0.16
20	जगन्नाथ पांडुरंग पाटील इटकरे	येडेमच्छिंद्र	963	0.51
21	भारती रामराव पाटील	येडेमच्छिंद्र	963	1.00
22	मुमन प्रतापराव पाटील	येडेमच्छिंद्र	963	1.01
23	सुभाष भास्कर पाटील	येडेमच्छिंद्र	955	0.16
	सुभाष भास्कर पाटील	येडेमच्छिंद्र	951	0.15
24	सुधिर सर्जेराव पाटील	येडेमच्छिंद्र	951	0.08



25	दिलिप सर्जेराव पाटील	येडेमच्छिंद्र	951	0.08
26	भरत भास्कर पाटील	येडेमच्छिंद्र	955	0.17
	भरत भास्कर पाटील	येडेमच्छिंद्र	951	0.17
1	माधवराव दत्तात्रय देशमुख	कि.म. गड	324	0.15
2	दादामो यशवंत देशमुख	कि.म. गड	327	0.35
3	विलास जानू थोरात	कि.म. गड	215	0.15
4	संभाजी विश्वास शिंदे	कि.म. गड	367	0.18
5	राजेंद्र विलास शिंदे	कि.म. गड	367	0.18
6	दादामो आण्णा शिंदे	कि.म. गड	367	0.18
7	जानदेव विश्वास शिंदे	कि.म. गड	367	0.18
8	हणमंत महादेव देशमुख	कि.म. गड	324	0.15
	वेरड माची			12.36
	लवंडमाची			6.66
	येडेमच्छिंद्र			11.91
	कि.म. गड			1.52
		एकुण		32.45



**Yashwantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd. Rethare BK, Shivnagar, Karad.**  
Photographs showing overview of internal road system and green development.



NOTARY  
ADV.  
A. V. MOHITE  
Satara Distt.  
REG No. 5125  
DT.  
20/11/2028  
OF INDIA

ADV.  
A. V. MOHITE  
Satara Distt.  
REG No. 5125  
DT.  
20/11/2028  
OF INDIA

सातारा जिल्हा मध्यवर्ती सहकारी बँक लि., सातारा



ISO 9001:2008

मुख्य कार्यालय 'किसान भवन', सवळे नं. ५२३ अ/१, फ्लॉट नं. ५ घ ६, जिल्हा परिषदेसमोर, सदरबझार, कॉम्प, टपाल पेटी क्र. ६, सातारा-४१५ ००१  
: (०२१६२) २२७६३१, ३२, ३३, ३४, ३५, ३६, ३७, ३८, ३९, ४०, ४१, ४२  
: कृषि बँक  
: ०२१६२ - २२७६४५  
E-mail: : sdccbank@rediffmail.com

जा. नं. बिगरशेती कर्जे/य. मो. कृष्णा ससाका/बँक गॅरंटी/२०२२-२३/

दिनांक : ०६/०९/२०२२

मा. कार्यकारी संचालकसो,

3682-

य. मो. कृष्णा सहकारी साखर कारखाना लि रेटोरे वु।  
ता. कराड, जि. सातारा.

स. न. वि. वि.

विषय :- महाराष्ट्र प्रदूषण नियंत्रण मंडळ, मुंबई यांना रक्कम ₹.५.०० लाखाची नविन बँक गॅरंटी देणेबाबत.

- संदर्भ : १) आपले पत्र नं. अकॉउंट्स/फायनान्स/२०२२-२०२३/२४९८/ दि. १८/०७/२०२२.  
२) इकडिल पत्र जा. नं. बिगरशेती कर्जे/य. मो. कृष्णा ससाका/बँक गॅरंटी/२०२२-२३/२६४३ दि. २२/०७/२०२२.  
३) आपले पत्र नं. अकॉउंट्स/फायनान्स/२०२२-२०२३/३२५८/ दि. १८/०७/२०२२.



महाशय,

कारखान्याने केलेल्या विनंती अर्जाचा दि. २२/०७/२०२२ रोजी झालेल्या बैठकीच्या मा. कार्यकारी समिती

सभेमध्ये विचार होऊन खालील तपशिलाप्रमाणे महाराष्ट्र प्रदूषण नियंत्रण मंडळ, मुंबई यांना नविन बँक गॅरंटी खालील अटीवर १ वर्ष मुदतीने देणेस मान्यता देणेत येत आहे.

अ. न.	तपशिल	नविन बँक गॅरंटी क्र.	बँक गॅरंटी रक्कम ₹.	बँक गॅरंटी कालावधी
१	महाराष्ट्र प्रदूषण नियंत्रण मंडळ, मुंबई प्रादेशिक कार्यालय, पुणे (७५००TCD युनिटकरीता) (Ensuring of Interim Directions Compliance & Consent Conditions)	१७२ २०२२-२३	५,००,०००/-	२२/०७/२०२२ २१/०७/२०२३
	एकूण ₹.		५,००,०००/-	

(अक्षरी रक्कम ₹. पाच लाख फक्त )

तरी या अनुषंगाने आपले कारखान्याचे मालतारण (साखर) कर्ज खाती बँक गॅरंटीची रक्कम ₹. ५.०० लाख राखून ठेवणेत येईल. सोबत बँक गॅरंटी नं. १७२/२०२२-२३ रक्कम ₹. ५.०० लाख बँक गॅरंटी बॉण्ड सोबत पाठवित आहोत. सदर बँक गॅरंटीची मुदत संपलेनंतर मूळ गॅरंटी बॉण्डची व वेळोवेळी नुतनीकरण करून दिलेल्या बँक गॅरंटी बॉण्डच्या प्रती बँकत जमा करणेत याव्यात.

कळाये,

सोबत : रक्कम ₹. ५००/- चे स्टॅम्पपेपरवर  
बँक गॅरंटी बॉण्ड

आपला विश्वासू,

मर्यादितस्थापक  
(कर्ज व विकास)

प्रत माहितीसाठी सविनय :-

- १) मा. सेक्रेटरी,  
महाराष्ट्र पोल्युशन कंट्रोल बोर्ड, मुंबई  
कल्पतरु पॉईंट,  
२, ३, ४ मजला, सिने प्लॅनेट समोर,  
सायन सर्कल जवळ, सायन  
मुंबई - ४०० ०२२.
- २) मा. रिजनल ऑफिसर,  
महाराष्ट्र पोल्युशन कंट्रोल बोर्ड, मुंबई  
रिजनल ऑफिस, पुणे.  
जोग सेंटर, २ रा मजला, पुणे-मुंबई रोड,  
वजाज शोरूम जवळ, वाकडेवाडी,  
पुणे.
- ३) मा. सब रिजनल ऑफिसर,  
महाराष्ट्र पोल्युशन कंट्रोल बोर्ड,  
सब रिजनल ऑफिस, सातारा.



प्रत माहितीसाठी व कार्यवाहीसाठी :-

श्री. शाखाप्रमुख/श्री. गोडावून किपर कम विकास अधिकारी (वसुली)  
शाखा :- रेटरे बु॥ ता. कराड

वरीलप्रमाणे बँक गॅरंटी पोटी कारखान्याचे मालतारण साखर कर्ज खाती रक्कम ₹. ५.०० लाख राखून  
ठेवणेत यावी तशी रजिस्टरला नोंद करणेत येवून पूर्तता अहवाल पाठविणेत यावा.



महाराष्ट्र MAHARASHTRA

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BL 212572

अनुक्रमांक १५५६६ दिनांक ०६/०९/२०२१

मुद्रांक कोणत्या वापरणासाठी वापरताय याचा आहे

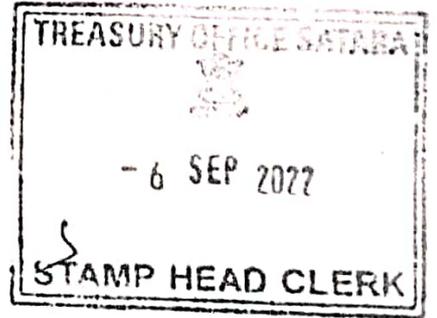
मुंबई मुद्रांक अधिनियम १९८५ चे अनुच्छेद क्र.

मुद्रांक वापरणाऱ्याचे संपूर्ण नांव

संपूर्ण पत्ता

हस्ते व्यक्तीचे संपूर्ण नांव व पत्ता

रुपये



मुद्रांक धारकाची / हस्ते व्यक्तीची सही

निरतिथि न्यायालय सहाय्य  
परवाना क्र. २०२१/२५१  
किरीटिठकाण - कान्हा नगर, कावेर लाडा, सातारा  
पत्र-मैथिली कोलनी, शांभू चौक, नरिपण एमआयडीसी, सातारा

ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला त्यांनी त्याच कारणासाठी मुद्रांक खरेदी केल्यापासून ६ महिन्यांत वापरणे बंधनकारक आहे.



**BANK GUARANTEE**

1. In consideration of the Regional Officer, Maharashtra Pollution Control Board, Mumbai, having agreed to grant **M/s Yashwantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd., Rethare Bk.**, Post Shivnagar Tal. Karad, Dist. Satara (Thereinafter referred to as the (Factory unit)) time for the due compliance of Interim Directions under Section 33 A of the Water (Prevention and Control of Pollution) Act 1974, 31 A of the Air (Prevention and Control of Pollution) Act 1981 & Hazardous Wastes (Management, Handling & Trans boundary Movement) Rules, 2016 suggested/stipulated vide letter bearing No.ROP/MPCB/ID2206020006 Date 02/06/2022 and as Consent to Operate on production of a Bank Guarantee for **₹. 5,00,000/- (In words ₹. Five lakhs only)**

Specific conditions (Sugar Industries) with Bank Guarantee alongwith time bound programme for compliance asunder.

Sr. No	Consent Conditions	BG Amount	Period
1	Towards Compliance and Ensuring of Interim Directions Compliance & Consent Conditions	Five Lakh	21/07/2023

We **The Satara District Central Co-operative Bank Ltd., Satara, Head office** (Indicate the name of the Bank) at the request of said M/s Yashwantrao Mohite Krishna Sahakari Sakhar Karkhana Ltd., Rethare Bk., Post Shivnagar (Indicate the name of the Sugar factory /unit) at whose request Bank Guarantee is being issued do hereby undertake to pay to the Board an amount not exceeding **₹.5,00,000/- (In words ₹. Five lakhs only)** against any non-compliance of consent conditions/directions of damages etc caused to the Environment by reason of any breach of provisions of said Acts. Notices, letter instructions etc by the said Sugar factory/unit/local body.

2. We **The Satara District Central Co-operative Bank Ltd., Satara** do hereby undertake to pay the amount due and payable under this guarantee without any demur merely on a demand from the Board that the amount claimed is due for the reason of non- fulfillment of undertaking. Non compliance of directions/notices/ letters/ instructions/ issued by the Board/violation of provisions of any of the provisions of Law mentioned hereinabove. Any such demand made on the Bank shall be conclusive as regards the amount due and payable by the Bank under this Guarantee. However our liability under this Guarantee shall be restricted to an amount not exceeding **₹.5,00,000/- (In words ₹. Five lakhs only)**

We undertake to pay to the Board any money so demanded notwithstanding any dispute or disputes raised by the said Sugar Factory in any suit or proceedings pending before any court or Tribunal or Board against the Board relating thereto, our liability under this present being absolute and in equivoal.

3. The payment so made by us under this agreement shall be valid discharge of our liability and Sugar Factory shall have no claim against us in making such payment.
4. We The Satara District Central Co-operative Bank Ltd., Satara further agree that the guarantee herein contained shall remain in full force and effect during the period that would be taken for the performance of the undertaking/notice/letter etc and that it shall continue to be enforceable till all the dues of Government/Board under or by virtue of said undertaking/notice/letter etc have been fully paid and it has claimed satisfied or discharged or till Government / Board certified that the terms conditions of the Directions/ Undertaking/ Notice/letter/any provisions of relevant law have been fully and properly carried out and complied by the said Sugar Factory and accordingly discharges this guarantee. Unless the demand or a claim under this guarantees is made on us in writing on or before 21/07/2023. We shall be discharged from all liability under this guarantee thereafter.
5. We The Satara District Central Co-operative Bank Ltd., Satara further agree with the Board that the Board shall have the fullest liberty without our consent and notice/letter etc or to extend time of compliance by the said Sugar Factory from time to time or to postpone for any time or from time to time any of the powers exercisable by the Board against the said Sugar Factory and to forbear or enforce any of the terms and conditions relating to the said undertaking/notice/letter etc and we shall not be relieved from our liability by reason of any such variation, or extension being granted to the said Sugar Factory or for any forbearance, action commission on the part of the Board or any indulgence by the Board to the Sugar Factory or by any of such matter or thing whats ever which under the law relating to sureties would but for this provisions have effect of so relieving us.
6. This Guarantee will not be discharged due to the change in the constitution of the Bank or the Sugar Factory.
7. We The Satara District Central Co-operative Bank Ltd., Satara under take not to revoke this guarantee during its currency except with the previous consent of the Board in writing.
8. Notwithstanding what has been stated above our liability under this guarantee is restricted to **₹.5,00,000/- (In words ₹. Five lakhs only)** our guarantee shall remain in force until 21/07/2023 direction received from Board timely.



9 Unless a demand or claim under this guarantee is made on in writing on or before 21/07/2023 the Maharashtra Pollution Control Board, Regional Office, Pune, all your rights under the guarantee shall be forfeited and we shall be released and discharged from all liabilities under this guarantee thereafter.

Dated this : 06/09/2022.

Guarantee No.172/2022-23



*A.V. MISHRA*

General Manager,  
(Loans & Development)  
for and on behalf of  
The Satara D.C.C. Bank Ltd., Satara

Y M Krishna MPCB BG Bond New Rs. 15 lakh 6622





# Maharashtra Pollution Control Board

## महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### Bank Guarantee

<b>Industry Name:</b>	m/s. Yashwantrao Mohite Krishna SSK Ltd	<b>Industry Address:</b>	at - Rethare Post - Shivnagar tal - karad				
<b>RO Region:</b>	RO-Pune	<b>SRO Region:</b>	SRO-Satara	<b>BG Obtained for:</b>	DIRECTION	<b>BG for:</b>	Interm Directions
<b>Direction No:</b>	ROP/MPCB/ID/2206020006	<b>Direction:</b>	02-06-2022				
<b>Conditions:</b>	Please ref directions	<b>Compliance period:</b>	15-11-2022	<b>BG No:</b>	172/22-23	<b>Amount:</b>	500000
<b>Bank:</b>	Satara DCC Bank	<b>BG submission Date:</b>	06-09-2022	<b>BG expiry Date:</b>	21-07-2023		

**Note:** You have been directed to submit original bank guarantee along with this acknowledge letter to concerned regional office.



**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL LABORATORY, PUNE**

Phone no. : 020-25811698  
Visit us at : <http://mpcb.gov.in>  
mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)



"Your Service is our Duty"

Regional Laboratory, Pune, Maharashtra  
Pollution Control Board, Jog Center, 3rd  
Floor, Mumbai Pune Road,  
Wakdevadi, Pune- 411 003

NABL Certificate No.:

Validity

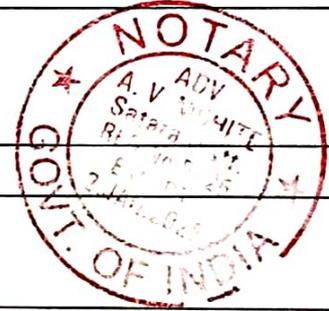
Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Pune/JVS/23-24/08/220

Date: 26/08/2023 10:37 AM

**Analysis Report-Water (JVS)**



Field Sample ID :	BR-0046168		
Name & Address of the Industry	Yashwantrao Mohite Krishna SSK Ltd. R12 Sugar ( excluding Khandsari)		
Sampling Location :	OTHERS (D/s of Kaccha Lagoon At-Kole, Tal-Walva, Dist-Sangli)		
Lab code :	MPCB/RL-Pune/JVS/23-24/831		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	SRO-Satara (Amol A.Satpute)	Sample Volume Received :	
Sample submitted by (Name) :	SRO-Satara (Amol A.Satpute) (SRO- Satara)	Seal No. :	58
Date of Sample Collection.(dd/mm/yyyy) :	05/08/2023 01:10 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/08/2023 05:17 PM
Analysis start Date (dd/mm/yyyy). :	09/08/2023 05:50 PM	Analysis end Date (dd/mm/yyyy). :	24/08/2023 04:17 PM

**Test Report**

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.3		-
2	Total Dissolved Solids(TDS)	858.0	mg/l	-
3	Biochemical Oxygen Demand (BOD)	150.0	mg/l	-
4	Chloride	45.99	mg/l	-
5	Chemical Oxygen Demand (COD)	356.0	mg/l	-

Sr.No	Parameter	Results	Unit	Method Adopted
6	Sulphate	77.20	mg/l	-
7	Oil & Grease	4.2	mg/l	-

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, \* Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dr P D Khadkikar

Results Approved by: Dr P D Khadkikar

Results Reviewed by: Dr P D Khadkikar

*# This is an Electronically generated report does not require signature*

Note :

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

Dr P D Khadkikar  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

End of The Report



**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL LABORATORY, PUNE**

Phone no. : 020-25811698  
Visit us at : <http://mpcb.gov.in>  
mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)



"Your Service is our Duty"

Regional Laboratory, Pune, Maharashtra  
Pollution Control Board, Jog Center, 3rd  
Floor, Mumbai Pune Road,  
Wakdewadi, Pune- 411 003

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

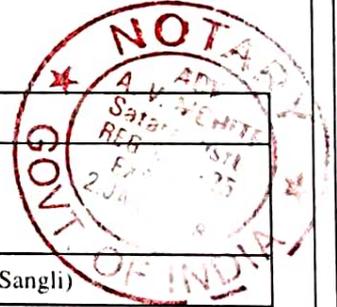
Validity

Test Report No.: MPCB/RL-Pune/JVS/23-24/08/221

Date: 26/08/2023 10:37 AM

**Analysis Report-Water (JVS)**

Field Sample ID :	BR-0046169		
Name & Address of the Industry	Yashwantrao Mohite Krishna SSK Ltd. R12 Sugar ( excluding Khandsari)		
Sampling Location :	OTHERS (Khubi-Kole Nalla At-Kole, Tal-Walva, Dist-Sangli)		
Lab code :	MPCB/RL-Pune/JVS/23-24/832		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	SRO-Satara (Amol A.Satpute)	Sample Volume Received :	
Sample submitted by (Name) :	SRO-Satara (Amol A.Satpute) (SRO- Satara)	Seal No. :	58
Date of Sample Collection.(dd/mm/yyyy) :	05/08/2023 01:55 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/08/2023 05:19 PM
Analysis start Date (dd/mm/yyyy). :	09/08/2023 05:50 PM	Analysis end Date (dd/mm/yyyy). :	24/08/2023 04:18 PM



**Test Report**

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.4		-
2	Total Dissolved Solids(TDS)	924.0	mg/l	-
3	Biochemical Oxygen Demand (BOD)	125.0	mg/l	-
4	Chloride	38.99	mg/l	-
5	Chemical Oxygen Demand (COD)	292.0	mg/l	-

Sr.No	Parameter	Results	Unit	Method Adopted
6	Sulphate	75.00	mg/l	-
7	Oil & Grease	3.0	mg/l	-

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, \* Not covered under NABL scop.

**Comment (if any):**

**Comment for Amended Report:**

**Remark: - Note: This test report refers only to the sample submitted for the testing.**

**Results Compiled by: Dr P D Khadkikar**

**Results Approved by: Dr P D Khadkikar**

**Results Reviewed by: Dr P D Khadkikar**

*# This is an Electronically generated report does not require signature*

**Note :**

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

End of The Report



- 609 -

**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL LABORATORY, PUNE**

Phone no. : 020-25811698  
Visit us at : <http://mpcb.gov.in>  
mail : [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)



"Your Service is our Duty"

Regional Laboratory, Pune, Maharashtra  
Pollution Control Board, Jog Center, 3rd  
Floor, Mumbai Pune Road,  
Wakdevadi, Pune- 411 003

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

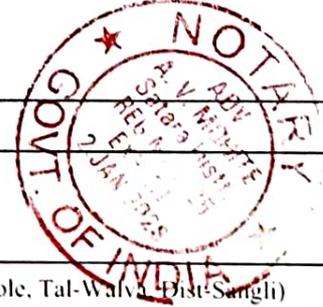
Validity

Test Report No.: MPCB/RL-Pune/JVS/23-24/08/222

Date: 26/08/2023 10:37 AM

**Analysis Report-Water (JVS)**

Field Sample ID :	BR-0046170		
Name & Address of the Industry	Yashwantrao Mohite Krishna SSK Ltd. R12 Sugar ( excluding Khandsari)		
Sampling Location :	OTHERS (Confluence point Krishna River At-Kole, Tal-Walva, Dist-Sangli)		
Lab code :	MPCB/RL-Pune/JVS/23-24/833		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	SRO-Satara (Amol A.Satpute)	Sample Volume Received :	
Sample submitted by (Name) :	SRO-Satara (Amol A.Satpute) (SRO-Satara)	Seal No. :	58
Date of Sample Collection.(dd/mm/yyyy) :	05/08/2023 02:10 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/08/2023 05:20 PM
Analysis start Date (dd/mm/yyyy). :	09/08/2023 05:50 PM	Analysis end Date (dd/mm/yyyy). :	24/08/2023 04:18 PM



**Test Report**

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.5		-
2	Total Dissolved Solids(TDS)	968.0	mg/l	-
3	Biochemical Oxygen Demand (BOD)	80.0	mg/l	-
4	Chloride	61.98	mg/l	-
5	Chemical Oxygen Demand (COD)	184.0	mg/l	-

Sr.No	Parameter	Results	Unit	Method Adopted
6	Sulphate	158.80	mg/l	-
7	Oil & Grease	BDL	mg/l	-

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, \* Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Dr P D Khadkikar

Results Approved by: Dr P D Khadkikar

Results Reviewed by: Dr P D Khadkikar

# This is an Electronically generated report does not require signature

Note :

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
3. Customer complaint register is available at laboratory.
4. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
5. MU values will be reported on request.

Dr P D Khadkikar  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

End of The Report



**MAHARASHTRA POLLUTION CONTROL BOARD  
REGIONAL LABORATORY, PUNE**

Phone no. : 020-25811698  
Visit us at : <http://mpcb.gov.in>  
mail: [sopunelab@mpcb.gov.in](mailto:sopunelab@mpcb.gov.in)



"Your Service is our Duty"

Regional Laboratory, Pune, Maharashtra  
Pollution Control Board, Jog Center, 3rd  
Floor, Mumbai Pune Road,  
Wakdevadi, Pune- 411 003

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/RL-Pune/JVS/23-24/08/223

Date: 26/08/2023 10:37 AM

**Analysis Report-Water (JVS)**

Field Sample ID :	BR-0046171		
Name & Address of the Industry	Yashwantrao Mohite Krishna SSK Ltd. R12 Sugar ( excluding Khandsari)		
Sampling Location :	OTHERS (Krishna River At-Kole, Tal-Walva, Dist-Sangli)		
Lab code :	MPCB/RL-Pune/JVS/23-24/834		
Sampling Method(s) :		Sample Details (Water/Air/IHW) :	Water
Sampling drawn by (Officer name):	SRO-Satara (Amol A.Satpute)	Sample Volume Received :	
Sample submitted by (Name) :	SRO-Satara (Amol A.Satpute) (SRO-Satara)	Seal No. :	58
Date of Sample Collection.(dd/mm/yyyy) :	05/08/2023 03:15 AM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/08/2023 05:21 PM
Analysis start Date (dd/mm/yyyy) :	09/08/2023 05:50 PM	Analysis end Date (dd/mm/yyyy) :	24/08/2023 04:19 PM



**Test Report**

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.4		-
2	Total Dissolved Solids(TDS)	602.0	mg/l	-
3	Biochemical Oxygen Demand (BOD)	33.0	mg/l	-
4	Chloride	29.99	mg/l	-
5	Chemical Oxygen Demand (COD)	76.0	mg/l	-

Sr.No	Parameter	Results	Unit	Method Adopted
6	Sulphate	41.20	mg/l	-
7	Oil & Grease	BDL	mg/l	-

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, \* Not covered under NABL scop.

**Comment (if any):**

**Comment for Amended Report:**

**Remark: - Note: This test report refers only to the sample submitted for the testing.**

**Results Compiled by:** Dr P D Khadkikar

**Results Approved by:** Dr P D Khadkikar

**Results Reviewed by:** Dr P D Khadkikar

*# This is an Electronically generated report does not require signature*

**Note :**

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
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5. MU values will be reported on request.

**Dr P D Khadkikar**  
Scientific Officer,  
I/c Regional Laboratory,  
Pune,

End of The Report



**MAHARASHTRA POLLUTION CONTROL BOARD**  
**SUB REGIONAL OFFICE, SATARA.**

Tel No. 02162-233527  
Fax No. 02162-233527.



Administrative Building,  
2<sup>nd</sup> Floor, Behind S.T.  
Stand, Sadar Bazar,  
Satara-415001

**VISIT REPORT**

- 1) Name of Industry and address :- Ms. Y.M. Krishna SSK Ud.  
Alp- Relhore (E) Korad  
Tal- Korad Dist- Satara
- 2) Date of Visit :- 14/07/2022
- 3) Visited By :- A.S. Jagdale (To)
- 4) Industry Representative :- Mr. Kharilker (Env. officer)  
9482552809
- 5) Consent Status :- 31/07/2022 Sugar & Distillery 31/07/2022

6) Observations :- Observations made during visit are as under  
As per the complaint received from sub-regional office, Sangli & News in Lokatta news paper on 13/07/2022. Visited Ms. Y.M. Krishna SSK Ud. Alp- Relhore (E) Tal- Korad Dist- Satara, regarding fish killing incident in Krishna River in Sangli district area, with factory representative. During visit following point observed  
① During visit, it is observed that Sugar, cogen & Distillery units were not in operation due to off season. The representative informed that sugar unit was stopped on 01/05/2022 while the distillery unit was stopped its mtg activities on 03/06/2022.

② During visit, it is found that effluent & rainwater was flowing through drainage pipe near by curca lagoons get mixed with khubi nala, near Bedarmadi village Tal- Korad, which ultimately goes to Krishna River. The distance between khubi nala & Krishna River is about 2.0 Km.



- ③ It was light brown in colour, having pH-7 & slight molasses type of smell observed. The sample is collected for further analysis.
- ④ Also collected the water sample from near Sugar CRP is located at Killimacchindragad village, Tal-walwa, Sangli which was light brown in colour, having pH-7.
- ⑤ At the same time visit, Babu Pandhara, Tal-walwa Dist. Sangli collected water sample from the same. The colour of water was light brown having pH-6.5 to 7.
- ⑥ Also visited Killimacchindragad, Khubi, Kola, Bedarmachi, Babu Rethare (s) which are located the bank of Krishna River in these area there was not found any dead fish incident.
- ⑦ Also visited compost yard of said unit, it is observed that about 500 mt of compost available at the site.
- ⑧ The factory representative informed that due to heavy rain-fall, the generation of brown colour water occurred around the compost yard.
- ⑨ Industry should dispose off the ready compost which is available in the compost yard.
- ⑩ Industry should immediately stop the discharge of waste water.



*[Signature]*  
 Industry Representative  
 Environment Officer

*[Signature]*  
 (A.S. Jadhav)  
 Field Officer MPC Board

MAHARASHTRA POLLUTION CONTROL BOARD  
SUB REGIONAL OFFICE, SATARA.

Tel. No. 02162-233527  
Fax No. 02162-233527.



Administrative Building,  
2<sup>nd</sup> Floor, Behind S.T.  
Stand, Sadar Bazar,  
Satara- 415001

VISIT REPORT

- 1) Name of Industry and address :- M/s. Yashwantrao Mohite Sah. Sak. Kor. Ltd.  
Alp- Rethare (B) Tal- Korad  
Dist- Satara.
- 2) Date of Visit :- 26/07/2022
- 3) Visited By :- Shri. L.S. Ghad. SRO  
sou. A.S. Jagdale. FO.
- 4) Industry Representative :- Mr. Khanilkar (Env. officer)  
9482552809.
- 5) Consent Status :- 31/08/2022.
- 6) Observations :- Observations made during visit are as under



Visit made, for verification of Present Status as per Proposed Direction, issued by MPC Board, Pune dtd. 22/07/2022 in presence of factory representative for checking compliance of consent condition, following point observed.

- 1) During visit, it is observed that Distillery unit was not in operation, due to off season.  
Factory produced about Rs about 18565000 lit of distillery production & about 3048 MT of compost & about 6200 MT Press mud at the previous season - 2021-2022.
- 2) Distillery unit is having Production capacity of 95 KLPD, out of which, 65 KLPD is batch type fermentation process with atmospheric distillation system & 30 KLPD is based on continuous type fermentation process with multi pressure distillation system.
- 3) Industry generated industrial effluent i.e spent wash quantity 920 m<sup>3</sup>/day.
- 4) For the treatment of spent wash, distillery has

Asst. Dir. Pollution Control  
Sector  
2019

Education is...

delicately with  
MPC Board  
report.

Provided reboiler followed by biomethanization plant as a Primary treatment further industry has provided latest tech of five stage multiple effect evaporator system for volume reduction. Spent wash is sent to biocomposting

5) Industry has provided 3 nos of HDPE lined concrete compost yards (Total area 16 acres) with laying plain cement concrete as a top cover, leachate collection system with leachate well & fencing to all compost yard.

6) out of 500 MT compost, industry has disposed about 300 MT compost & only about 200 MT compost was found at site, which was covered with plastic covering.

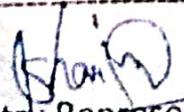
7) Industry has provided 3 nos of RCC Pucca lagoons for spent wash storage having capacity of 16100 m<sup>3</sup>, 16200 m<sup>3</sup> & 17600 m<sup>3</sup> in which about 500, 600, 700 m<sup>3</sup> total 1600 m<sup>3</sup> spent wash was found.

8) Factory has provided online flowmeter to inlet of lagoon & at compost site & 2 nos, of web cameras provided at compost yard & at 5 days capacity lagoon.

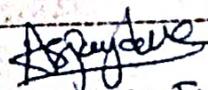
9) During visit, it is found that clear water was flowing through drainage pipe near by the pucca lagoon which get mixed with khubivala, near Bedarmachi Village. The sample is collected for further analysis, having pH 7 to 8, colour is colourless.

10) During visit, it is observed that no any objectional discharge into near by halla & compost yard area.



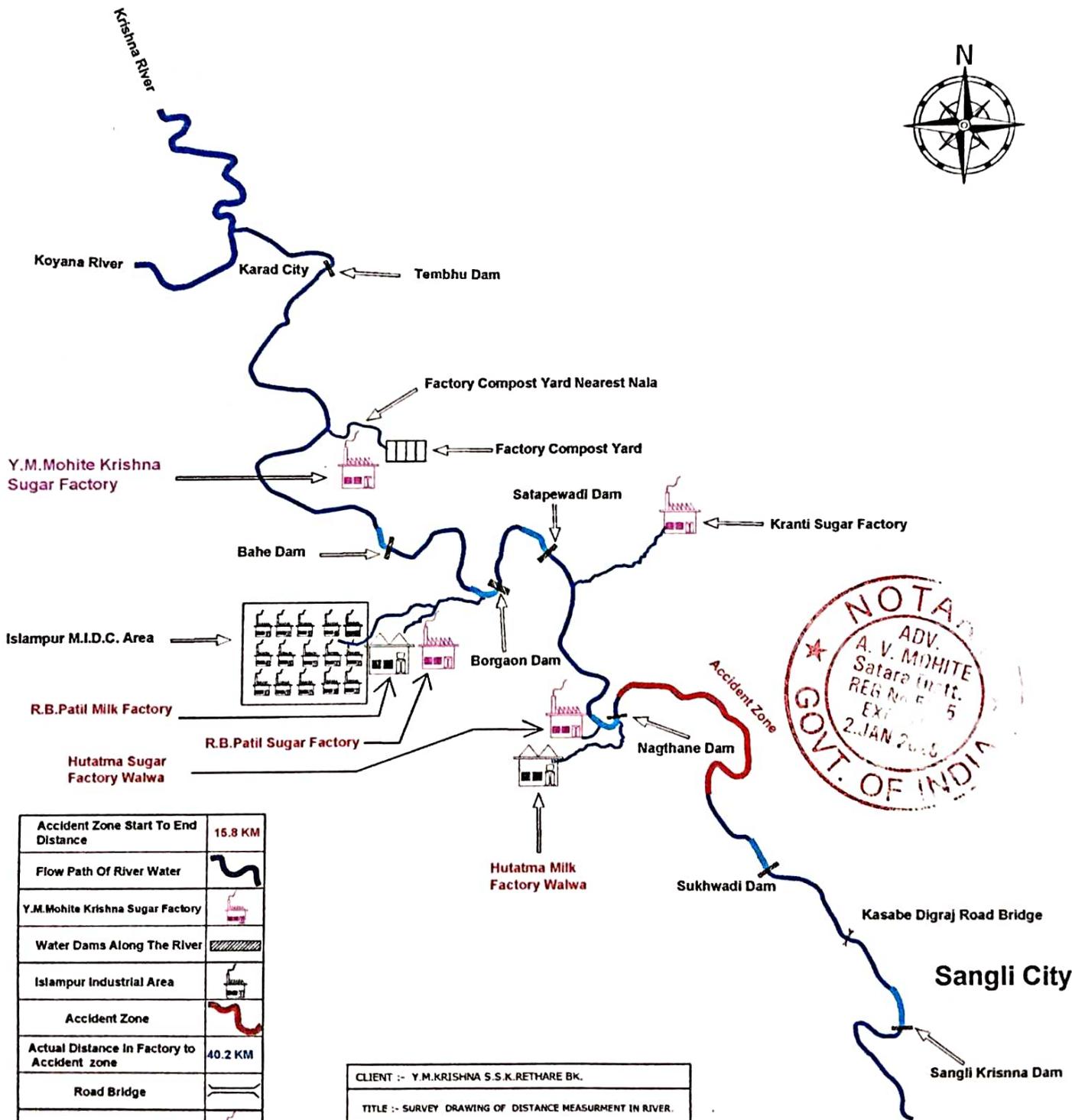
  
Industry Representative

  
(L.S. Bhadani)  
S.R.O

  
(A.S. Jayadevi)  
Field Officer MPC Board

ANNEXURE-R-18

617



Accident Zone Start To End Distance	15.8 KM
Flow Path Of River Water	
Y.M. Mohite Krishna Sugar Factory	
Water Dams Along The River	
Islampur Industrial Area	
Accident Zone	
Actual Distance In Factory to Accident zone	40.2 KM
Road Bridge	
R.B. Patil Sugar Factory	
Dam To Hold The Water Spot	
Hutatma Sugar Factory Walwa	

CLIENT :- Y.M.KRISHNA S.S.K.RETHARE BK.	
TITLE :- SURVEY DRAWING OF DISTANCE MEASUREMENT IN RIVER.	
DATE :-	 SURVEYED BY -  Power Land Surveyor's & Engineering Consultant
SCALE :- NTS	
CHEAK :-	
DRN :-	

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